

**BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 111 of 2024

IN THE MATTER OF:

Ramesh Kumar

... Applicant

v.

M/s. Haryana Organic

[a unit of Globus Spirit Limited] & Ors.

... Respondents

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RESPONDENT NO. 1

through



**ABHAY CHATTOPADHYAY AND UDIPTO KOUSHIK
SARMAH**

ADVOCATES

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Date: 16.01.2025

Place: New Delhi

**BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 111 of 2024

IN THE MATTER OF:

Ramesh Kumar

... Applicant

v.

M/s. Haryana Organic

[a unit of Globus Spirit Limited] & Ors.

... Respondents

**ACTION TAKEN REPORT ON BEHALF OF M/S
HARYANA ORGANIC IN COMPLIANCE OF ORDER
DATED 25 OCTOBER 2024**

MOST RESPECTFULLY SHOWETH:

1. It is respectfully submitted that the present Action Taken Report ["**ATR**"] is being filed in compliance with Paragraph 114 of the Hon'ble Tribunal's Judgment dated 25.09.2024 (uploaded on 25.10.2024) ["**Judgment**"], wherein the Respondent No. 1 was directed to file an ATR within one (1) month of the Judgment. It is respectfully submitted that the Respondent No. 1 was served with a copy of the Judgment by the Registry of the Hon'ble Tribunal

only on 08.11.2024, and hence, was required to file the present ATR within 08.12.2024.

2. It is respectfully submitted that the Respondent No. 1 humbly seeks a condonation of delay of forty (40) days in filing the present ATR. It is submitted that the aforesaid delay has been occasioned on account of the fact that in order to ensure that the Respondent No. 1 places its compliance with the directions contained in this Hon'ble Tribunal's Judgment in the manner contemplated therein, the Respondent No. 1 has been required to collate significant data and documentation. Further, it is submitted the delay also took place as the Respondent No. 1 was engaged in undertaking the requisite steps to ensure that it is comprehensively in compliance with the Judgment of this Hon'ble Tribunal.
3. It is respectfully submitted that the accompanying Reply filed by the Respondent No. 1 in the present proceedings may kindly be read as a part and parcel of the present ATR.
4. It is respectfully submitted that it is the constant endeavour of the Respondent No. 1 to ensure its absolute compliance

with all applicable instructions, notifications, guidelines, regulations, circulars, and the like, as issued by the concerned statutory authorities, i.e., the Ministry of Environmental, Forests, and Climate Change, the Central Pollution Control Board, and the Haryana State Pollution Control Board [**“MoEF”**, **“CPCB”**, and **“HSPCB”** respectively], along with the relevant provisions of the applicable legislation, including *inter alia* the Water [Prevention and Control of Pollution] Act, 1974 [**“Water Act”** and **“relevant environmental standards”**, respectively].

5. Accordingly, it is submitted that the Respondent No. 1 has taken all requisite steps to ensure that it ensures its compliance with the steps directed to be undertaken by this Hon’ble Tribunal vide the Judgment, with respect to the Respondent No. 1’s Unit that is located at 4 KM, Chulkana Road, Samalkha, District – Panipat, Haryana – 132101 [**“Unit”**].
6. It is respectfully submitted that for the sake of transparency and convenience, the following table details the Respondent

No. 1's compliance with the directions of this Hon'ble
Tribunal:

SL. NO.	OBSERVATIONS / DIRECTIONS OF THIS HON'BLE TRIBUNAL (AS CONTAINED IN THE JUDGMENT)	COMPLIANCE ON PART OF THE RESPONDENT NO. 1
1.	<p>Paragraphs 26 – 28 of the Judgment:</p> <p>This Hon'ble Tribunal directed the Haryana Water Resources (Conservation, Regulation & Management) Authority [“HWRA”] to dispose the Respondent No. 1's application dated 19.06.2022 for</p>	<p>The Respondent No. 1 has taken all requisite steps to ensure that it had the requisite permission from the HWRA for the purposes of groundwater abstraction, and accordingly, filed its application dated 19.06.2022 for renewal of permission for groundwater abstraction as soon as the previously obtained NOC expired. However, the same has not been acted upon till date, and this Hon'ble Tribunal has directed the</p>

	<p>abstraction of ground water.</p>	<p>HWRA to act upon the said application within three (3) months.</p> <p>While this Hon'ble Tribunal has not obligated the Respondent No. 1 to act on the aforesaid, in consonance with the Respondent No. 1's relentless pursuit of compliance with the relevant environmental standards, the Respondent No. 1 sought information from the HSPCB regarding compliance with this Hon'ble Tribunal's directive.</p> <p>The Respondent No. 1 has been informed by the HSPCB that it has written to the HWRA on 04.11.2024, requesting the HWRA to dispose of the Respondent No. 1's application dated 19.06.2022 within three (3) months from the date of receipt of the letter dated 04.11.2024. A copy of the letter dated 04.11.2024 sent by the</p>
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		HSPCB to the HWRA is annexed hereto and marked as <u>Annexure – 1</u> .
2.	<p>Paragraph 44 of the Judgment:</p> <p>This Hon'ble Tribunal directed the Unit to collate and maintain logbooks regularly for sludge generation, management and disposal, and ash disposal. Further, this Hon'ble Tribunal also directed the Respondent No. 1 to maintain logbooks for Multi – Effect Evaporator [“MEE”] feed, MEE Concentrate, process condensate, and Effluent Treatment Plant [“ETP”]</p>	<p>As detailed in the accompanying Reply, the Respondent No. 1 has consistently ensured that it has maintained its logbooks in the manner contemplated under the relevant environmental standards, including its Consent to Operate [“CTO”].</p> <p>Further, since 01.06.2024, the Respondent No. 1 has maintained daily logbooks for sludge generation and management. Admittedly, the Respondent No. 1 has also maintained detailed logbooks with respect to the ash disposal of the Unit's 25 and 10 TPH boilers, in compliance with this Hon'ble Tribunal's directions.</p> <p>Further, since 01.09.2024, the</p>

	<p>energy consumption. Further, this Hon'ble Tribunal also directed the Respondent No. 1 to conduct an ETP adequacy and mass balance study.</p>	<p>Respondent No. 1 has also maintained detailed daily logbooks for spent wash, MEE Feed, and process condensate, which is in compliance with this Hon'ble Tribunal's directions in the Judgment.</p> <p>In addition to the above, the Respondent No. 1 is also annexing its daily logbooks with respect to the Condensate Polishing Unit ["CPU"] and Sewage Treatment Plan ["STP"] as well as for energy consumption, to demonstrate its compliance with the relevant environmental standards.</p> <p>Additionally, it is also important to consider that a mass balance study had already been undertaken prior to filing of the CTO application by the Respondent No. 1, and the same was relied on by the HSPCB to</p>
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		<p>grant the CTO to the Respondent in September 2023. The said mass balance study was also approved and relied upon by Vasantdada Sugar Institute, Pune [“VSI”] in undertaking its CPU adequacy analysis, the contents of which have also been accepted unconditionally by this Hon’ble Tribunal.</p> <p>A copy of the logbooks for sludge generation and management, spent wash, MEE Feed, process condensate, ash disposal, and for the Unit’s CPU and STP is annexed hereto and marked as <u>Annexure – 2 (Colly)</u>. A copy of the mass balance study conducted for the Respondent No. 1’s ETP is annexed hereto and marked as <u>Annexure – 3</u>.</p>
3.	Paragraph 46 of the Judgment:	It is respectfully submitted that the Respondent No. 1 has the provision of a pre – installed online

	<p>This Hon'ble Tribunal directed the online analyzer monitoring system to monitor pH, COD, BOD, TSS at the outlet of treated water to be connected to the CPCB & HSPCB's portal.</p>	<p>monitoring system to monitor pH, COD, BOD and TSS. However, as this Hon'ble Tribunal found the same not to be connected to the CPCB and HSPCB's portal, the Respondent No. 1 wrote to the Regional Officer, Panipat, HSPCB on 23.11.2024, requesting the HSPCB to grant the Respondent No. 1 permission to connect their pre – installed online monitoring system to the HSPCB and CPCB's portal. A copy of the Respondent No. 1's letter dated 23.11.2024 is annexed hereto and marked as <u>Annexure – 4.</u></p>
4.	<p>Paragraphs 46 and 47 of the Judgment:</p> <p>This Hon'ble Tribunal directed the Respondent No. 1 to ensure compliance with all</p>	<p>It is respectfully submitted that the Respondent No. 1 is in compliance with all directions provided by VSI with respect to the STP and CPU. With respect to the STP, the suggestions provided by VSI</p>

<p>recommendations provided by VSI with respect to the STP and CPU.</p>	<p>through their adequacy report were noted and found to have been rectified by VSI itself during VSI's site visit on 16.08.2024. The same was provided to the Respondent No. 1 through VSI's report dated 28.08.2024, in which VSI found that all recommendations made with respect to the STP had been complied with by the Respondent No. 1. It is pertinent to note that the aforesaid report dated 28.08.2024 had also been filed before this Hon'ble Tribunal along with their reply.</p> <p>With respect to the CPU adequacy report, the Respondent No. 1 has ensured that it <i>inter alia</i> maintains proper housekeeping in the distillery, CPU, and Boiler sections, and has diligently maintained logbooks for all aspects mentioned</p>
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		<p>in the adequacy report (<i>all of which has been submitted before this Hon'ble Tribunal with the accompanying Reply and are being again filed with the present ATR</i>). Additionally, the Respondent No. 1 has also ensured that its raw material and ETP samples are checked regularly by NABL accredited laboratories, and a report for the same is annexed along with this ATR. In addition to the report submitted before this Hon'ble Tribunal, the Respondent No. 1 has also conducted another sample test in November 2024, the report for which is yet to be received. The Respondent No. 1 undertakes to submit the same report as and when directed by this Hon'ble Tribunal. Further, the Respondent No. 1 is also attaching the daily logbooks</p>
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		<p>maintained for freshwater consumption and recycled water usage, indicating that the Respondent No. 1 is in compliance with the directions provided by VSI. A training session has also been conducted by the Respondent No. 1 for its CPU plant operators, and the Respondent No. 1 has also commenced work with respect to painting the CPU tanks, and labelling them with names, dimensions and capacity, and the same is expected to be completed within two (2) months. Thus, the Respondent No. 1 is in complete compliance with the recommendations made by VSI.</p> <p>A copy of VSI's report dated 28.08.2024 is annexed hereto as <u>Annexure – 5</u>. A copy of a report indicating an examination of the</p>
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		<p>raw material and ETP samples by a NABL accredited laboratory, daily logbooks indicating freshwater consumption and recycled water usage, photographs of painting, and training report dated 14.11.2024 is annexed hereto and marked as <u>Annexure – 6 (Colly)</u>.</p>
5.	<p>Paragraph 49 of the Judgment:</p> <p>The Respondent No. 1 is required to ensure that the environmental data display board and spiral / scaffold type ladder to 25 TPH Boiler is provided at the earliest.</p>	<p>The Respondent No. 1 has taken all steps to ensure that an environmental data display board has been installed at the Unit, along with a CPU Flow Chart, explaining the process of distillation through the CPU in detail. Further, the Respondent No. 1 has also ensured that a spiral – type ladder is attached to the 25 TPH Boiler to ensure compliance with the directions of this Hon’ble Tribunal as well as to ensure the safety of all the employees at the Unit. A copy of</p>

		<p>photographs indicating the installation of an environmental data display board, and installation of spiral – type ladder is annexed hereto and marked as <u>Annexure – 7 (Colly)</u>.</p>
6.	<p>Paragraphs 52 – 56 of the Judgment:</p> <p>This Hon’ble Tribunal has directed the Respondent No. 1 to collate and submit data with regard to usage of treated sewage for horticulture, gardening and development of green belt, throughout the year in the 5.52 acres of land allocated to Globus.</p>	<p>The Respondent No. 1 ensures that the treated sewage is used extensively throughout its Unit for the development of the green belt. A copy of a diagram demonstrating how the treated sewage from the STP is utilized for the purposes of development of green belt, and photographs demonstrating the usage of sprinklers for the development of the green belt is annexed hereto and marked as <u>Annexure – 8 (Colly)</u>.</p>
7.	<p>Paragraph 72 of the Judgment:</p>	<p>It is respectfully submitted that the Respondent No. 1 undertook to</p>

<p>This Hon'ble Tribunal directed the Respondent No. 1 to proceed with the installation of a 30 TPH Biomass / Rice husk / agro waste fired boiler, and replace the 10 TPH Boiler, in order to control particulate emissions within the statutory limit of 50 mg/Nm.</p>	<p>install the 30 TPH boiler, solely as a pre – condition to the expansion of the Respondent No. 1's distillery from the capacity of 100 KLD to 205 KLD, as is evident from the MoEF's report dated 10.02.2023. However, it is pertinent to mention that the Respondent No. 1 has not currently undertaken the expansion to the stipulated 205 KL and is currently operating at a capacity of 140 KLD, as per the Consent to Operate dated 20.09.2023. As the Respondent No. 1 has not currently undertaken the expansion allowed by the MoEF, it is submitted that the condition precedent for the installation of the 30 TPH boiler has not arisen. Further, it is also important to note that the Boilers are currently operating on Parali (Biomass) fuel, ensuring that the</p>
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		<p>Boilers at the Unit are in exhaustive compliance of the relevant environmental standards.</p> <p>A copy of the MoEF's report dated 10.02.2023 and the Respondent No. 1's Consent to Operate is annexed hereto and marked as <u>Annexure – 9 (Colly)</u>.</p>
8.	<p>Paragraphs 80 – 83 of the Judgment:</p> <p>This Hon'ble Tribunal has directed the Respondent No. 1 to take steps to maintain and obtain copies of log books regarding generation, removal and disposal of boiler ash and record of supply of boiler ash to brick manufacturers for brick manufacturing from</p>	<p>It is respectfully submitted that the Respondent No. 1 has ensured that it maintains detailed daily records of ash generation with regard to both the 25 TPH Boiler as well as the 10 TPH Boiler, and the same has already been annexed above. The Respondent No. 1 has further, in compliance with the directions of this Hon'ble Tribunal, also entered into a fresh agreement for ash removal for the 25 and 17 TPH Boiler, that are effective from 01.04.2024 to 31.03.2025. While</p>

<p>Bhanwala Cooperative L/C Society Limited. The Respondent No. 1 has also been directed to obtain copies of the agreements with land owners entered into from Bhanwala Cooperative L/C Society Limited for dumping of ash for the purposes of land filing. Further, please also take steps to renew the agreement with Bhanwala as the same is only valid till 31.03.2024.</p>	<p>there were pre – existing oral arrangements between Bhanwala Cooperative L/C Society Limited and the relevant farmers for the disposal of ash, a fresh Boiler Ash Disposal Agreement was also entered into between Bhanwala Cooperative L/C Society Limited (now named as Bhanwala Transport Company) and a landowner, effective from 01.04.2024 to 31.03.2025. It is also important to note that the ash generated from the above Boilers is biodegradable, unlike ash generated from other Industrial Units that operate on coal. The Respondent No. 1 has also ensured that it regularly maintains data with regard to ash generation and disposal, and the same has been undertaken from September 2024 onwards, and</p>
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		<p>ensures that effectively all of the ash generated are disposed of by Bhanwala Co – operative L/C Society Limited.</p> <p>A copy of the fresh agreement entered into with Bhanwala Cooperative L/C Society Limited is annexed hereto and marked as <u>Annexure – 10</u>. A copy of the Boiler Ash Disposal Agreement entered into between Bhanwala Transport Company and Suresh (landowner) is annexed hereto and marked as <u>Annexure – 11</u>. A copy of the ash disposal process as well as daily gate receipts for disposal of ash are annexed hereto and marked as <u>Annexure – 12 (Colly)</u>.</p>
9.	<p>Paragraph 96 of the Judgment:</p> <p>This Hon’ble Tribunal has directed the</p>	<p>The Respondent No. 1 is in compliance with all EC conditions and regularly submits reports to the relevant authorities. The</p>

<p>Respondent No. 1 to ensure that all EC conditions are followed, and to ensure uploading of annual environmental statement and six-monthly report.</p>	<p>Respondent No. 1 has already submitted their environmental statement report dated 28.09.2024 for the period April 2023 – March 2024, along their environmental clearance application on 31.05.2024. Further, the Respondent No. 1 has also ensured that it undertakes the filing of its six – monthly report diligently, and accordingly, on 26.11.2024, the Half – Yearly Compliance Report for April 2024 – September 2024, was also submitted to the CPCB.</p> <p>A copy of the environmental statement report dated 28.09.2024, environmental clearance application on 31.05.2024, and Half – Yearly Compliance Report (April 2024 – September 2024) dated 26.11.2024 is annexed hereto and marked as <u>Annexure – 13 (Colly)</u>.</p>
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7. For the reasons stated above, it is respectfully submitted that this Hon'ble Tribunal finds the Respondent No. 1 to be in compliance with the directions issued *vide* the Judgment, including the direction for the present ATR to be filed before this Hon'ble Tribunal.
8. It is respectfully submitted that Respondent No. 1 reserves the right to amend, modify, or add to this ATR for the sake of proper adjudication of this case and in the interests of justice.
9. The Respondent No. 1 also craves leave of this Hon'ble Tribunal to produce, refer to, rely upon and adduce further documents in support of this ATR, if the need arises.

DECLARATION BY THE RESPONDENT NO. 1

The Respondent No. 1 above named hereby solemnly declare (s) that nothing material has been concealed or suppressed, and further declare that the contents of the material papers relied upon and filed herewith are true copies of the original (s) / fair reproduction of the original / true translation thereof.

Verified at **NEW DELHI** on this **10th** day of January 2025.


RESPONDENT NO. 1


**VERIFICATION:**

I, Mr. Anil Upadhyay, Legal Officer of Globus Spirits Limited / Respondent No. 1, do solemnly affirm that the contents of the Report are true and correct to my knowledge and derived from my official records and the legal submissions made in the present Report are based on the legal advice, which I believe to be true and correct. I state that I have not suppressed any fact from this Hon'ble Tribunal.


RESPONDENT NO. 1



through


**ABHAY CHATTOPADHYAY AND
UDIPTO KOUSHIK SARMAH
ADVOCATES
ECONOMIC LAWS PRACTICE**

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**BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 111 of 2024**

IN THE MATTER OF:

Ramesh Kumar ... Applicant

v.

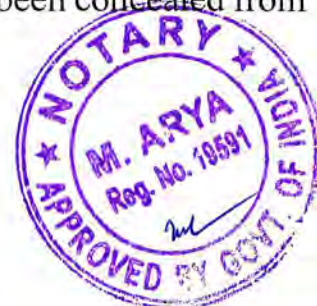
Haryana Organic

(a unit of Globus Spirits Limited) ... Respondents

AFFIDAVIT

I, Anil Upadhyay, son of Sh. M. S. Upadhyay, aged about 42, residing at 60, United Paradise, Muradnagar, Ghaziabad, Uttar Pradesh – 201206, presently serving as Law Officer, do hereby solemnly affirm and state as under:

1. That I am the authorized representative of the Respondent No. 1 in the above-mentioned matter and am well conversant with the facts of the case. I am competent and authorized to depose this affidavit on behalf of the Respondent No. 1.
2. I have read and understood the contents of the Report which has been drafted by my counsel and upon my instructions. I have read and understood the same. I say that the contents of the same are true and correct to the best of my knowledge and the legal submissions made therein are based in the legal advice received by me and no material has been concealed therefrom. The same may kindly read as part and parcel of the present Affidavit.
3. That no material facts and document has been concealed from this Hon'ble tribunal.



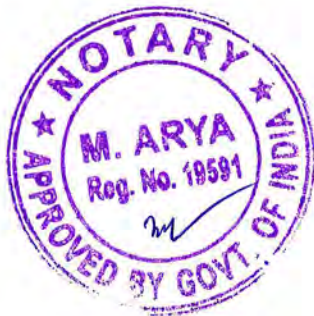


VERIFICATION:

10 JAN 2025

Verified at _____ that on this _____ day of January 2025,
 that the contents of the present Affidavit are true and correct to the
 best of my knowledge and belief. No part of it is false, and nothing
 material has been concealed therefrom.

*Identify the Deponent who
 has Signed in my Presence*
U.K. Samy
D/4260/2022



NOTARY PUBLIC
 ATTESTED

ATTESTED
 NOTARY PUBLIC

10 JAN 2025

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**HARYANA STATE POLLUTION CONTROL BOARD**
SCO No.55, SECTOR-25, HUDA, PANIPATPh. - (0180) 2672037, Telefax - 2664951, E-mail: hspcbopr@gmail.comNo.HSPCB/PR/2024/ 1576
To

Dated 04/11/2024

The Chairman,
Haryana Water Resources (Conservation, Regulation & Management) Authority
Panchkula.**Sub:** Regarding disposal of application No. HWRA/IND/R/2022/197 dated 19.06.2022 as per Hon'ble NGT order dated 25.09.2024 in O.A. No. 111 of 2024 titled as Ramesh Kumar Vs. Haryana Organics (A unit of Globus Spirits Limited).**Ref.** Hon'ble NGT order dated 25.09.2024 in O.A. No. 111 of 2024

In this connection, please find enclosed herewith Hon'ble NGT order dated 25.09.2024 in O.A. No.111/2024 titled as Ramesh Kumar Vs. Haryana Organics (A unit of Globus Spirits Limited). Hon'ble NGT vide order dated 25.09.2024 has directed at para no. 28 that '*HWRA is directed to look into the matter and dispose of the application dated 19.06.2022 for permission pending with it expeditiously preferably within three months from the date of receipt of a copy of this (if not already disposed of)*'

In view of the above it is requested to dispose of the application dated 19.06.2022 preferably within three months from the date of receipt of a copy of this (if not already disposed of) and submit the status to this office.

DA/ Hon'ble NGT order dated 25.09.2024


Regional Officer
Panipat Region


ANNEXURE 472 (COLLY)

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Date	Spent Wash M3	MEE Feed M3	MEE Out M3	Process Condensate M3
01-Nov-2024	425.04	293.63	4.8	294.43
02-Nov-2024	633.12	435.52	6.96	434.56
03-Nov-2024	636.48	438.21	6.24	438.37
04-Nov-2024	636.72	438.77	12.96	432.61
05-Nov-2024	356.88	248.88	20.64	235.44
06-Nov-2024	345.12	241.28	8.16	240.72
07-Nov-2024	365.52	255.55	7.44	256.11
08-Nov-2024	383.04	261.47	12.96	250.51
09-Nov-2024	546.72	376.77	11.04	371.73
10-Nov-2024	644.64	440.36	12	431.36
11-Nov-2024	650.88	445.60	11.76	437.84
12-Nov-2024	644.88	442.52	10.32	437.20
13-Nov-2024	636.48	437.01	8.88	433.33
14-Nov-2024	618.96	425.49	7.2	423.89
15-Nov-2024	675.6	410.36	8.4	407.96
16-Nov-2024	635.04	437.23	10.56	433.07
17-Nov-2024	678.24	412.74	5.76	413.78
18-Nov-2024	527.28	364.75	5.52	366.43
19-Nov-2024	647.76	395.26	10.56	392.30
20-Nov-2024	618.72	427.73	5.28	430.45
21-Nov-2024	651.6	444.09	9.12	436.97
22-Nov-2024	637.2	438.30	16.32	427.98
23-Nov-2024	620.64	424.04	17.04	410.00
24-Nov-2024	386.16	265.59	18.96	250.63
25-Nov-2024	570.24	392.36	18.24	368.52
26-Nov-2024	670.32	460.82	12.72	438.10
27-Nov-2024	649.68	447.18	11.28	429.50
28-Nov-2024	620.16	427.51	15.6	405.11
29-Nov-2024	583.68	403.10	9.12	386.78
30-Nov-2024	670.32	462.42	7.92	439.50

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Date	Spent Wash M3	MEE Feed M3	MEE Out M3	Process Condensate M3
01-Dec-2024	671.52	463.63	9.6	432.03
02-Dec-2024	629.28	428.91	7.92	418.99
03-Dec-2024	667.44	458.86	7.2	429.66
04-Dec-2024	672.24	459.12	13.44	423.68
05-Dec-2024	635.52	435.15	11.76	419.39
06-Dec-2024	657.6	451.17	10.08	436.09
07-Dec-2024	605.76	416.12	11.76	399.16
08-Dec-2024	621.6	427.29	16.08	405.61
09-Dec-2024	528.48	364.37	12.96	345.41
10-Dec-2024	640.56	440.98	16.32	418.26
11-Dec-2024	644.88	444.32	14.4	423.12
12-Dec-2024	588	406.04	13.92	384.92
13-Dec-2024	643.44	444.14	17.76	418.78
14-Dec-2024	657.6	454.17	18.96	427.21
15-Dec-2024	648.72	442.13	12.72	427.41
16-Dec-2024	658.8	452.98	15.6	431.38
17-Dec-2024	665.52	454.55	21.36	430.19
18-Dec-2024	639.6	437.93	21.12	412.81
19-Dec-2024	386.64	267.52	8.4	253.52
20-Dec-2024	180	127.40	10.32	111.08
21-Dec-2024	20.16	19.11	3.36	9.35
22-Dec-2024	151.44	108.78	4.32	97.66
23-Dec-2024	314.88	220.32	4.56	208.56
24-Dec-2024	336.72	235.57	4.08	223.89
25-Dec-2024	648	447.64	4.56	435.08
26-Dec-2024	675.84	460.57	4.08	434.49
27-Dec-2024	666.96	458.53	9.12	427.41
28-Dec-2024	678.96	463.69	12.72	428.97
29-Dec-2024	656.4	449.35	8.16	437.19
30-Dec-2024	449.52	309.67	6.24	298.43
31-Dec-2024	659.52	452.67	9.6	437.87

**Haryana Organics limited (A Unit of Globus Sprits, Panipath, Samalkh HR,
DAILY SLUGGE GENERATION REPORT 2024**

DATE	COD in CPU inlet (ppm)	CPU Feed Kl	Total COD in kg/day	Total sludge generation	Remark
01-Nov-24	16796	178	2990	0.09	
02-Nov-24	16600	497	8250	0.25	
03-Nov-24	14000	488	6832	0.20	
04-Nov-24	14000	501	7014	0.21	
05-Nov-24	2148	492	1057	0.03	
06-Nov-24	3320	506	1680	0.05	
07-Nov-24	2654	498	1322	0.04	
08-Nov-24	2354	512	1205	0.04	
09-Nov-24	2548	502	1279	0.04	
10-Nov-24	13600	498	6773	0.20	
11-Nov-24	2148	513	1102	0.03	
12-Nov-24	13600	510	6936	0.21	
13-Nov-24	2587	508	1314	0.04	
14-Nov-24	3265	512	1672	0.05	
15-Nov-24	10320	509	5253	0.16	
16-Nov-24	3568	515	1838	0.06	
17-Nov-24	8640	514	4441	0.13	
18-Nov-24	3654	517	1889	0.06	
19-Nov-24	8640	511	4415	0.13	
20-Nov-24	3250	509	1654	0.05	
21-Nov-24	8640	507	4380	0.13	
22-Nov-24	3300	512	1690	0.05	
23-Nov-24	3450	509	1756	0.05	
24-Nov-24	18400	497	9145	0.27	
25-Nov-24	3654	495	1809	0.05	
26-Nov-24	2154	503	1083	0.03	
27-Nov-24	8546	488	4170	0.13	
28-Nov-24	7581	493	3737	0.11	
29-Nov-24	15800	502	7932	0.24	
30-Nov-24	6852	494	3385	0.10	

Haryana Organics limited (A Unit of Globus Sprits, Panipath, Samalkh Haryana)

DATE	COD in CPU inlet (ppm)	CPU Feed KL	Total COD in kg/day	Total sludge generation (ton/day)	Remark
01-Dec-24	4400	497	2187	0.07	
02-Dec-24	4450	492	2189	0.07	
03-Dec-24	4960	506	2510	0.08	
04-Dec-24	4550	504	2293	0.07	
05-Dec-24	5000	506	2530	0.08	
06-Dec-24	5000	509	2545	0.08	
07-Dec-24	4600	510	2346	0.07	
08-Dec-24	4600	501	2305	0.07	
09-Dec-24	4650	493	2292	0.07	
10-Dec-24	4650	498	2316	0.07	
11-Dec-24	4680	493	2307	0.07	
12-Dec-24	4560	497	2266	0.07	
13-Dec-24	4450	502	2234	0.07	
14-Dec-24	4400	494	2174	0.07	
15-Dec-24	4350	506	2201	0.07	
16-Dec-24	4300	502	2159	0.06	
17-Dec-24	4450	496	2207	0.07	
18-Dec-24	4350	498	2166	0.06	
19-Dec-24	4400	280	1232	0.04	
20-Dec-24	4500	276	1242	0.04	
21-Dec-24	4350	265	1153	0.03	
22-Dec-24	4350	270	1175	0.04	
23-Dec-24	4450	296	1317	0.04	
24-Dec-24	4550	330	1502	0.05	
25-Dec-24	4450	496	2207	0.07	
26-Dec-24	4350	494	2149	0.06	
27-Dec-24	4350	498	2166	0.06	
28-Dec-24	4300	502	2159	0.06	
29-Dec-24	4450	495	2203	0.07	
30-Dec-24	4300	475	2043	0.06	
31-Dec-24	4300	480	2064	0.06	

Haryana Organics limited (A Unit of Globus Sprits, Panipath, Samalkh HR,

DATE	COD in CPU inlet (ppm)	CPU Feed KL	Total COD in kg/day	Total sludge generation (ton/day)	Remark
01-Jan-25	4600	470	2162	0.06	
02-Jan-25	4600	485	2231	0.07	
03-Jan-25	4700	496	2331	0.07	
04-Jan-25	4700	502	2359	0.07	
05-Jan-25	4700	313	1471	0.04	
06-Jan-25					
07-Jan-25					
08-Jan-25					
09-Jan-25					
10-Jan-25					
11-Jan-25					
12-Jan-25					
13-Jan-25					
14-Jan-25					

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CPU Plant Inlet feed flow meter Reading

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Date	Initial Reading	Final Reading	Total m ³ /day
01/11/2024	146433	146611	178
02/11/2024	146611	147108	497
03/11/2024	147108	147596	488
04/11/2024	147596	148097	501
05/11/2024	148097	148589	492
06/11/2024	148589	149095	506
07/11/2024	149095	149593	498
08/11/2024	149593	150105	512
09/11/2024	150105	150607	502
10/11/2024	150607	151105	498
11/11/2024	151105	151618	513
12/11/2024	151618	152128	510
13/11/2024	152128	152636	508
14/11/2024	152636	153148	512
15/11/2024	153148	153657	509
16/11/2024	153657	154172	515
17/11/2024	154172	154686	514
18/11/2024	154686	155203	517
19/11/2024	155203	155714	511
20/11/2024	155714	156223	509
21/11/2024	156223	156730	507
22/11/2024	156730	166242	512
23/11/2024	166242	166751	509
24/11/2024	166751	167248	497
25/11/2024	167248	167743	495
26/11/2024	167743	168246	503
27/11/2024	168246	168734	488
28/11/2024	168734	169227	493
29/11/2024	169227	169729	502
30/11/2024	169729	170223	494

Site - Haryana organics Samalkha
 CPU Plant Inlet feed flow meter Reading
 month of - December ⁷⁵⁴ ~~2024~~ 36
 Page No. 2024

DATE	Initial Reading	Final Reading	Total m ³ /day
01/12/24	170223	170720	497
02/12/24	170720	171212	492
03/12/24	171212	171718	506
04/12/24	171718	172222	504
05/12/24	172222	172728	506
06/12/24	172728	173237	509
07/12/24	173237	173747	510
08/12/24	173747	174248	501 ✓
09/12/24	174248	174741	493
10/12/24	174741	175239	498
11/12/24	175239	175732	493
12/12/24	175732	176229	497
13/12/24	176229	176731	502
14/12/24	176731	177225	494
15/12/24	177225	177731	506 ✓
16/12/24	177731	178233	502
17/12/24	178233	178729	496
18/12/24	178729	179227	498
19/12/24	179227	179507	280
20/12/24	179507	179783	276
21/12/24	179783	180048	265
22/12/24	180048	180318	270
23/12/24	180318	180614	296 ✓
24/12/24	180614	180944	330
25/12/24	180944	181440	496
26/12/24	181440	181934	494
27/12/24	181934	182432	498
28/12/24	182432	182934	502
29/12/24	182934	183429	495
30/12/24	183429	183904	475
31/12/24	183904	184284	380 ✓

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CPU Outlet Flow Meter Reading



Date



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Date	Initial Reading	Final Reading	Total M ³ /Day
01/11/024	41383	41543	160
02/11/024	41543	42025	482
03/11/024	42025	42501	476
04/11/024	42501	42987	486
05/11/024	42987	43471	484
06/11/024	43471	43967	496
07/11/024	43967	44454	487
08/11/024	44454	44956	502
09/11/024	44956	45449	493
10/11/024	45449	45925	476
11/11/024	45925	46422	497
12/11/024	46422	46923	501
13/11/024	46923	47418	495
14/11/024	47418	47917	499
15/11/024	47917	48419	502
16/11/024	48419	48927	508
17/11/024	48927	49428	501
18/11/024	49428	49932	504
19/11/024	49932	50430	498
20/11/024	50430	50932	502
21/11/024	50932	51430	498
22/11/024	51430	51933	503
23/11/024	51933	52430	497
24/11/024	52430	52916	486
25/11/024	52916	53397	481

Date	Initial Reading	Final Reading	Total m ³ /day
26/11/024	53397	53884	487
27/11/024	53884	54360	476
28/11/024	54360	54844	484
29/11/024	54844	55342	498
30/11/024	55342	55822	480
1/12/024	55822	56302	480
2/12/024	56302	56782	480
3/12/024	56782	57262	480
4/12/024	57262	57742	480
5/12/024	57742	58222	480
6/12/024	58222	58702	480
7/12/024	58702	59182	480
8/12/024	59182	59662	480
9/12/024	59662	60142	480
10/12/024	60142	60622	480
11/12/024	60622	61102	480
12/12/024	61102	61582	480
13/12/024	61582	62062	480
14/12/024	62062	62542	480
15/12/024	62542	63022	480
16/12/024	63022	63502	480
17/12/024	63502	63982	480
18/12/024	63982	64462	480
19/12/024	64462	64942	480
20/12/024	64942	65422	480
21/12/024	65422	65902	480
22/12/024	65902	66382	480
23/12/024	66382	66862	480
24/12/024	66862	67342	480
25/12/024	67342	67822	480
26/12/024	67822	68302	480
27/12/024	68302	68782	480
28/12/024	68782	69262	480
29/12/024	69262	69742	480
30/12/024	69742	70222	480
31/12/024	70222	70702	480

CPU outlet flow meter Reading

month fo - December - 2024

DATE	Intail Reading	Final Reading	Total m ³ /day
01/12/2024	55822	56307	485
02/12/2024	56307	56787	480
03/12/24	56787	57279	492
04/12/2024	57279	57773	494
05/12/2024	57773	58266	493
06/12/24	58266	58764	498
07/12/2024	58764	59260	496
08/12/2024	59260	59750	490
09/12/2024	59750	60235	485
10/12/2024	60235	60722	487
11/12/2024	60722	61204	482
12/12/2024	61204	61693	489
13/12/2024	61693	62187	494
14/12/2024	62187	62673	486
15/12/2024	62673	63166	493
16/12/2024	63166	63654	488
17/12/2024	63654	64139	485
18/12/24	64139	64628	489
19/12/2024	64628	64896	268
20/12/24	64896	65159	263
21/12/2024	65159	65414	255
22/12/24	65414	65672	258
23/12/2024	65672	65959	287
24/12/2024	65959	66277	318
25/12/24	66277	66761	484
26/12/24	66761	67243	482

CPU Plant Parameters November - 2024

Date

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CPU Plant Parameters November - 2024

Date

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Equalization Tank

USBR No. 10 Digester

Aeration Tank

Final Water

Equalization Tank					USBR No. 10 Digester					Aeration Tank					Final Water				
Date	PH	Temp ^o C	T.D.S	COD	PH	Temp ^o C	T.D.S	COD	SV-30 MLSS	PH	Temp ^o C	T.D.S	MLSS	COD	PH	T.S.S	T.D.S	COD	BOD
01/11/24	4.38	32 ^o C	1810	12600	7.67	29 ^o C	2660	2500	25%	8.10	26 ^o C	1930	20%	1900	8.13	27	1640	190	28
02/11/24	4.22	32 ^o C	2040	19600	7.66	28 ^o C	2650	5100	25%	8.11	25 ^o C	1940	20%	3100	8.14	28	1610	160	28
03/11/24	4.19	31 ^o C	2140	"	7.53	28 ^o C	2830	"	25%	8.15	24 ^o C	2020	20%	3100	8.16	22	1960	"	28
04/11/24	4.42	32 ^o C	2320	16800	7.51	28 ^o C	2810	4100	26%	8.14	28 ^o C	2020	21%	900	8.23	25	1960	70	26
05/11/24	4.37	29 ^o C	2020	"	7.43	28 ^o C	2880	"	26%	8.11	22.5 ^o C	1950	25%	"	8.22	24	1950	"	27
06/11/24	4.46	30 ^o C	2110	"	7.44	28 ^o C	3280	"	25%	8.16	23 ^o C	2000	25%	"	8.24	26	1960	70	28
07/11/24	4.77	31 ^o C	2070	"	7.41	27 ^o C	3340	"	24%	8.18	23 ^o C	2010	23%	"	8.23	27	1890	"	29
08/11/24	4.80	30 ^o C	2150	"	7.45	27 ^o C	3320	"	25%	8.22	23 ^o C	2050	22%	"	8.27	25	1960	92	27
09/11/24	4.74	32 ^o C	2080	"	7.48	27 ^o C	3310	"	25%	8.21	23 ^o C	2060	22%	"	8.24	26	1980	92	28
10/11/24	4.00	31 ^o C	1930	13600	7.53	27 ^o C	3350	2920	25%	8.23	23 ^o C	2100	23%	2560	8.26	28	2050	188	28
11/11/24	4.56	31 ^o C	2000	"	7.43	27 ^o C	3300	"	25%	8.20	23 ^o C	2100	23%	"	8.31	26	2030	"	27
12/11/24	3.94	30 ^o C	1930	13600	7.40	27 ^o C	3350	2920	24%	8.19	23 ^o C	2130	24%	2560	8.33	24	2050	188	29
13/11/24	4.12	32 ^o C	1940	"	7.42	27 ^o C	3310	"	25%	8.20	23 ^o C	2140	25%	"	8.30	26	2030	"	29
14/11/24	4.04	32 ^o C	1890	"	7.43	27 ^o C	3330	"	25%	8.18	23 ^o C	2150	25%	"	8.30	28	2010	"	28
15/11/24	4.09	31 ^o C	1960	10320	7.45	27 ^o C	3310	2440	25%	8.19	23 ^o C	2160	25%	1840	8.28	29	2000	132	27
16/11/24	4.13	30 ^o C	1980	"	7.48	27 ^o C	3330	"	24%	8.21	23 ^o C	2100	25%	"	8.27	26	1970	"	27
17/11/24	4.08	30 ^o C	2350	8640	7.49	26.5 ^o C	3350	2160	24%	8.20	23 ^o C	2080	25%	1760	8.21	25	1960	128	28
18/11/24	4.23	29 ^o C	2290	"	7.43	26 ^o C	3360	"	25%	8.22	23 ^o C	1980	25%	"	8.24	26	1930	"	28
19/11/24	4.44	32 ^o C	2190	8640	7.40	26 ^o C	3510	"	26%	8.26	23 ^o C	1940	26%	"	8.26	28	1950	"	27
20/11/24	4.17	31 ^o C	2230	"	7.45	26 ^o C	3380	2460	25%	8.20	23 ^o C	1970	25%	1760	8.25	27	1910	128	26
21/11/24	4.03	31 ^o C	2200	8640	7.44	26 ^o C	3320	2160	25%	8.21	23 ^o C	2200	25%	1760	8.27	28	1900	128	27
22/11/24	4.08	33 ^o C	2230	"	7.46	26 ^o C	3360	"	25%	8.23	23 ^o C	2210	25%	1760	8.24	27	1930	"	28
23/11/24	4.18	32 ^o C	2190	"	7.48	26 ^o C	3350	"	25%	8.20	23 ^o C	2230	24%	"	8.27	28	1890	128	29
24/11/24	4.35	32 ^o C	2070	18400	7.45	26 ^o C	3660	5000	26%	8.15	23 ^o C	2150	25%	3160	8.22	22	1950	184	25
25/11/24	4.31	31 ^o C	1990	"	7.47	25.5 ^o C	3670	"	26%	8.17	23 ^o C	2140	26%	"	8.24	24	1930	"	27
26/11/24	4.22	30 ^o C	2020	"	7.48	26 ^o C	3620	"	25%	8.19	23.5 ^o C	2150	26%	"	8.26	26	1910	"	22
27/11/24	4.19	29 ^o C	2060	15800	7.49	26 ^o C	3680	1520	26%	8.17	23 ^o C	2250	25%	1000	8.21	27	1960	80	23
28/11/24	3.82	28 ^o C	1930	"	7.52	25 ^o C	3740	"	26%	8.18	23 ^o C	2220	26%	"	8.20	25	2030	80	24
29/11/24	3.98	28 ^o C	1930	15800	7.55	25 ^o C	3650	1520	26%	8.24	29 ^o C	2210	24%	1000	8.26	26	1860	80	23
30/11/24	3.94	23 ^o C	1950	"	7.53	25 ^o C	3630	"	25%	8.22	20 ^o C	2220	23%	"	8.25	27	1820	80	25

Long Book -

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Long Book -

CPU Plant Parameters Month of December.....2024

CPU Plant Parameters Month of December.....2024

Date	EQUALIZATION TANK - 1							Digister UASBR - 2							Afration Tank - 3					Treated Water - 4					Remark/ Sign. - 5		
	pH	Temp.	T.D.S	T.S.S	Alkinity	VFA	COD	pH	Temp.	T.D.S	T.S.S	Alkinity	VFA	COD	BOB	pH	Temp.	M.L.S.S	T.D.S	COD	pH	T.D.S	T.S.S	Hard-ness		COD	BOB
1/12/24	3.89	28°C	1990	120	-	-	4400	7.52	25°C	3640	2400	-	-	1960	-	8.24	19°C	2500	2230	1420	8.26	1890	26	-	120	28	Vishal
02/12/24	3.97	29°C	1910	110	-	-	"	7.54	25°C	3660	2500	-	-	"	-	8.25	20°C	2400	2210	1420	8.28	1840	27	-	120	26	Vishal
03/12/24	3.75	30°C	1770	90	-	-	4960	7.56	26°C	3770	2600	-	-	2120	-	8.27	21°C	2600	2250	1520	8.21	1810	24	-	140	27	KRISHNA
04/12/24	3.79	32°C	2380	95	-	-	"	7.51	26.5°C	3850	2500	-	-	"	-	8.12	22°C	2500	2250	"	8.12	2160	26	-	"	28	KRISHNA
05/12/24	3.83	29°C	2260	85	-	-	5000	7.50	24°C	3820	2700	-	-	2120	-	8.10	18°C	2500	2260	1520	8.09	2150	27	-	140	28	Vishal
06/12/24	4.02	28°C	2290	105	-	-	5000	7.48	26°C	3810	2600	-	-	2120	-	8.15	21°C	2400	2260	1520	8.17	2130	25	-	140	26	KRISHNA
07/12/24	3.98	29°C	2260	100	-	-	4600	7.52	26°C	3820	2500	-	-	2080	-	8.14	21°C	2300	2230	1480	8.15	2110	26	-	110	27	KRISHNA
08/12/24	3.87	30°C	2220	90	-	-	4600	7.53	26°C	3960	2600	-	-	"	-	8.17	22°C	2200	2220	"	8.18	2100	27	-	"	29	KRISHNA
09/12/24	4.13	31°C	2270	"	-	-	"	7.56	26°C	3990	2500	-	-	"	-	8.19	22.5°C	2200	2230	"	8.22	2070	28	-	"	27	KRISHNA
10/12/24	4.18	31°C	2230	120	-	-	"	7.57	25°C	3980	2600	-	-	2080	-	8.20	23°C	2300	2270	1480	8.20	2030	25	-	110	24	KRISHNA
11/12/24	3.94	30°C	2270	160	-	-	4200	7.54	25.5°C	3880	2500	-	-	3280	-	8.13	23°C	2200	2290	1440	8.25	2130	26	-	80	27	KRISHNA
12/12/24	4.49	28°C	2160	180	-	-	4200	7.56	25°C	4050	2600	-	-	3280	-	8.18	23°C	2300	2300	1440	8.22	2060	27	-	80	28	Sunil
13/12/24	4.34	28°C	2230	155	-	-	"	7.53	25°C	4020	2500	-	-	3280	-	8.17	22.5°C	2200	2310	1440	8.21	2080	26	-	80	27	KRISHNA
14/12/24	4.36	28°C	2190	150	-	-	4800	7.56	25°C	4010	2600	-	-	1600	-	8.19	23°C	2200	2320	1220	8.23	2060	28	-	112	29	Sunil
15/12/24	4.74	28°C	2380	165	-	-	4800	7.50	25°C	4030	2500	-	-	1600	-	8.26	22°C	2200	2230	1220	8.22	2080	26	-	112	26	KRISHNA
16/12/24	4.12	30°C	2320	120	-	-	5200	7.57	26°C	4050	2600	-	-	2880	-	8.13	22°C	2300	2320	2440	8.32	2300	29	-	88	27	KRISHNA
17/12/24	4.21	29°C	2300	140	-	-	"	7.58	25°C	4040	2600	-	-	2880	-	8.16	23°C	2400	2310	2440	8.30	2280	24	-	88	26	KRISHNA
18/12/24	4.32	28°C	2290	160	-	-	5200	7.55	25°C	4020	2500	-	-	"	-	8.17	23°C	2300	2320	2440	8.28	2260	26	-	88	27	KRISHNA
19/12/24	4.72	28°C	2030	210	-	-	4600	7.61	26°C	3910	2600	-	-	3200	-	8.20	24°C	2200	2340	2120	8.25	2270	28	-	208	24	KRISHNA
20/12/24	4.56	27°C	1940	130	-	-	"	7.53	24°C	3990	2400	-	-	3200	-	8.10	23°C	2300	2350	2120	8.16	2300	26	-	208	25	KRISHNA
21/12/24	4.59	28°C	1930	160	-	-	"	7.53	25°C	3980	2500	-	-	"	-	8.15	24°C	2100	2340	2120	8.19	2310	28	-	"	27	Vishal
22/12/24	4.70	26°C	1870	155	-	-	4600	7.51	24°C	4020	2700	-	-	3200	-	8.21	23.5°C	2100	2360	"	8.26	2320	26	-	208	28	Vishal
23/12/24	4.35	29°C	1890	190	-	-	4600	7.53	25°C	4010	2600	-	-	3200	-	8.26	23.5°C	2200	2350	2120	8.28	2300	23	-	208	26	KRISHNA
24/12/24	4.47	28°C	1910	120	-	-	4100	7.55	25°C	4000	2400	-	-	2880	-	8.22	23.5°C	2200	2360	2240	8.24	2290	25	-	224	27	KRISHNA
25/12/24	4.20	29°C	1830	180	-	-	4100	7.50	26°C	4010	2600	-	-	2880	-	8.06	23.5°C	2300	2460	2240	8.07	2220	27	-	224	26	Vishal
26/12/24	4.28	27°C	1930	205	-	-	"	7.53	25°C	4020	2500	-	-	2880	-	8.09	23°C	2200	2430	"	8.12	2200	28	-	"	25	Vishal
27/12/24	4.34	26°C	1980	170	-	-	4100	7.54	25°C	3970	2600	-	-	2880	-	8.07	23°C	2300	2410	2240	8.10	2230	23	-	224	26	Vishal
28/12/24	4.56	28°C	2060	180	-	-	4300	7.56	26°C	4020	2560	-	-	2880	-	8.12	23°C	2200	2400	2240	8.13	2200	26	-	"	28	Shubham
29/12/24	4.38	28.5°C	2130	210	-	-	4300	7.57	26°C	4030	2400	-	-	2840	-	8.16	23.5°C	2200	2400	2080	8.14	2220	27	-	204	29	Shubham
30/12/24	4.52	28°C	2240	240	-	-	"	7.60	26°C	3990	2600	-	-	2840	-	8.11	23°C	2200	2420	2080	8.16	2180	28	-	204	26	KRISHNA
31/12/24	4.48	27°C	2080	260	-	-	4300	7.51	25°C	3930	2500	-	-	2840	-	8.01	22.5°C	2200	2450	2080	8.10	2170	27	-	204	28	KRISHNA

Haryana Organics limited (A Unit of Globus Sprits, Panipath, Samalkh HR,
DAILY ANALYSIS REPORT 2024

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Date	STP INLET PARAMETERS				STP OUTLET PARAMETERS					total feed outlet m3/day
	inlet FLOW M3	PH in STP inlet	COD in STP inlet (ppm)		pH in STP Outlet	COD in STP outlet (ppm)	TSS in STP outlet (ppm)	OUTLET FLOW M3		
01/11/2024	0.66	7.32	482	-	7.44	42	28	0.62	15.0	
02/11/2024	0.70	7.28	454	-	7.40	45	27	0.64	15.5	
03/11/2024	0.33	7.85	398	-	7.49	29	24	0.31	7.5	
04/11/2024	0.75	7.41	406	-	7.52	38	27	0.72	17.5	
05/11/2024	0.66	7.39	414	-	7.51	38	28	0.64	15.5	
06/11/2024	0.75	7.36	404	-	7.45	42	27	0.70	17.0	
07/11/2024	0.72	7.34	409	-	7.42	41	28	0.64	15.5	
08/11/2024	0.77	7.36	415	-	7.40	43	27	0.68	16.5	
09/11/2024	0.70	7.28	409	-	7.39	40	28	0.68	16.5	
10/11/2024	0.33	7.29	442	-	7.40	46	27	0.31	7.5	
11/11/2024	0.75	7.36	396	-	7.49	42	27	0.70	17.0	
12/11/2024	0.70	7.32	408	-	7.45	41	28	0.68	16.5	
13/11/2024	0.75	7.41	312	-	7.49	45	26	0.72	17.5	
14/11/2024	0.77	7.40	406	-	7.52	47	25	0.75	18.0	
15/11/2024	0.72	7.39	410	-	7.48	43	26	0.68	16.5	
16/11/2024	0.77	7.42	415	-	7.50	40	28	0.72	17.5	
17/11/2024	0.35	7.37	425	-	7.52	41	27	0.29	7.0	
18/11/2024	0.72	7.40	409	-	7.53	44	28	0.70	17.0	
19/11/2024	0.64	7.48	388	-	7.51	39	26	0.62	15.0	
20/11/2024	0.70	7.49	412	-	7.53	37	25	0.68	16.5	
21/11/2024	0.72	7.47	411	-	7.49	38	26	0.68	16.5	
22/11/2024	0.77	7.45	382	-	7.52	35	25	0.75	18.0	
23/11/2024	0.37	7.41	346	-	7.54	39	27	0.33	8.0	
24/11/2024	0.58	7.47	360	-	7.56	33	18	0.56	13.5	
25/11/2024	0.66	7.49	356	-	7.58	35	26	0.64	15.5	
26/11/2024	0.58	7.42	410	-	7.55	38	14	0.56	13.5	
27/11/2024	0.54	7.40	392	-	7.52	42	15	0.52	12.5	
28/11/2024	0.60	7.45	368	-	7.49	36	17	0.58	14.0	
29/11/2024	0.60	7.42	362	-	7.45	35	16	0.54	13.0	
30/11/2024	0.33	7.41	372	-	7.50	32	18	0.31	7.5	

M/s. Haryana Organics, A unit of Globus Spirits Limited, Samalkha, Panipat, Haryana
20 KLPD STP Record

Date	STP Inlet totalizer reading and flow			Inlet Flow/Hr on the basis of totalizer	STP Outlet totalizer reading and flow			Outlet Flow/Hr on the basis of totalizer	Remark /Sign
	Initial reading	Final reading	Inlet flow/Day		Initial reading	Final reading	Outlet flow/Day		
01/11/24	4656.5	4672.5	16.0	0.66	9830.5	9845.5	15.0	0.62	Sunil
02/11/24	4672.5	4689.5	17.0	0.70	9845.5	9861	15.5	0.64	Sunil
03/11/24	4689.5	4697.5	8.0	0.33	9861	9868.5	7.5	0.31	Sunday
04/11/24	4697.5	4715.5	18.0	0.75	9868.5	9886	17.5	0.72	Sunil
05/11/24	4715.5	4731.5	16.0	0.66	9886	9901.5	15.5	0.64	Sunil
06/11/24	4731.5	4749.5	18.0	0.75	9901.5	9918.5	17.0	0.70	Sunil
07/11/24	4749.5	4767	17.5	0.72	9918.5	9934	15.5	0.64	Sunil
08/11/24	4767	4785.5	18.5	0.77	9934	9950.5	16.5	0.68	Sunil
09/11/24	4785.5	4802.5	17.0	0.70	9950.5	9967	16.5	0.68	Sunil
10/11/24	4802.5	4810.5	8.0	0.33	9967	9974.5	7.5	0.31	Sunil
11/11/24	4810.5	4828.5	18.0	0.75	9974.5	9991.5	17.0	0.70	Sunil
12/11/24	4828.5	4845.5	17.0	0.70	9991.5	10008	16.5	0.68	Sunil
13/11/24	4845.5	4863.5	18.0	0.75	10008	10025.5	17.5	0.72	Ram
14/11/24	4863.5	4882	18.5	0.77	10025.5	10043.5	18.0	0.75	Ram
15/11/24	4882	4899.5	17.5	0.72	10043.5	10060	16.5	0.68	Shubh
16/11/24	4899.5	4918	18.5	0.77	10060	10077.5	17.5	0.72	Shubh
17/11/24	4918	4926.5	8.5	0.35	10077.5	10084.5	7.0	0.29	Sunil
18/11/24	4926.5	4944	17.5	0.72	10084.5	10101.5	17.0	0.70	Sunil
19/11/24	4944	4959.5	15.5	0.64	10101.5	10116.5	15.0	0.62	Ram
20/11/24	4959.5	4976.5	17.0	0.70	10116.5	10133	16.5	0.68	Ram
21/11/24	4976.5	4994	17.5	0.72	10133	10149.5	16.5	0.68	Shubh
22/11/24	4994	5012.5	18.5	0.77	10149.5	10167.5	18.0	0.75	Ram
23/11/24	5012.5	5021.5	9.0	0.37	10167.5	10175.5	8.0	0.33	Ram
24/11/24	5021.5	5035.5	14.0	0.58	10175.5	10189	13.5	0.56	Ram
25/11/24	5035.5	5049.5	16.0	0.66	10189	10204.5	15.5	0.64	Sunil
26/11/24	5049.5	5063.5	14.0	0.58	10204.5	10218	13.5	0.56	Ram
27/11/24	5063.5	5076.5	13.0	0.54	10218	10230.5	12.5	0.52	Ram
28/11/24	5076.5	5091	14.5	0.60	10230.5	10244.5	14.0	0.58	Ram
29/11/24	5091	5105.5	14.5	0.60	10244.5	10257.5	13.0	0.54	Shubh
30/11/24	5105.5	5113.5	8.0	0.33	10257.5	10265	7.5	0.31	Sunil

Date	25 TPH Boiler			10 TPH Boiler		
	Steam Generation	Fuel Consumption	Ash Generation/Disposal	Steam Generation	Fuel Consumption	Fuel Consumption/ Disposal
01-11-2024	401	114.50	22.90	220	84.50	16.90
02-11-2024	471	124.00	24.80	194	74.60	14.92
03-11-2024	489	128.70	25.74	205	78.90	15.78
04-11-2024	465	122.30	24.46	189	72.80	14.56
05-11-2024	412	108.50	21.70	0	0.00	0.00
06-11-2024	410	105.00	21.00	0	0.00	0.00
07-11-2024	411	105.50	21.10	0	0.00	0.00
08-11-2024	441	113.00	22.60	131	52.50	10.50
09-11-2024	470	120.50	24.10	209	77.30	15.46
10-11-2024	498	127.60	25.52	211	70.40	14.08
11-11-2024	524	134.50	26.90	210	60.00	12.00
12-11-2024	518	132.90	26.58	235	75.80	15.16
13-11-2024	509	130.60	26.12	220	68.80	13.76
14-11-2024	517	132.70	26.54	237	76.50	15.30
15-11-2024	511	131.00	26.20	235	78.30	15.66
16-11-2024	483	124.00	24.80	223	74.40	14.88
17-11-2024	503	129.00	25.80	238	79.40	15.88
18-11-2024	512	131.20	26.24	139	51.50	10.30
19-11-2024	504	129.30	25.86	241	80.40	16.08
20-11-2024	500	128.20	25.64	226	75.30	15.06
21-11-2024	510	130.90	26.18	236	78.70	15.74
22-11-2024	500	128.20	25.64	253	79.00	15.80
23-11-2024	504	129.30	25.86	88	29.30	5.86
24-11-2024	472	121.10	24.22	73	24.30	4.86
25-11-2024	502	128.80	25.76	278	92.80	18.56
26-11-2024	505	129.60	25.92	260	86.60	17.32
27-11-2024	504	129.3	25.86	245	85.6	17.12
28-11-2024	506	129.9	25.98	235	75.7	15.14
29-11-2024	480	123.2	24.64	243	81	16.2
30-11-2024	490	125.8	25.16	228	75.8	15.16

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Date	25 TPH Boiler			10 TPH Boiler		
	Steam Generation	Fuel Consumption	Ash Generation/Disposal	Steam Generation	Fuel Consumption	Fuel Consumption/Disposal
01-12-2024	487	124.87	24.97	236	88.52	17.70
02-12-2024	495	126.92	25.38	242	84.50	16.90
03-12-2024	503	128.97	25.79	239	77.20	15.44
04-12-2024	519	133.08	26.62	241	84.20	16.84
05-12-2024	505	129.49	25.90	243	78.30	15.66
06-12-2024	508	130.26	26.05	240	80.00	16.00
07-12-2024	512	131.28	26.26	247	82.30	16.46
08-12-2024	519	133.08	26.62	239	83.80	16.76
09-12-2024	490	125.64	25.13	200	71.40	14.28
10-12-2024	504	129.23	25.85	242	87.90	17.58
11-12-2024	510	130.77	26.15	237	89.00	17.80
12-12-2024	506	129.74	25.95	230	76.60	15.32
13-12-2024	514	131.79	26.36	241	86.90	17.38
14-12-2024	515	132.05	26.41	243	87.60	17.52
15-12-2024	503	128.97	25.79	250	90.00	18.00
16-12-2024	508	130.26	26.05	246	87.60	17.52
17-12-2024	520	133.33	26.67	239	85.80	17.16
18-12-2024	514	131.79	26.36	175	58.30	11.66
19-12-2024	484	124.10	24.82	0	0.00	0.00
20-12-2024	60	15.38	3.08	0	0.00	0.00
21-12-2024	84	21.54	4.31	0	0.00	0.00
22-12-2024	443	113.59	22.72	15	5.50	1.10
23-12-2024	453	116.15	23.23	0	0.00	0.00
24-12-2024	453	114.68	22.94	109	38.90	7.78
25-12-2024	493	124.81	24.96	242	87.40	17.48
26-12-2024	509	128.86	24.96	238	86.00	17.20
27-12-2024	515	130.38	25.77	241	90.40	18.08
28-12-2024	509	128.86	26.08	242	90.80	18.16
29-12-2024	517	130.89	25.77	242	86.20	17.24
30-12-2024	499	126.33	26.18	158	54.50	10.9
31-12-2024	514	131.79	26.36	245	88.40	17.68

CPU METER READING (CONSUMPTION) OF NOV-2024		
DATE	METER READING	KWH
01-11-2024	250894	293
02-11-2024	251187	302
03-11-2024	251489	330
04-11-2024	251819	301
05-11-2024	252120	300
06-11-2024	252420	318
07-11-2024	252738	313
08-11-2024	253051	286
09-11-2024	253337	307
10-11-2024	253644	315
11-11-2024	253959	303
12-11-2024	254262	305
13-11-2024	254567	314
14-11-2024	254881	328
15-11-2024	255209	305
16-11-2024	255514	321
17-11-2024	255835	272
18-11-2024	256107	276
19-11-2024	256383	289
20-11-2024	256672	338
21-11-2024	257010	364
22-11-2024	257374	378
23-11-2024	257752	346
24-11-2024	258098	280
25-11-2024	258378	321
26-11-2024	258699	306
27-11-2024	259005	319
28-11-2024	259324	310
29-11-2024	259634	307
30-11-2024	259941	325
01-12-2024	260266	

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CPU METER READING (CONSUMPTION) OF DEC-2024

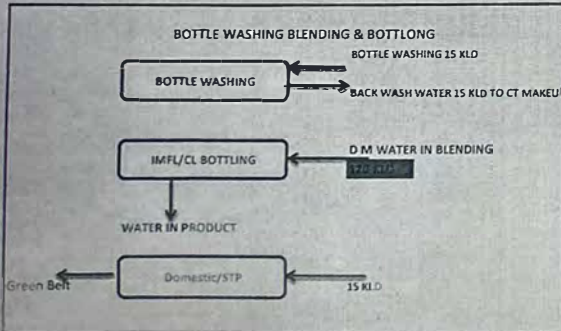
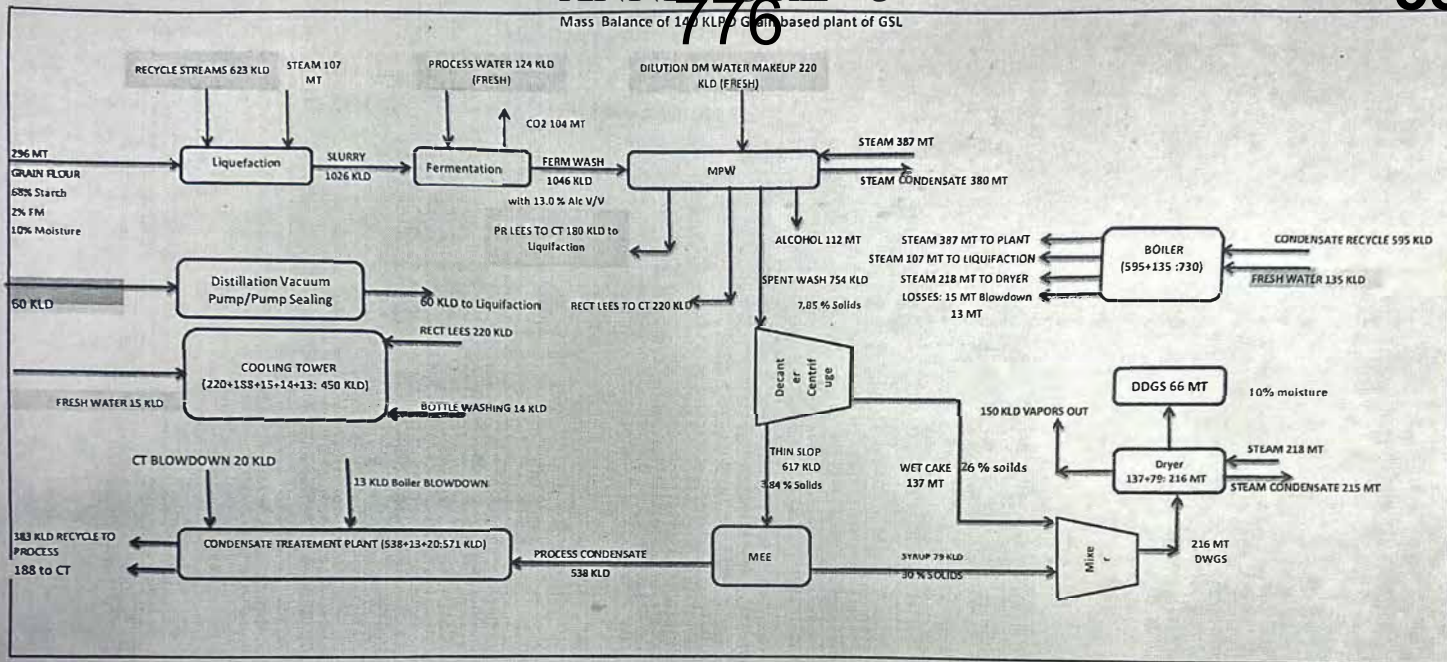
DATE	METER READING	KWH
01-12-2024	260266	287
02-12-2024	260553	318
03-12-2024	260871	294
04-12-2024	261165	310
05-12-2024	261475	295
06-12-2024	261770	328
07-12-2024	262098	344
08-12-2024	262442	345
09-12-2024	262787	353
10-12-2024	263140	361
11-12-2024	263501	357
12-12-2024	263858	376
13-12-2024	264234	347
14-12-2024	264581	369
15-12-2024	264950	361
16-12-2024	265311	568
17-12-2024	265879	129
18-12-2024	266008	391
19-12-2024	266399	243
20-12-2024	266642	335
21-12-2024	266977	342
22-12-2024	267319	336
23-12-2024	267655	332
24-12-2024	267987	355
25-12-2024	268342	357
26-12-2024	268699	321
27-12-2024	269020	321
28-12-2024	269341	337
29-12-2024	269678	360
30-12-2024	270038	317
31-12-2024	270355	335
01-01-2025	270690	
		10424

CPU METER READING (CONSUMPTION) OF JAN-2025		
DATE	METER READING	KWH
01-01-2025	270690	320
02-01-2025	271010	352
03-01-2025	271362	327
04-01-2025	271689	332
05-01-2025	272021	347
06-01-2025	272368	352
07-01-2025	272720	
08-01-2025		0
09-01-2025		0
10-01-2025		0
11-01-2025		0
12-01-2025		0
13-01-2025		0
14-01-2025		0
15-01-2025		0
16-01-2025		0
17-01-2025		0
18-01-2025		0
19-01-2025		0
20-01-2025		0
21-01-2025		0
22-01-2025		0
23-01-2025		0
24-01-2025		0
25-01-2025		0
26-01-2025		0
27-01-2025		0
28-01-2025		0
29-01-2025		0
30-01-2025		0
31-01-2025		0
01-02-2025		
		2030

ANNEXURE - 3

Mass Balance of 140 KLD Grain based plant of GSL

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Ref. No. HO/2024-25/ 159

Date: 23.11.2024

To

The Regional Officer,
Haryana State Pollution Control Board,
Sector-25, Panipat.

Sub: Request for grant of permission to connect CPU online analyzer data to HSPCB & CPCB portal.

Dear Sir

Please refer NGT order point No.46 wherein they have directed us to connect online CPU analyzer data in to the HSPCB & CPCB Server; we have already installed the facility (Online Monitoring System) to display the required data. It is therefore requested to kindly grant permission to connect online analyzer data in to the HSPCB & CPCB portal.

Thanking you,

Yours faithfully

M/s Haryana Organics

(A Unit of Globus Spirits Ltd.)

(Authorized Signatory)

HARYANA ORGANICS
(A U/o Globus Spirits Ltd.)
4 KM, Chulkana Road, Samalkha
Panipat (Haryana)
GSTIN-06AAACG263481ZA

Globus Spirits Limited

(Corporate Identity Number: L74899DL1993PLC052177)
Registered & Corporate Office:

F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, New Delhi 110065 Tel.: +011-66424400

Works(1): Village: Shyamow, Tehsil: Behror 301701 Distt.: Alwar (Rajasthan) Tel.: +91-08003592097

Works(2): Haryana Organics (A Unit of Globus Spirits Limited) 4 KM., Chulkana Road, Samalkha 132101 Distt.: Panipat (Haryana) Telefax: +91-18

Works(3): Associated Distilleries (A Unit of Globus Spirits Limited) Hisar Bye-Pass, National Highway, Hisar 125044 (Haryana) Tel.: +91-09896

Works(4): Village: Dhandua, Tehsil: Jandaha, Hajipur 844505 Distt.: Vaishali (Bihar) Tel.: +91-9917437425

Works(5): Plot No. B-7, Panagarh Industrial Park, Panagarh 713420 Distt.: Burdwan (West Bengal) Tel.: +91-9800297777

Works(6): Village : Olda, Block Baharagora, Tehsil: Ghatahija, Post: Borsol, Distt: East Singhbhum, Jharkhand Mob.: +91-9717844388

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संशोधनेन संबद्धिः

ISO 9001:2015

VASANTDADA SUGAR INSTITUTE

Manjari (Bk.) Tal. : Haveli, Dist. : Pune - 412 307, Maharashtra, India.

VSI/Env. Sci. / 04149- /2024-25

August 27, 2024

28 AUG 2024

To,

President - Technical & Operation

M/s. Haryana Organics, A unit of Globus Spirits Limited

4 KM, Chulkana-Samalkha Road, Samalkha,

District Panipat, Haryana 132101

Subject: Visit report of technical visit for the compliance of 20 KLPD Sewage Treatment Plant (STP) adequacy report

Dear Sir,

This letter refers to the visit of Mr. Kapil Upadhye to your site on August 16-17, 2024. This visit was conducted in response to your work order for a technical review of the compliance of Sewage Treatment Plant (STP) adequacy report.

During the visit, the visiting person and the staff from your unit assessed the compliance with the suggestions and recommendations provided in the adequacy report, including both fabrication work and electromechanical components of the STP. It was found that the suggestions and recommendations outlined in the STP adequacy report have been successfully implemented by your unit.

The detailed pointwise compliance report attached below.

Yours faithfully,

(Dr. D S Nimhalkar)

Sr. Scientist & Head

Dept. of Environmental Sciences

**Report on the compliance of the suggestions and recommendations
given in Adequacy Assessment Report of Sewage Treatment Plant
(STP)**

Name of industry: M/s. Haryana Organics, A unit of Globus Spirits Limited

Industry type: Distillery unit

Capacity of plant: 140 KLPD

STP capacity: 20 KLPD

Allied units: NA

Address: 4 KM, Chulkana-Samalkha Road, Samalkha, District Panipat, Haryana 132101

Contact person: Mr. Amitabh Singh (President - Technical & Operation)

Contact no: 7496844480

E-mail: mpsingh@globusgroup.in

Interacting Officials

1. Mr. M P Singh (Vice President)
2. Mr. Akhil Kumar G.M. (HR & Admin.)
3. Mr. Navin Kumar Sharma (Production Head)
4. Mr. Nirmal Singh (Production Lead)

Visiting VSI representative:

1. Mr. Kapil Upadhye (Scientific Officer),
Department of Environmental Sciences, Vasantdada Sugar Institute

Site visit date: August 16-17, 2024

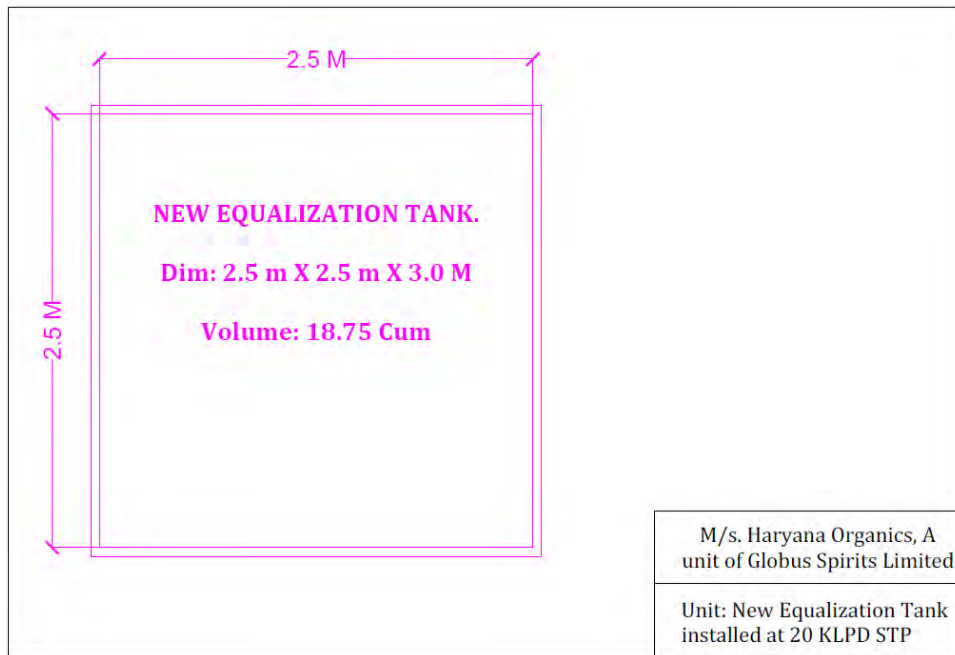
Pointwise Compliance of the suggestions given in the adequacy report of the sewage treatment plant of capacity 20 M³/Day

#	Suggestions as per adequacy report	Compliance
1	Complete retention time should be provided to the septic tank and equalization tank to allow heavier solids to settle at the bottom.	The unit has ensured a proper retention time of 48 hours by constructing an additional new equalization tank with a capacity of 18.75 m ³ . A photograph of the tank is attached as Annexure 1.
2	A new equalization tank with a retention time of 6-8 hours should be installed, and the overflow from the existing equalization tank should be directed into this new tank.	The unit has installed a new equalization tank with dimensions of 2.5 m x 2.5 m x 3.0 m and a volume of 18.75 m ³ , which provides an additional retention time of 22.5 hours. The dimensions, volume, and photograph of the tank are attached as Annexure 1.
3	Sewage feed pumps should be installed on the new equalization tank.	The sewage feed pump has been relocated to the new equalization tank, and the flow rate is maintained between 0.7 and 0.9 m ³ /hr. Photographs of the setup and flow meter are attached as Annexure 2.
4	The STP should be operated continuously for at least 20 hours/day to maintain appropriate flow and batch type operation should be avoided	The unit operating the STP continuously for at least 20 hours per day by maintaining an inlet flow between 0.7 and 0.9 m ³ /hr. According to the STP inlet logbook, the average inlet flow is 0.8 m ³ /hr. The STP operation record of the August month is attached as Annexure 3.
5	Replace the MBBR media with new media to promote better growth of microbial culture.	The unit has replaced the MBBR media in the aeration tank to promote better growth of microbial culture. Photographs of the new media addition are attached as Annexure 4

6	Add isolated cultures to the aeration tank at regular intervals to maintain MLSS and the Food to Microorganism (F/M) ratio.	The unit is using isolated culture and nutrients as needed to maintain the MLSS in the aeration tank. A separate logbook for daily chemical consumption is maintained and it is attached as Annexure 5.
7	Implement recirculation of activated sewage in aeration tanks.	The unit is maintaining sludge recirculation by operating the sludge recirculation pump for a minimum of 2 to 4 hours or as needed. Photographs of the sludge recirculation pump is attached as Annexure 5.
8	Ensure adequate retention time for the tube settler, and adjust the inlet flow from the upward side installing a baffle wall to maintain a proper laminar flow pattern and proper distribution of water within the settler which helps settling solid particles in the conical bottom	The unit has modified the existing tube settler to increase retention time. After the modification, the dimensions of the tube settler are 1.6 m x 1.8 m x 1.4 m, with a volume of 4.03 m ³ and a retention time of 4.8 hours. Additionally, the unit has installed a baffle wall and adjusted the inlet flow to maintain a laminar flow pattern The photographs of the modifications are attached as annexure 6
9	Continuously monitor and analyze the inlet and outlet of the STP.	The unit continuously monitors the inlet and outlet parameters through regular sample analysis. Additionally, third-party analyses are conducted on the STP inlet, outlet, and aeration tank to ensure the quality of sewage treatment. The third party analysis reports are attached as Annexure 7.

The unit has implemented all suggestions and recommendations from the adequacy report. Additionally, the unit has done the third-party analyses of the STP inlet and outlet, and the results indicate that the parameters are within acceptable norms and comply with the limits specified in the consent to operate.

**ANNEXURE 1: DETAILS OF NEW EQUALIZATION TANK AND PHOTOGRAPH
DIMENSIONS AND VOLUME OF THE TANK**



PHOTOGRAPH



**ANNEXURE 2: RELOCATION OF SEWAGE FEED PUMP AND FLOW METER
FEED PUMP INSTALLED AT NEW EQUALIZATION TANK**



FLOW METER AT INLET TO MAINTAIN THE FLOW OF SEWAGE



OUTLET FLOW METER



ANNEXURE 3: STP LOGBOOK

M/s. Haryana Organics, A unit of Globus Spirits Limited, Samalkha, Panipat, Haryana 20 KLPD STP Record									
Date	STP Inlet totalizer reading and flow		Inlet flow/Hr on the basis of totalizer	STP Du/Bet totalizer reading and flow			Outlet flow/Hr on the basis of totalizer	Remark /Sign	
	Initial reading	Final reading		Initial reading	Final reading	Outlet flow/Day			
01/08/24	3139.5	3158.5	19.0	0.79	465.4	429.9	18.5	0.77	Run
21/08/24	3156.5	3176.5	19.0	0.75	423.9	441.4	17.5	0.73	Run
02/08/24	3176.5	3195.8	19.25	0.80	441.4	459.9	18.5	0.77	Run
04/08/24	3195.8	3206.3	10.50	0.44	459.9	469.9	10.0	0.42	Sunday
05/08/24	3206.3	3225.3	19.00	0.79	469.9	488.4	18.5	0.77	Run
06/08/24	3225.3	3243.3	18.0	0.75	488.4	505.9	17.5	0.73	Run
07/08/24	3243.3	3262.3	19.0	0.79	505.9	524.4	18.5	0.77	Run
08/08/24	3262.3	3280.8	18.5	0.77	524.4	542.4	18.0	0.75	Run
09/08/24	3280.8	3298.8	18.0	0.75	542.4	559.9	17.5	0.73	Run
10/08/24	3298.8	3317.3	18.5	0.77	559.9	577.9	18.0	0.75	Run
11/08/24	3317.3	3328.3	11.0	0.46	577.9	588.4	10.5	0.44	Sunday
12/08/24	3328.3	3346.8	18.5	0.77	588.4	606.4	18.0	0.75	Run
13/08/24	3346.8	3365.8	19.0	0.79	606.4	624.9	18.5	0.77	Run
14/08/24	3365.8	3385.3	19.5	0.81	624.9	643.9	19.0	0.79	Run
15/08/24	3385.3	3404.8	19.5	0.81	643.9	662.9	19.0	0.79	Run
16-8-24	3404.8	3407.8	3.0	0.13	662.9	665.4	2.5	0.10	Holiday
17-8-24	3407.8	3427.3	19.5	0.81	665.4	684.4	19.0	0.79	Run
18-8-24	3427.3	3438.3	11.0	0.46	684.4	694.9	10.5	0.44	Sunday
19/8/24	3438.3	3446.3	8.0	0.33	694.9	702.4	7.5	0.31	Holiday
20/8/24	3446.3	3465.3	19.0	0.79	702.4	720.9	18.5	0.77	Run


 HARYANA ORGANICS
 (A U/o Globus Spirits Ltd.)
 4 KM, Chulkana Road, Samalkha
 Panipat (Haryana)
 GSTIN-06AAAACG2634B1ZA

ANNEXURE 4 - NEW MBBR MEDIA ADDITION IN AERATION TANK**ANNEXURE 5 - SLUDGE RECIRCULATION PUMP**

ANNEXURE 7- PHOTOGRAPHS MODIFICATION IN TUB SETTLER

TUBE SETTLER: BEFORE MODIFICATION



TUBE SETTLER: AFTER MODIFICATION



ANNEXURE 7- THIRD PARTY ANALYSIS REPORT



Envirochem Testing & Consultancy LLP

(Formerly known as Envirochem Testing Lab & Research Centre)

(GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

M.: +91 90348 91129, 89501 75388, 96719 56782

Email : envirochemtestinglab@gmail.com

Web. : www.etlrc.com

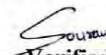


TEST REPORT

Report No	ETL/ PNP/ 53352	Report Date	20.08.2024	Doc No.	ETL/QF/7.8/01
Issue to M/s Haryana Organics (A Unit of Globus Spirits Ltd.) Samalkha, Panipat		Party's Ref No: Nil Work Order No: 39354 Period of Testing: 16.08.2024-20.08.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	WATER SAMPLE		
2.	Point of Sample Collection	:	STP inlet & outlet		
3.	Date & Time of sample collection/ received	:	16.08.2024		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative (Mr. Anuj)		
6.	Quantity of Sample	:	5 Litre each		
7.	Method of Sampling	:	IS 3025 (P-1) 1987		

TEST RESULTS

Sr. No.	Parameters	STP Inlet	STP Outlet	Standard Limit	Protocol used
1.	pH	7.42	7.01	5.5-9.0	IS 3025 (P-11) 1983
2.	COD, mg/L	352	35.8	50	IS 3025 (P-58) 2023
3.	BOD at 27°C for 3 Days, mg/L	172	7.6	10	IS 3025 (P-44) 2023
4.	Total Suspended Solids, mg/L	350	13	20	IS 3025 (P-17) 2022
5.	Total Dissolved Solids, mg/L	1472	1301	2100	IS 3025 (P-16) 2023
6.	Total Phosphorous as P, mg/L	16.2	3.9	5.0	IS 3025 (P-31) 2021
7.	Total Hardness (as CaCO ₃), mg/l	493	402	-	IS 3025 (P-21) : 2009
8.	Total Alkalinity (as CaCO ₃), mg/l	43	20.5	-	IS 3025 (P-23) : 2023
9.	Electrical Conductivity, µmhos/cm	2022	1758	-	IS 3025 (P-14) : 1984
10.	Chloride (as Cl), mg/l	312	256	-	IS 3025 (P-32) : 1988
11.	Fluoride (as F), mg/l	0.19	0.30	-	APHA Method
12.	Sulphate (as SO ₄), mg/l	133	102	-	IS 3025 (P-24) : 1922
13.	Nitrate Nitrogen (as NO ₃ -N), mg/l	20.5	14.5	-	IS 3025 (P-34) : 2023
14.	Potassium (as K), mg/l	40.2	16.4	-	IS 3025 (P-45) : 1993


 Verified By
 Sourav

*****End Report*****


 Authorised By
 Neha Singh
 Date: 20.08.2024


- N 1. Samples shall be disposed off after 15 days issue of test report unless specified.
 O 2. Results listed above related to the tested samples. Endorsement of the same is neither inferred nor implemented.
 T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.
 E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory

September - 2024

DATE	Initial Reading	Final Reading	Total m ³ /day
1/09/2024	16037	16558	521
2/09/2024	16558	17082	524
3/09/2024	17082	17608	526
4/09/2024	17608	18127	519
5/09/2024	18127	18645	518
6/09/2024	18645	19166	521
07/9/2024	19166	19689	523
08/9/24	19689	20206	517
09/9/24	20206	20725	519
10/9/24	20725	21246	521
11/9/2024	21246	21764	518
12/9/24	21764	22286	522
13/9/2024	22286	22804	518
14/9/2024	22804	23320	516
15/9/2024	23320	23831	511
16/9/2024	23831	24328	497
17/9/2024	24328	24823	495

cpu outlet #789 Meter Reading

Sep - 2024

Date

Page No.

DATE	Intail Reading	Final Reading	Total m ³ /day
18/9/2024	24823	25261	438
19/9/2024	25261	25737	476
20/9/2024	25737	26199	452
21/09/2024	26199	26654	455
22/9/2024	26654	27156	502
23/9/2024	27156	27608	518
24/9/2024	27608	28059	534
25/9/2024	28059	28581	522
26/9/2024	28581	29097	516
27/9/2024	29097	29620	523
28/9/2024	29620	30137	517
29/9/2024	30137	30661	524
30/9/2024	30661	31177	516
OCTOBER -		2024	
1/10/2024	31177	31696	519
2/10/2024	31696	32227	521
3/10/2024	32217	32728	511
4/10/2024	32728	33245	517
5/10/2024	33245	33767	522
06/10/24	33767	34286	519
07/10/2024	34286	34791	505
08/10/2024	34791	35303	512
09/10/2024	35303	35829	526

CPU Outlet Flow Meter Reading

Date



* — NOVEMBER — *

* Page No. *

Date	Initial Reading	Final Reading	Total M ³ /Day
01/11/024	41383	41543	160
02/11/024	41543	42025	482
03/11/024	42025	42501	476
04/11/024	42501	42987	486
05/11/024	42987	43471	484
06/11/024	43471	43967	496
07/11/024	43967	44454	487
08/11/024	44454	44956	502
09/11/024	44956	45449	493
10/11/024	45449	45925	476
11/11/024	45925	46422	497
12/11/024	46422	46923	501
13/11/024	46923	47418	495
14/11/024	47418	47917	499
15/11/024	47917	48419	502
16/11/024	48419	48927	508
17/11/024	48927	49428	501
18/11/024	49428	49932	504
19/11/024	49932	50430	498
20/11/024	50430	50932	502
21/11/024	50932	51430	498
22/11/024	51430	51933	503
23/11/024	51933	52430	497
24/11/024	52430	52916	486
25/11/024	52916	53397	481

BORE-NO 01

BORE-2

Date: _____

792

NO 3

BORE-4

Date: _____

Date	Opening Reading	Closing Reading	Water	Opening Reading	Closing Reading	Water	Opening Reading	Closing Reading	Water	Opening Reading	Closing Reading	Water	Total Water
01.09.24	21140	21140	0.00	30421	30672	251	9.0	90	0.00	31899	32147	248	499
02.09.24	21140	21292	152	30672	30924	252	9.0	90	0.00	32147	32293	146	550
03.09.24	21292	21510	218	30924	31124	200	9.0	90	0.00	32293	32425	132	550
04.09.24	21510	21729	219	31124	31288	164	9.0	90	0.00	32425	32592	167	550
05.09.24	21729	21872	143	31288	31463	175	9.0	90	0.00	32592	32802	210	528
06.09.24	21872	22004	132	31463	31701	238	9.0	90	0.00	32802	32981	179	549
07.09.24	22004	22150	146	31701	31879	178	9.0	90	0.00	32981	33207	226	550
08.09.10	22150	22302	152	31879	32082	203	9.0	90	0.00	33207	33402	195	550
09.09.10	22302	22492	190	32082	32224	142	9.0	90	0.00	33402	33619	217	549
10.09.10	22492	22608	116	32224	32440	216	9.0	90	0.00	33619	33837	218	550
11.09.24	22608	22832	224	32440	32561	121	9.0	231	0014	33837	33901	64	550
12.09.24	22832	22900	68	32561	32701	140	00231	414	183	33901	34056	155	546
13.09.24	22900	22900	0.00	32701	32912	211	00414	578	164	34056	34231	175	550
14.09.24	22900	22900	0.00	32912	32943	31	578	797	219	34231	34441	210	460
15.09.24	22900	23048	148	32943	33084	141	797	923	126	34441	34578	137	552
16.09.24	23048	23192	144	33084	33171	87	923	1127	204	34578	34693	115	550
17.09.24	23192	23262	70	33171	33282	111	1127	1214	87	34693	34850	157	425
18.09.24	23262	23300	38	33282	33479	197	1214	1387	173	34850	34868	18	426
19.09.24	23300	23382	82	33479	33602	123	1387	1570	183	34868	34868	0.00	388
20.09.24	23382	23382	0.00	33602	33758	156	1570	1816	246	34868	34868	0.00	402
21.09.24	23382	23461	79	33758	33812	54	1816	2070	254	34868	34868	0.00	387
22.09.24	23461	23602	141	33812	33928	116	2070	2211	141	34868	34868	0.00	398
23.09.24	23602	23658	56	33928	34088	160	2211	2381	170	34868	34868	0.00	386
24.09.24	23658	23790	132	34088	34169	81	2381	2584	203	34868	34868	0.00	416
25.09.24	23790	23960	170	34169	34282	113	2584	2710	126	34868	34909	41	450
26.09.24	23960	23987	027	34282	34535	253	2710	2920	210	34909	34909	0.00	490
27.09.24	23987	23987	0.00	34535	34758	223	2920	3009	89	34909	35012	103	415
28.09.24	23987	24022	35	34758	34973	215	3009	3185	176	35012	35012	0.00	426
29.09.24	24022	24212	190	34973	34997	24	3185	3366	181	35012	35012	0.00	395
30.09.24	24212	24212	0.00	34997	35062	65	3366	3563	197	35012	35138	126	388

BAKE NO 1

October - 24

BORC NO 2

Date:

apsara

Date	Opening Reading	Closing Reading	Waste	Open Reading	Closing Reading	Waste
01.10.24	24912	24318	106	35062	35108	46
02.10.24	24318	24318	0.00	35108	35201	93
03.10.24	24318	24318	0.00	35201	35406	205
04.10.24	24318	24427	104	35406	35501	95
05.10.24	24427	24578	156	35501	35608	107
06.10.24	24578	24691	113	35608	35729	121
07.10.24	24691	24691	0.00	35729	35815	86
08.10.24	24691	24559	61	35815	35938	123
09.10.24	24752	24808	56	35938	36089	151
10.10.24	24808	24808	0.00	36089	36201	112
11.10.24	24808	24808	0.00	36201	36312	111
12.10.24	24808	24808	0.00	36312	36378	66
13.10.24	24808	24808	0.00	36378	36378	0.00
14.10.24	24808	24808	0.00	36378	36408	30
15.10.24	24808	24808	0.00	36408	36512	104
16.10.24	24808	24808	0.00	36512	36602	90
17.10.24	24808	24808	0.00	36602	36700	98
18.10.24	24808	24808	0.00	36700	36700	0.00
19.10.24	24808	24808	0.00	36700	36782	82
20.10.24	24808	24808	0.00	36782	36782	0.00
21.10.24	24808	24808	0.00	36782	36890	108
22.10.24	24808	24808	0.00	36890	36930	40
23.10.24	24808	24808	0.00	36930	37062	132
24.10.24	24808	24808	0.00	37062	37108	46
25.10.24	24808	24808	0.00	37108	37238	130
26.10.24	24808	24808	0.00	37238	37401	163
27.10.24	24808	24808	0.00	37401	37558	157
28.10.24	24808	24808	0.00	37558	37738	180
29.10.24	24808	24808	0.00	37738	37860	122
30.10.24	24808	24808	0.00	37860	37984	124
31.10.24	24808	24808	0.00	37984	38110	126

BORC NO 3

October - 24

BORC NO 4

Date:

apsara

Date	Opening Reading	Closing Reading	Waste	Open Reading	Closing Reading	Waste	Total Wastes
01.10.24	35062	35108	46	35108	35201	93	429
02.10.24	35108	35201	93	35201	35406	205	498
03.10.24	35201	35406	205	35406	35501	95	549
04.10.24	35406	35501	95	35501	35608	107	548
05.10.24	35501	35608	107	35608	35729	121	522
06.10.24	35608	35729	121	35729	35815	86	541
07.10.24	35729	35815	86	35815	35938	123	552
08.10.24	35815	35938	123	35938	36089	151	529
09.10.24	35938	36089	151	36089	36201	112	426
10.10.24	36089	36201	112	36201	36312	111	394
11.10.24	36201	36312	111	36312	36378	66	324
12.10.24	36312	36378	66	36378	36378	0.00	158
13.10.24	36378	36408	30	36408	36512	104	340
14.10.24	36408	36512	104	36512	36602	90	324
15.10.24	36512	36602	90	36602	36700	98	340
16.10.24	36602	36700	98	36700	36700	0.00	206
17.10.24	36700	36782	82	36782	36782	0.00	124
18.10.24	36782	36890	108	36890	36930	40	192
19.10.24	36890	36930	40	36930	37062	132	192
20.10.24	36930	37062	132	37062	37108	46	60
21.10.24	37062	37108	46	37108	37238	130	190
22.10.24	37108	37238	130	37238	37401	163	266
23.10.24	37238	37401	163	37401	37558	157	239
24.10.24	37401	37558	157	37558	37738	180	457
25.10.24	37558	37738	180	37738	37860	122	437
26.10.24	37738	37860	122	37860	37984	124	501
27.10.24	37860	37984	124	37984	38110	126	548
28.10.24	37984	38110	126	38110	38238	128	554
29.10.24	38110	38238	128	38238	38398	160	554
30.10.24	38238	38398	160	38398	38510	112	541
31.10.24	38398	38510	112	38510	38737	227	513

793

Plan sheet/room

17 TPT bottles stop and one plant stop

BORE NO 1

BORE NO 02

apsara
794
BORE

BORE NO 4

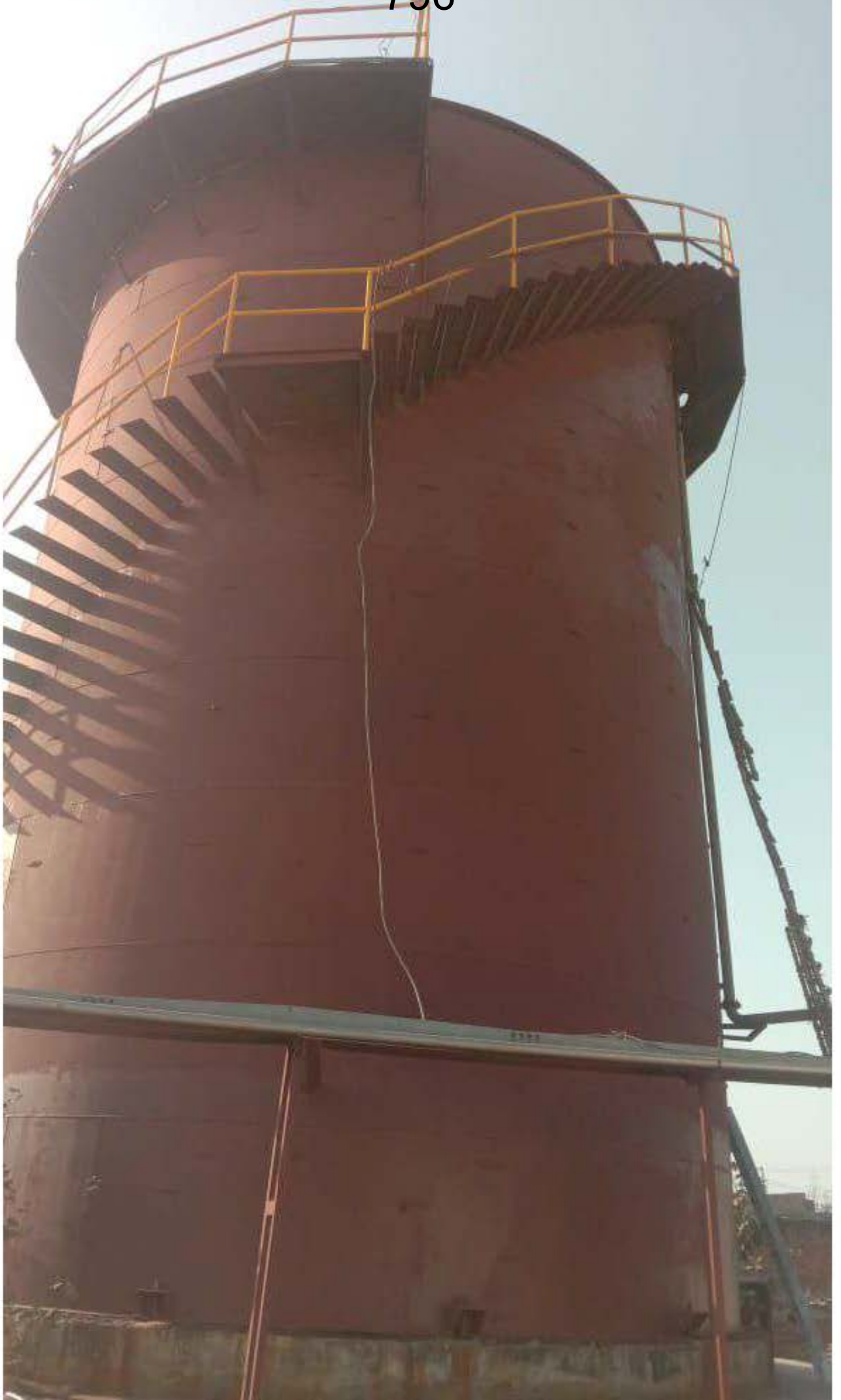
Date: _____

Date	BORE NO 1			BORE NO 02			BORE NO 4			Total water	Remarks			
	opening Reading	Closing Reading	T. water	opening Reading	Closing Reading	T. water	opening Reading	Closing Reading	T. water					
01.11.24	24808	24808	0.00	38110	38242	132	8518	8712	194	38908	39083	175	501	
02.11.24	24808	24808	0.00	38242	38410	168	8712	8928	216	39083	39245	162	546	
03.11.24	24808	24808	0.00	38410	38542	132	8928	9081	153	39245	39487	242	527	
04.11.24	24808	24808	0.00	38542	38692	150	9081	9318	237	39487	39647	160	547	
05.11.24	24808	24808	0.00	38692	38728	36	9318	9596	278	39647	39877	230	544	
06.11.24	24808	24808	0.00	38728	38901	173	9596	9781	185	39877	40070	193	551	
07.11.24	24808	24808	0.00	38901	39073	172	9781	9992	211	40070	40237	167	550	
08.11.24	24808	24808	0.00	39073	39182	109	9992	10242	250	40237	40429	192	551	
09.11.24	24808	24808	0.00	39182	39300	118	10242	10477	235	40429	40619	190	543	
10.11.24	24808	24808	0.00	39300	39412	112	10477	10737	260	40619	40801	182	554	
11.11.24	24808	24808	0.00	39412	39508	96	10737	10982	245	40801	40991	190	531	
12.11.24	24808	24808	0.00	39508	39508	0.00	10982	11262	280	40991	41249	258	538	
13.11.24	24808	24808	0.00	39508	39508	0.00	11262	11522	260	41249	41525	276	536	
14.11.24	24808	24808	0.00	39508	39508	0.00	11522	11800	278	41525	41797	272	550	
15.11.24	24808	24808	0.00	39508	39508	0.00	11800	12098	298	41797	42048	251	549	
16.11.24	24808	24808	0.00	39508	39508	0.00	12098	12418	320	42048	42278	230	550	
17.11.24	24808	24808	0.00	39508	39508	0.00	12418	12732	314	42278	42505	227	541	
18.11.24	24808	24808	0.00	39508	39508	0.00	12732	13055	323	42505	42727	222	545	
19.11.24	24808	24808	0.00	39508	39508	0.00	13055	13383	328	42727	42947	220	548	
20.11.24	24808	24808	0.00	39508	39508	0.00	13383	13714	331	42947	43167	220	551	
21.11.24	24808	24808	0.00	39508	39508	0.00	13714	14044	330	43167	43386	219	549	
22.11.24	24808	24808	0.00	39508	39508	0.00	14044	14379	335	43386	43601	215	550	
23.11.24	24808	24808	0.00	39508	39508	0.00	14379	14722	343	43601	43805	204	550	
24.11.24	24808	24808	0.00	39508	39508	0.00	14722	15050	328	43805	44027	222	550	
25.11.24	24808	24808	0.00	39508	39508	0.00	15050	15380	330	44027	44248	221	551	
26.11.24	24808	24808	0.00	39508	39508	0.00	15380	15712	332	44248	44466	218	550	
27.11.24	24808	24808	0.00	39508	39508	0.00	15712	16034	322	44466	44691	225	547	
28.11.24	24808	24808	0.00	39508	39508	0.00	16034	16362	328	44691	44914	223	551	
29.11.24	24808	24808	0.00	39508	39508	0.00	16362	16680	318	44914	45145	231	549	
30.11.24	24808			39508			16680		45145					



796

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800 Envirochem Testing & Consultancy LLP

82

(Formerly known as Envirochem Testing Laboratory & Research Centre)

(GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

M.: +91 90348 91129, 89501 75388, 96719 56782

Email : envirochemtestinglab@gmail.com

Web : www.etlrc.com



TC-6015

TEST REPORT

Report No & ULR No.	ETL/ PNP/7669&TC60152400001156F	Report Date	17.06.2024	Doc No.	ETL/QF/7.8/01
Issue to M/s Haryana Organics (A Unit of Globus Spirits Ltd.) Samalkha, Panipat		Party's Ref No:Nil Work Order No:7989 Period of Testing:12.06.2024-17.06.2024			

SAMPLE PARTICULARS

1.	Type of sample	:	WATER SAMPLE
2.	Point of Sample Collection	:	CPU inlet
3.	Date of sample collection/ received	:	12.06.2024 (12:15 PM)
4.	Purpose of analysis	:	Monitoring purpose
5.	Sample collected/ supplied by	:	By Lab Representative (Mr. Anuj)
6.	Quantity of Sample	:	5 Litre

TEST RESULTS

Sr. No.	Parameters	Results	Protocol Used
1.	Color P.C.U (Platinum Cobalt Units)	25	IS: 3025 (P-4): 2021
2.	pH	5.91	IS 3025 (P-11) : 1983
3.	COD, mg/L	6972	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	2972	IS 3025 (P-44)2023
5.	Total Suspended Solids, mg/L	498	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/l	2512	IS 3025 (P-16) : 2023

*****End Report*****

Neha Singh

Verified By
Neha Singh

Bilal

Reviewed By
Bilal



Authorised By
Dr. Rajendra Kumar

17-6-24

- N 1. Samples shall be disposed off after 15 days issue of test report unless specified.
O 2. Results listed above related to the tested samples, Endorsement of the same is neither inferred nor implemented.
T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.
E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory



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Email : envirochemtestinglab@gmail.com

Web : www.etirc.com



TC-6015

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TEST REPORT

Report No & ULR No.	ETL/ PNP/7670&TC601524000001157F	Report Date	17.06.2024	Doc No.	ETL/QF/7.8/01
Issue to M/s Haryana Organics (A Unit of Globus Spirits Ltd.) Samalkha, Panipat		Party's Ref No: Nil Work Order No: 7990 Period of Testing: 12.06.2024-17.06.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	WATER SAMPLE		
2.	Point of Sample Collection	:	CPU OUTLET		
3.	Date of sample collection/ received	:	12.06.2024 (12:30 PM)		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative (Mr. Anuj)		
6.	Quantity of Sample	:	5 Litre		

TEST RESULTS

Sr. No.	Parameters	Results	Permissible Limit As Per CPCB	Protocol Used
1.	Color P.C.U (Platinum Cobalt Units)	8	-	IS: 3025 (P-4): 2021
2.	pH	8.14	6.5 - 8.5	IS 3025 (P-11) : 1983
3.	COD, mg/L	81.7	250	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	26.9	30	IS 3025 (P-44) 2023
5.	Total Suspended Solids, mg/L	14	100	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/l	705	2100	IS 3025 (P-16) : 2023

*****End Report*****

Neha Singh

Verified By
Neha Singh

Bilal
Reviewed By
Bilal

Authorised By
Dr. Rajendra Kumar
Rajendra Kumar
17-6-24

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Email : envirochemtestinglab@gmail.com

Web : www.etlrc.com



TC-6015

TEST REPORT

Report No & ULR No.	ETL/ PNP/7679&TC601523000001166F	Report Date	17.06.2024	Doc No.	ETL/QF/7.8/01
Issue to:	Party's Ref No:Nil				
M/s Haryana Organics	Work Order No:7999				
(A Unit of Globus Spirits Ltd.)	Period of Testing: 12.06.2024-17.06.2024				
Samalkha, Panipat – 132103, Haryana					

SAMPLE PARTICULARS

1.	Type of sample	:	CPU AREATION TANK
3.	Date and Time of sample collection/ received	:	12.06.2024 (03:00 PM)
4.	Purpose of analysis	:	Monitoring purpose
5.	Sample collected/ supplied by	:	By Lab Representative (Mr. Anuj)
6.	Sample Quantity	:	2 litre
7.	Method of Sampling	:	IS 3025 (P – 1) 1987

TEST RESULTS

Sr. No.	Parameters	Results	Protocol Used
1.	MLSS, mg/L	1715	ETL/SOP/W11: 2014
2.	MLVSS, mg/L	1225	ETL/SOP/W52: 2014

*****End Report*****

Neha Singh

Verified By
Neha Singh

Bilal
Reviewed By
Bilal

Authorized By
Dr. Rajendra Kumar
Rajendra Kumar
7-6-24



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Training Conduction Record

Document No.	GSL/SML/F/04
Date of Issue	01/10/2012
Rev. No.	0
Page No.	1 of 1

Globus Spirits Limited
Form

Name of the program: Training of CPU plant operators's
 Trainers name: Rohit Kumar / Parveen Kumar
 Venue: Hos Samalkha
 Location: CPU plant
 Function:
 Target Group: All CPU plant operators's
 Date: 14/11/24

S.No.	Employee code	Participant Name	Grade	Function	Signature
1		Sunil Kumar		opt	Sunil Kumar
2		Shubham Kumar		opt.	Shubham
3		Vishal Kumar		opt.	Vishal
4		Aman		helper	अमन

Signature of Co-Ordinator

Signature of Trainer

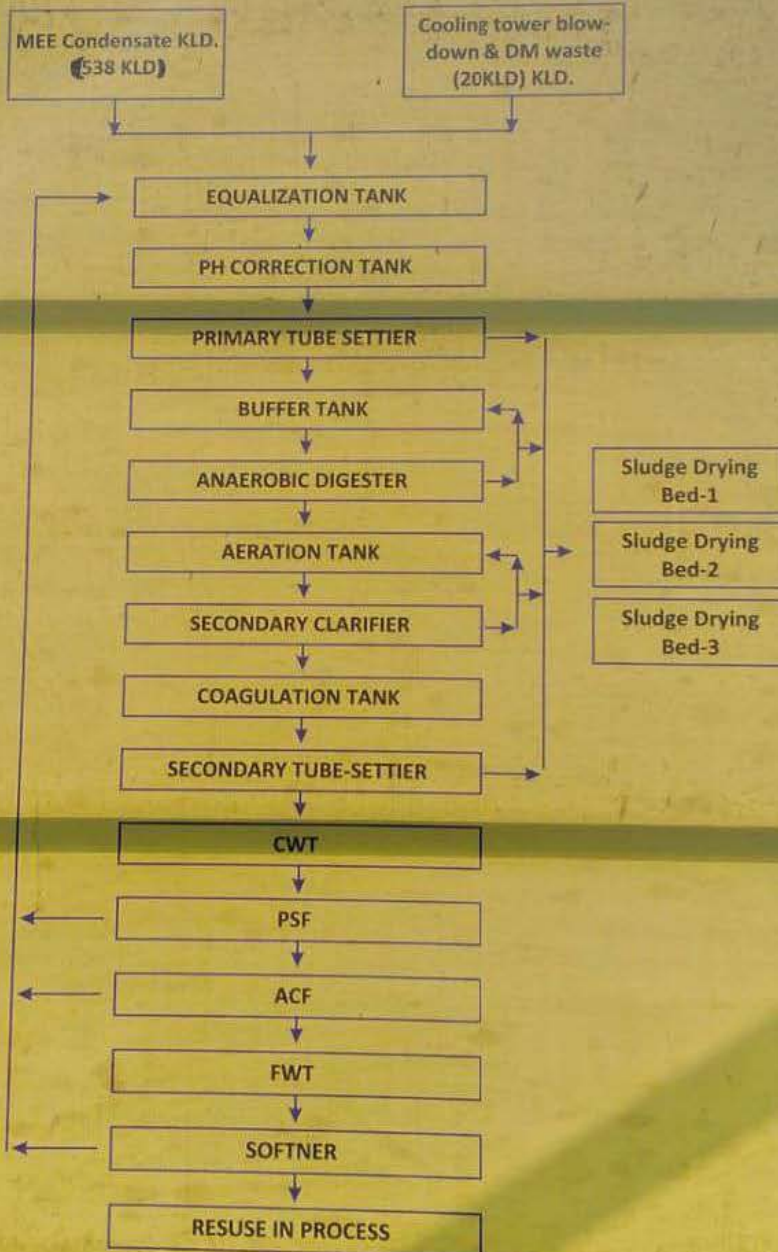


HARYANA ORGANICS
 (A UNIT OF GLOBUS SPIRITS LTD.),
 4 KM, CHULKANA ROAD, SAMALKHA, PANIPAT (HR)
DAILY ANALYSIS REPORT (CPU)

Date: 28/11/24

		Equalization Tank	Digester	Aeration Tank	Final Water Tank	Remarks
1.	PH	3.52	7.82	8.18	8.20	Good water
2.	COD (mg/L)	15800	1020	1000	90	
3.	BOD(mg/L)	1400	—	—	27	
4.	T.S.S.(mg/L)	—	—	—	25	
5.	T.D.S.(mg/L)	1130	3700	2480	2000	
6.	Hardness(ppm)	—	—	—	—	
7.	M.L.S.S.(mg/L)	—	—	—	—	
8.	SV-30	—	247	267	—	
9.	Temperature(C)	28°	25°C	237	—	
10.	M.L.V.S.(mg/L)	—	—	—	—	

Haryana Organics (A Unit of Globus Spirits)
Chulkana Road, Samalkha, Panipat (HR)
CPU Flow Chart



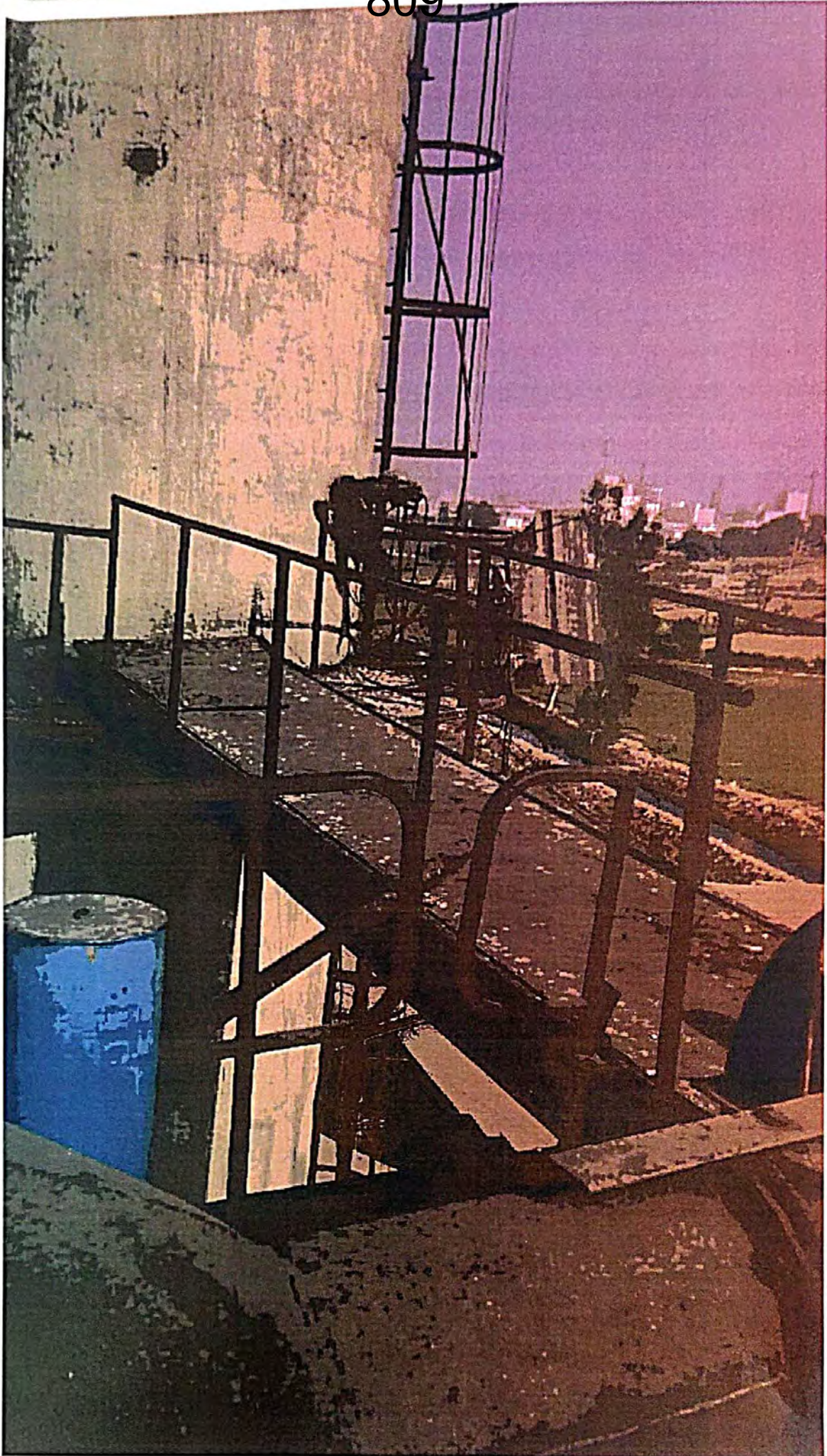
HARYANA ORGANICS
(A UNIT OF GLOBUS SPIRITS LTD.),
4 KM, CHULKANA ROAD, SAMALKHA, PANIPAT (HR)

DAILY ANALYSIS REPORT (CPU)

Date:- 28/11/24		Equilization Tank	Digester	Aeration Tank	Final Water Tank	Remarks
1.	PH	3.82	7.52	8.18	8.20	Sund Kumar
2.	COD (mg/L)	15800	1520	1000	80	
3.	BOD(mg/L)	1400	—	—	24	
4.	T.S.S.(mg/L)			—	25	
5.	T.D.S.(mg/L)	1930	3750	2220	2030	
6.	Hardness(ppm)	—	—	—	—	
7.	M.L.S.S.(mg/L)	—	—	—	—	
8.	SV-30		26%	26%	—	
9.	Temprature(C)	28 ^c	25 ^c	23%	—	
10.	M.L.V.S.S(mg/L)	—	—	—	—	























ENVIRONMENTAL
CLEARANCE



Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

To,

The Executive Director
GLOBUS SPIRITS LIMITED
Globus Spirits Limited
F-0, Ground Floor, The Mira Corporate Suites,
Plot No. 1 & 2, Ishwar Nagar, Mathura Road,
New Delhi, Kheri, Uttar Pradesh-110065

Subject: Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the Ministry vide proposal number IA/HR/IND2/408610/2022 dated 10 Feb 2023. The particulars of the environmental clearance granted to the project are as below.

- | | |
|--|--|
| 1. EC Identification No. | EC23A022HR195384 |
| 2. File No. | J-11011/714/2009-IA II (I) |
| 3. Project Type | Expansion |
| 4. Category | A |
| 5. Project/Activity including Schedule No. | 5(g) Distilleries |
| 6. Name of Project | Expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s Haryana Organics (A Division of Globus Spirits Ltd.) |
| 7. Name of Company/Organization | GLOBUS SPIRITS LIMITED |
| 8. Location of Project | Haryana |
| 9. TOR Date | N/A |

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 03/04/2023

(e-signed)
A N Singh
Scientist E
IA - (Industrial Projects - 2 sector)

Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH. Please quote identification number in all future correspondence.

This is a computer generated cover page.

PARIVESH
(Pro-Active and Responsive Facilitation by Interactive,
and Virtuous Environment Single-Window Hub)



This has reference to your online proposal no. IA/HR/IND2/408610/2022 dated 10th February, 2023 for environmental clearance to the above-mentioned project.

2. The Ministry of Environment, Forest and Climate Change has examined the proposal seeking environmental clearance for expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant alongwith Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s. Haryana Organics (A Division of Globus Spirits Limited).

3. As per the MoEF&CC, Notification number S.O. 345(E), dated 17th January, 2019, notification number S.O. 750(E), dated 17th February, 2020, S.O. 980 (E) dated 02nd March, 2021 & S.O. 2339(E), dated 16th June, 2021 a special provision in the EIA Notification, 2006 (Schedule 5 (g)), a special provision in the EIA Notification, 2006-(Schedule 5(g)) "Expansion of sugar manufacturing units or distilleries for production of ethanol, having Prior Environment Clearance (EC) for existing unit, to be used completely for Ethanol Blended Petrol (EBP) Programme only, as per self-certification in form of an affidavit by the Project Proponent, shall be appraised as category 'B2' projects".

4. The details of products and capacity as under:

S. No.	Name of unit	Name of the product/by product	Existing Production capacity	Additional Production capacity	Total production capacity
1	Distillery (Grain - broken rice, maize, barley & sorghum based)	Existing: ENA/RS/CL/IMFL Additional: Ethanol only	100 KLPD ENA/RS/CL (12000 Cases/day) &IMFL (10000 Cases/day)	105 KLPD Ethanol only	205 KLPD (ENA/RS/CL & IMFL and Ethanol)
3.	Co-generation power plant for distillery	Power	3.0 MW	1.6 MW	4.6 MW
3	DWGS Dryer	DDGS	58 TPD	46 TPD	104 TPD
4	Fermentation unit	Carbon di-oxide	76 TPD	81 TPD	157 TPD

5. Ministry has issued Environmental Clearance to the existing industry for expansion of Grain/Molasses based distillery unit (25 KLPD) to Grain (100 KLPD) or Grain (75 KLPD) and Molasses (25 KLPD) with Cogeneration Power Plant (3 MW) vide File No. J-11011/714/2009-IA II (I) dated 28th February, 2011. Certified compliance report of existing EC has been obtained from Regional Office,

MoEFCC, Chandigarh vide File no. 4-954/2011/ENV/PART-II dated 10.08.2022. Closure Report has been obtained by IRO, MOEFCC, Chandigarh Vide File no. 4-954/2011-IRO dated 20.01.2023. EAC was satisfied with the response.

6. Standard ToR and Public Hearing is not applicable as the project falls under category B2 as per OM dated 16th June, 2021. It was informed that there is no litigation is pending against the project.

7. Total plant area after expansion will be 6.878 ha (17 acres) which is under possession of the company and converted to industrial use. No additional land is required for the expansion, as the same will be done within the existing plant premises. Out of the total plant area, 2.427 ha i.e., more than 33 % of total plant area already been developed and the same will be maintained. The estimated cost of the proposed Expansion project is Rs. 98 Crores. Capital cost of EMP would be Rs. 17.25 Crores and recurring cost for EMP would be Rs. 2.0 Crores per annum. Industry proposes to allocate additional Rs. 1.0 Crore towards Extended EMP (Social developmental activities). Total Employment after expansion will be 200 persons as direct.

8. There are no National Parks, Reserved Forests (RF) / Protected Forests (PF), Wildlife Sanctuaries, Biosphere Reserves, Tiger/ Elephant Reserves, Wildlife Corridors etc. within 10 km radius. Water bodies: Samalkha Drain adjacent to plant site in East direction, Samalkha Distributary is located at a distance of 0.5 km in WNW direction, Ganaur Distributary is located at a distance of 3.5 km in WSW direction, Western Distributary is located at a distance of 5 km in WNW direction, Narayana Distributary is located at a distance of 7.0 km in WNW direction & Rajpura Distributary is located at a distance of 8.5 km in SSW direction. NOC has been obtained for Samalkha drain from Sub Divisional officer, Samalkha W.S Sub Division, Panipat vide letter no. 16/NOC dated 27.01.2023 stating that there is no problem of flood in flood season since 25 years.

9. AAQ modelling study for point source emissions indicates that the maximum incremental GLCs after the proposed project would be $0.656 \mu\text{g}/\text{m}^3$, $0.262 \mu\text{g}/\text{m}^3$, $0.729 \mu\text{g}/\text{m}^3$ and $0.84 \mu\text{g}/\text{m}^3$ with respect to PM_{10} , $\text{PM}_{2.5}$, SO_2 and NO_x . The resultant concentrations are within the National Ambient Air Quality Standards (NAAQS).

10. Total fresh water requirement after expansion will be 952 CMD which will be met from ground water. Combined application has been submitted to HWRA for renewal of existing NOC and for additional abstraction of 400 KLPD groundwater vide Application No. HWRA/IND/R/2022/197 dated 19.06.2022 & is under process. Existing effluent generation is 548 CMD which is treated through Condensate Polishing Unit /Effluent Treatment Plant of capacity 600 CMD. Proposed effluent

generation (Process Condensate 436 CMD, CT blowdown 15 CMD, DM plant reject & washing 55 CMD, Boiler blow-down 13 CMD) will be 519 CMD will be treated through additional Condensate Polishing Unit /Effluent Treatment Plant of capacity 600 CMD. Raw stillage (1215 TPD) will be sent to decanter followed by MEE and dryer to produce DDGS. Domestic waste water is being/will be treated in STP of capacity 20 KLPD. The plant is being/will be based on Zero Effluent discharge system and treated effluent/ water will not be discharged outside factory premises.

11. Total power requirement after expansion will be 4.6 MW which will be sourced from 4.6 MW Co-generation power plant. 30TPH Biomass/Rice husk/Agro waste fired boiler will be installed by replacing 10 TPH boiler. APCE ESP with a stack height of 44.2 m & 42.67 m is installed with 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emission within the statutory limit of 50 mg/Nm³. APCE ESP with stack height of 50 m will be installed with proposed 30TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. Industry has existing 1x380 KVA DG set & one proposed 1x750 KVA DG set will be used as power backup during power failure and stack height (5.5 m) will be provided as per CPCB norms to the proposed DG set.

12. Details of Process emissions generation and its management:

- APCE ESP with a stack height of 44.2 m & 42.67 m is installed with the existing 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler respectively for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. APCE ESP with a stack height of 50 m will be installed for controlling the particulate emissions within the statutory limit of 50 mg/Nm³ for the proposed 30 TPH Biomass/Rice husk/Agro waste fired boiler by replacing existing 10 TPH boiler.
- Online Continuous Emission Monitoring System is being/will be installed with the stack and data will be transmitted to CPCB/SPCB servers.
- CO₂ (157 TPD) generated during the fermentation process is being/will be collected and sold to authorized vendors as per local demand.

13. Details of solid waste/Hazardous waste generation and its management:

- DDGS (Distilled Dried Grains Stillage) (104 TPD) is being/will be sold as cattle feed.
- Boiler ash (57 TPD) generated from the boiler is being/will be supplied to brick manufacturers in covered vehicles and given to farmers also.

- Used oil & grease (0.5 Kilolitres per annum) is being/ will be sold to authorized recyclers.
- ETP/CPU sludge (1.2 TPD) and STP Sludge (0.01 TPD) is being/will be used as manure.

14. As per Notification S.O 2339(E), dated 16th June, 2021, PP has submitted self- certification in the form of notarized affidavit declaring that the proposed expansion capacity of 105 KLPD will be used for manufacturing fuel ethanol only.

15. During deliberations, EAC discussed following issues:

- EAC suggested that the company will increase provisions of solar power within plant and to the nearby areas from 10% to 15% of total power consumption of the unit in form of solar lights/solar panels/solar gadgets etc. as a part of socio economic developmental activities.
- Existing distillery has 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler. The company will dismantle the existing 10 TPH boiler & install 30 TPH Biomass/Rice husk/Agro waste fired boiler. For this proposed 30 TPH boiler, 50 meters stack height & ESP as APCE will be installed & designed for the statutory limit of 50 mg/Nm³ for controlling the particulate emissions.
- EAC suggested to revise EMP details considering the modification/up gradation in ESP along with allied utilities. Accordingly, PP has increased the EMP Capital cost from Rs. 12.0 Crores to Rs. 17.25 Crores and EMP recurring cost from Rs. 1.5 Crores per annum to Rs. 2.0 Crores per annum.
- EAC suggested that existing greenbelt in 33% of total project area, i.e., 2.427 ha will be densified@2500 trees/ha & the same will be achieved within December, 2023.

The committee was satisfied with the response provided by PP on above information.

16. The proposal was considered by the EAC meeting ID: IA/IND2/13448/23/02/2023) held on 23rd February, 2023 in the Ministry, wherein the project proponent and the accredited Consultant namely M/s. J.M. EnviroNet Pvt. Ltd. (NABET certificate no. NABET/EIA/2023/SA 0172 and validity till 7th August, 2023), presented the case. The Committee **recommended** the project for grant of environmental clearance.

17. The EAC, constituted under the provision of the EIA Notification, 2006 and comprising of Experts Members/domain experts in various fields, have examined the proposal submitted by the Project Proponent in desired form along with the EMP report prepared and submitted by the Consultant accredited by the QCI/ NABET on behalf of the Project Proponent. The EAC noted that the Project

Proponent has given undertaking that the data and information given in the application and enclosures are true to the best of his knowledge and belief and no information has been suppressed in the report. If any part of data/information submitted is found to be false/ misleading at any stage, the project will be rejected and Environmental Clearance given, if any, will be revoked at the risk and cost of the project proponent.

18. The Committee noted that the EMP report is in compliance of the PFR. The Committee deliberated on the CER plan and found to be addressing the issues in the study area. The EAC has deliberated the proposal and has made due diligence in the process as notified under the provisions of the EIA Notification, 2006, as amended from time to time and accordingly made the recommendations to the proposal. The Experts Members of the EAC have found the proposal in order and have **recommended** for grant of environmental clearance.

19. The environmental clearance granted to the project/activity is strictly under the provisions of the EIA Notification 2006 and its amendments. It does not tantamount/construe to approvals/consent/ permissions etc. required to be obtained or standards/conditions to be followed under any other Acts/ Rules/ Subordinate legislations, etc., as may be applicable to the project. The project proponent shall obtain necessary permission as mandated under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, as applicable from time to time, from the State Pollution Control Board, prior to construction & operation of the project.

20. Based on the proposal submitted by the project proponent and recommendations of the EAC (Industry-2), Ministry of Environment, Forest and Climate Change hereby accords environmental clearance to the project for expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s. Haryana Organics (A Division of Globus Spirits Limited), under the provisions of the EIA Notification, 2006, and the amendments therein, subject to compliance of the terms and conditions as under:-

A. Specific Condition:

- (i). As per the Notification S.O. 2339(E), dated 16th June, 2021, project falls in category B2 and the proposed expansion capacity of 105 KLPD shall only be used for fuel ethanol manufacturing as per self-certification in form of a notarized affidavit by the Project Proponent. Provided that subsequently if it is found that the ethanol, produced based on the EC granted as per this dispensation, is not being used completely for EBP Programme, or if

ethanol is not being produced, or if the said distillery is not fulfilling the requirements based on which the project has been appraised as category B2 project, the EC shall stand cancelled.

- (ii). The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented as per proposed in Annexure-I.
- (iii). EC granted for a project on the basis of the submitted documents shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project. Conversion of land use (CLU) certificate shall be obtained before start of construction activities.
- (iv). NOC from the Central Ground Water Authority (CGWA)/ Concerned Local authority shall be obtained before start of the construction of plant and drawing of the ground water for the project activities. State Pollution Control Board / Pollution Control Committees shall not issue the Consent to Operate (CTO) under Air (Prevention and Control of Pollution) Act and Water (Prevention and Control of Pollution) Act till the project proponent shall obtain such permission. No ground water shall be used for the plant operations.
- (v). Total fresh water requirement after expansion shall not exceed 952 m³/day, which will be sourced from ground water. No ground water recharge shall be permitted within the premises. Industry shall construct a rain water storage pond of 60 days capacity and the accumulated water to be used as fresh water thereby reducing fresh water consumption.
- (vi). Spent Wash/stillage shall be sent to the decanter followed by the Multiple Effect Evaporator and dryer to form DDGS. DDGS to be used as cattle feed. The MEE & Drier condensate, spent lees, WTP Rejects, Boiler & Cooling tower blowdowns, washings etc., is shall be treated in the 'Condensate Polishing Unit' (CPU). STP shall be installed to treat domestic wastewater. The plant shall be based on 'Zero Liquid Discharge' system and no effluent/treated water shall be discharged outside factory premises.
- (vii). ESP with a stack height of 44.2 m is already installed with the existing 25 TPH Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. ESP (five fields) with a

stack height of 50 meters will be installed with the 30 TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. Coal shall not be used as fuel. At no time, the emission levels shall exceed the prescribed standards. In the event of failure of any pollution control system installed by the unit, the respective unit shall not be restarted until the control measures are rectified to achieve the desired efficiency. Performance assessment of pollution control devices/ systems will be conducted annually. As proposed existing 10 TPH boiler shall be dismantled and disposed in an environmentally sound manner.

- (viii). Boiler ash (57 TPD) will be used for brick manufacturing and supplied to brick manufacturers. PP shall use biomass like rice husk/agro waste as fuel for the proposed boiler. PP shall meet 15% of the total power requirement from solar power by generating power inside plant premises/adjacent/nearby areas. Approach to the project site to the nearest highway will be maintained by the Industry.
- (ix). CO₂ (157 TPD) generated during the fermentation process will be collected by utilizing CO₂ scrubbers and shall be sold to authorized vendors.
- (x). PP shall allocate at least Rs. 50 Lakhs/annum for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.
- (xi). Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.
- (xii). The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling. Fire fighting system shall be as per the norms. PESO certificate shall be obtained.
- (xiii). Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & evaporation salt shall be disposed of to the TSDF.
- (xiv). The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste;

- (b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. (c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f) Use of high pressure hoses for equipment clearing to reduce wastewater generation.
- (xv). The green belt of at least 5-10 m width has been developed in 2.427 hectares i.e., 35.28 % of total project area with tree density @ 2500 trees per hectares, mainly along the plant periphery and same will be maintained. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department and native species shall be developed. Records of tree canopy shall be monitored through remote sensing map.
- (xvi). PP proposed to allocate Rs. 1.00 Crores towards Extended EMP (CER) which shall be spent as submitted in CER plan (Annexure-II) for monitorable activities like up-gradation of schools with provision of facilities e.g. Class rooms, playground, Laboratory, Library, Computer class, toilets, potable drinking water facilities, solar light/solar power support for uninterrupted power supply, soil nutrient management etc. Further, all the proposed activities under CER shall be completed before the commissioning of the plant in consultation with District Administration.
- (xvii). There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places. Out of the total project area, 15% shall be allotted solely for parking purposes with facilities like rest rooms etc.
- (xviii). Storage of raw materials shall be either in silos or in covered areas to prevent dust pollution and other fugitive emissions. All stockpiles should be constructed over impervious soil and garland drains with catch pits to trap runoff material shall be provided. Biomass shall be stored in covered sheds and wind breaking walls/curtains shall be provided around biomass storage area to prevent its suspension during high wind speed. All Internal roads shall be paved. Industrial vacuum cleaner shall be provided to sweep the internal roads. The Air Pollution Control System shall be interlocked with process plant/machinery for shutdown in case of operational failure of Air Pollution Control Equipment.
- (xix). Continuous online (24x7) system for monitoring of stack emissions/effluent quality shall be installed for flue gas emissions and the pollutants

concentration, and the data shall be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.

- (xx). A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental Engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. EMC head shall report directly to Head of Organization/ Director/CEO as per company hierarchy.
- (xxi). PP shall sensitize and create awareness among the people working within the project area as well as its surrounding area on the ban of Single Use Plastic in order to ensure the compliance of Notification published by MOEFCC on 12th August, 2021. A report along with photographs on the measures taken shall also be included in the six-monthly compliance report being submitted to concerned authority.

B. General Condition:

- (i) No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- (ii) The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.
- (iii) The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
- (iv) The company shall undertake all relevant measures for improving the socio-economic conditions of the surrounding area. CER activities shall be undertaken by involving local villages and administration and shall be implemented. The company shall undertake eco-developmental measures

including community welfare measures in the project area for the overall improvement of the environment.

- (v) The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/pollution control measures shall not be diverted for any other purpose.
- (vi) A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal.
- (vii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six monthly compliance status report shall be posted on the website of the company.
- (viii) The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.
- (ix) The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at <https://parivesh.nic.in/>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.
- (x) The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
- (xi) This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project.

21. The Ministry reserves the right to stipulate additional conditions, if found

necessary at subsequent stages and the project proponent shall implement all the said conditions in a time bound manner. The Ministry may revoke or suspend the environmental clearance, if implementation of any of the above conditions is not found satisfactory.

22. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.

23. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

24. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 read with subsequent amendments therein.

25. This issues with the approval of the competent authority.

(A. N. Singh)
Scientist-'E'

Copy to: -

1. The Principal Secretary, Department of Environment, Government of Haryana, SCO 1-2-3, Sector 17 (D), 2nd Floor, Chandigarh, Haryana
2. The Regional Officer, Ministry of Env., Forest and Climate Change, Integrated Regional Office, Bays No.24-25, Sector 31-A, Dakshin Marg, Chandigarh - 160030
3. The Member Secretary, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 32
4. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula, Haryana - 134109.
5. The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House, Mansingh Road, New Delhi - 11
6. Monitoring Cell, MoEF&CC, Indira Paryavaran Bhawan, Jor Bagh Road, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi
7. District Collector, Kalapuragi, Haryana
8. Guard File /Monitoring File /Parivesh Portal / Record File

(A. N. Singh)
Scientist-'E'

E-mail: aditya.narayan@nic.in
Tel. No. 11-24642176

Annexure -I**Capital cost and recurring cost of EMP are given below:**

S. No.	Description		Capital Cost (Crores)	Recurring Cost/annum (Crores)
1	Air Pollution Management	ESP + Stack+ up gradation in existing ESP, online monitoring system	8.6	0.55
2	Effluent Treatment	Condensate polishing unit/ ETP and STP	5.5	0.8
3	Environment Monitoring	Lab instrument, Online Monitoring System, Third party monitoring, audit	0.5	0.10
4	Solid waste Management	Ash Handling & Management, Others	2.4	0.45
5	Greenbelt & Plantation Development	Plantation for Greenbelt	0.25	0.10
Total			17.25	2.0

Annexure - II**Details of extended EMP (CER) with proposed activities and budgetary allocation:**

Proposed Activities	Proposed budget in 1 st Year	Proposed budget in 2 nd Year	Total Expenditure (lakhs)
Health facilities- Distribution of medical instruments, oxygen cylinders to nearby health centre and hospitals	Rs. 10 Lakhs (PHC in Village-Chulkana)	Rs. 10 Lakhs (PHC in Village-Kiwana)	Rs. 20.0
Education - Infrastructure Renovation of Govt schools & classroom development, Provision of digital education in school & laptop distribution, sanitation facilities, safe drinking water etc.	Rs. 20 Lakhs (Govt school in Village-Kiwana)	Rs. 10 Lakhs (Govt school in Village-Chulkana)	Rs. 30.0 Lakhs
Skill Development - Establishment of Skill Development centre for Youth & organising Training	Rs. 7.5 Lakhs (Village-	Rs. 7.5 Lakhs (Village-	Rs. 15.0 Lakhs

programmes for youth/residents.	Kiwana)	Chulkana)	
Infrastructure Construction/Renovation- Solar power installation in schools &Panchayat bhavan, rainwater harvesting system, development of community halls & nearby plantations etc	Rs. 20 Lakhs (Village- Chulkana)	Rs. 15 Lakhs (Village- Kiwana)	Rs. 35.0 Lakhs
TOTAL			Rs.100 Lakhs

Validity unknown

Digitally signed by A N Singh
Scientist E

Date: 4/3/2023 11:43:59 PM

EC Identification No. - EC23A022HR195384 File No. - J-11011/714/2009-IA II (I) Date of Issue EC - 03/04/2023 Page 14 of 14



HARYANA STATE POLLUTION CONTROL BOARD

SCO-55, Sec.25, HUDA, Panipat Ph. 0180-2672037

Email:- hspcbropr@gmail.com

E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313106523PITCTO39884947

Dated:20/09/2023

To.

M/s :HARYANA ORGANICS A Unit of Globus Spirits Ltd
4 KM, Chulkana Road, Samalkha, Panipat

Subject: Grant of consent to operate to M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd.

Please refer to your application no. 39884947 received on dated 2023-08-24 in regional office Panipat. With reference to your above application for consent to operate, M/s HARYANA ORGANICS A Unit of Globus Spirits Ltd is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	13/09/2023 - 30/09/2027
Industry Type	Distillery (molasses / grain / yeast based)
Category	RED
Investment(In Lakh)	15967.691
Total Land Area(Sq. meter)	72216.0
Total Builtup Area(Sq. meter)	15000.0
Quantity of effluent	
1. Trade	554.0 KL/Day
2. Domestic	15.0 KL/Day
Number of outlets	0.0
Mode of discharge	
1. Domestic	STP then use for Horticulture
2. Trade	ZLD/CPU/MEE
Domestic Effluent Parameters	
1. BOD	10 mg/l
2. COD	50 mg/l
3. TSS	20 mg/l
4. pH (5.5-9.0)	5.59.0
5. Faecal Coliform (MPN/100 ml)	100 MPN/100ml
6. TOTAL NITROGEN	10
Trade Effluent Parameters	
1. BOD	30 mg/l
2. TSS	100 mg/l

3. pH (5.5-9.0)	5.59.0
4. All Applicable Standards as per EP Acts/Rules/Norms	
Number of stacks	3
Height of stack	
1. S T A C K ATTACHED TO 10 TPH BOILER	42.67 m
2. S T A C K ATTACHED TO 25 TPH BOILER	44.2 m
3. S T A C K ATTACHED TO DG SET (above roof level)	10.9 m
Emission parameters	
1. SPM	80 mg/m ³
Product Details	
1. IMFL	10000 Cases/day
2. COUNTRY LIQUOR	12000 Cases/day
3. RECTIFIED SPIRIT, ENA, ETHANOL	140 Kilo liters/Day
Capacity of boiler	
1. BIOMASS FIRED BOILER	25 Ton/hr
2. BIOMASS FIRED BOILER	10 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. BIOMASS	300 TON/DAY
2. Diesel	2.4 KL/day
Raw Material Details	
DISCARDED GRAIN, NAKKU,BAJRA,MAIZE	296 Metric Tonnes/Day
RAW WATER	135 Kilo Liters/Day

Regional Officer, Panipat
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the

law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.

3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.

4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.

5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.

6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.

7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.

8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.

9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.

10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.

11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.

12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.

13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.

14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.

15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.

16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. The unit shall keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules as prescribed in the Acts. 2. That the unit will comply with all the provisions of Hazardous Waste Rules and maintain agreement with Authorized recycler of the Board for scientific disposal of Hazardous Waste. 3. That unit will use only biomass fuel as per

direction of CAQM. 4. That the Unit will run APCM regularly and maintained log books properly. 5. That the unit will provide inter locking arrangement of DG set with APCM and shall have adequate D.G. set to ensure regular and effective running of pollution control devices. 6. That the unit will not generate Trade effluent more than permission granted without prior permission from the board. 7. That the unit will not add any air polluting process/ machinery and also not add any process which increases the water pollution load. 8. That the unit will follow the directions issued from HSPCB, CPCB, NGT and CAQM. 9. That the unit will deposit the balance consent fee as per schedule, if any. 10. The unit will run and maintain its MEE and APCM regularly & effectively and will keep all the parameters within limit, it will dispose off its boiler ash in scientific method. 11. That the unit should obtain/renew the NOC from HWRA for extraction of ground water. 12. Unit will Hand over the waste oil of the D.G set only to the authorized recycler and will timely renew their agreement. 13. That the CTO so granted shall become invalid in case of violation of any of the above / any law of the land If the unit fails in complying of above said conditions. 14. That this CTO is issued in suppression of earlier CTO issued vide no. HSPCB/Consent/ : 313106523PITCTE2060767 Dated:13/07/2023. 15. That the unit will submit the compliance of conditions of CTO each year.

*Regional Officer, Panipat
Haryana State Pollution Control Board.*

HARYANA STATE



836

THE BHANWALA CO-OPERATIVE LABOUR & CONSTRUCTION SOCIETY LTD.

PLOT 1599 SECTOR 23, SONIPAT, HARYANA, 131001, 9992988777
SOLID WASTE MANGEMENT, SANITATION SERVICES & CIVIL WORKS

सेवा में:

Date
06-05-2024

VP साहव

हरीमाना आंगीनिक्स, खमालखा, पानिपत,

विषय : Ash Removal contract Renewal for 24-25
with New Name -

महोदय,

मैं आपके Plant में Ash Removal का काम करता हूँ जो Agreement 23-24 के लिए था अब 24-25 के लिए Renewal करने का खयाल है। जो अब नये नाम ले होगा जो Bhanwala Transport Co है जिसका GST No 06BLUPA2223B22N है, खयाल है 24 Agreement नये नाम ले कर ~~रिजिन~~ के लिए खयाल है।

Bhanwala Transport Co का सारा document बना कर दिया है काम का रेट पुराने Agreement में जो जो है वही होगा, और एग्री Terms & condition same होत।

The Bhanwala Co-operative Labour & Construction Society Ltd., Sonapat

Ashish
President

HARYANA ORGANICS
(A UNIT OF GLOBUS SPIRITS LTD.)
4 K.M CHULKANA ROAD, SAMALKHA,
PANIPAT, HARYANA

REF:HO/SMK/ /2024-25

DATED: 01/04/2024

To,

BHANWALA TRANSPORT COMPANY

House No 1599, Sonipat, Sector 23,

HARYANA-131001

GST NO- 06BLUPA2223B2ZN

Subject: Work order for Ash Removal from 25 & 17 TPH Boiler

Dear Sir

With reference to you Quotation and subsequent negotiations, we are pleased to award you a work order for the subject work as per the terms and conditions mentioned below:

1. Scope of Work:

- A. Ash Removal from 25 & 17 TPH Boiler on day to day basis without any accumulation in our premises.
- B. Deployment of sufficient Dumper with Driver and a Tractor type loader in Unit for Ash Disposal outside factory premises.

2. Rate:

- A. **91.00 Per MT** – Ash Removal from 25 & 17 TPH Boiler.
- B. Ash quantity will calculate as per fuel consumption in both boiler.

3. Payment:

The Bill of complete month will be produced by you upto 2nd day of every month and the payment will be made by the company through A/c. Payee Cheque / Online payment.

4. Terms & Condition:

1. Above given rates are inclusive of all Contractual Costs.
2. Submit Agreement with Land owner for disposal/dumping of Ash for sole purpose of land filling.
3. Contractor will be responsible for Removal of ash on designated area solely for the purpose of landfill and shall ensure no any complaint from nearby villages, Persons and any authority. Agreement with land owner for unloading
4. Dumpers/Loaders/Tractors being used for purpose of Ash disposal must be ensured having complied all statutory requirements.
5. Maintenance of your all equipment will be under your scope.

6. Commercial Vehicle used for Ash disposal will be covered by Tarpaulin before moving out from factory.
7. Income Tax (TDS/TCS) will be deducted as per applicable rule of Govt.
8. GST Tax Exclusive in above rate.
9. This Contract is valid from 01/04/2024 to 31/03/2025.
10. Rate would be Reviewed after every 3 Months on the basis of prevailing Diesel rates in Market..
11. It would be required maintain the ash generation point in our boilers always in neat and tidy condition. In case we shall notice any accumulation of Ash any day, we shall be imposing a penalty of Rs. 5000/- Per Day on contractor.
12. All the labour problems, if any will be handled by Contractor. In case of accident /miss-happening, you will fully responsible and all expenses/cost will be borne by Contractor.
13. You have to complete all the legal formalities and have to obtain all necessary license from all relevant Govt. Departments related to this contract.
14. No Child labour (Below 18 Years) will be allowed in factory Premises.
15. You will ensure that all your employees maintain peace and discipline in the factory premises and the company will have the right to check and search you and your employees any time.
16. In cases contractor leave the job without completion & the job shall be done by company through other contractor/persons, then cost of such work done is recovered from contractor Bill/ Invoice.
17. You will fully responsible for the safety and behavior of manpower at our site.
18. This Contract can be terminated by giving one month notice by either side.
19. In cases of violation of any of the terms and condition of this contract, the management will reserved the right to be terminating the contract with immediate effect without giving the notice & compensation.
20. That the contractor shall also be responsible for any Wastage or theft of any raw materials, packing material, finished goods, etc in accordance with the standard norms fixed with company. If any raw material, packing material or finished goods found short, the cost of the same along with the liquidated damage shall be recovered from contract for the decided, the cost of raw material or damage, the decision of the company shall be binding on the contractor.
21. All Disputes arising out of this order shall be subject to the jurisdiction of Panipat Court Only.

DECLARATION - I hereby by confirming that I have been understood all the terms & conditions of above mentioned and agreed

Signature of Contractor.....

Amit Kumar

17/03

For Haryana Organics

(A Unit of Globus Spirits Ltd.)

Non-Judicial



Indian Non-Judicial Stamp
Haryana Government



Date : 18/05/2024

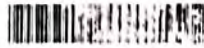
121

Certificate No. TOR2024E23



Stamp Duty Paid : ₹ 101
(Rs. Only)

GRN No. 116789947



Penalty : ₹ 0
(Rs. Zero Only)

Seller / First Party Detail

Name: Bhanwala Transport Company
H.No/Floor : 1599/23 Sector/Ward : X LandMark : Sonipat
City/Village : Sonipat District : Sonipat State : Haryana
Phone: 99*****21



Buyer / Second Party Detail

Name : Otehr
H.No/Floor : X Sector/Ward : X LandMark : X
City/Village: X District : X State : X
Phone : 99*****21

Purpose : AGREEMENT

The authenticity of this document can be verified by scanning this QrCode Through smart phone or on the website <https://egrashry.nic.in>



Certificate No. TOM2024E681
GRN No. 116612831



Stamp Duty Paid : ₹ 101
(Rs. 100)
Penalty : ₹ 0
(Rs. Zero (00))

Seller / First Party Detail

Name: Bhanwala transport company
H.No/Floor : X Sector/Ward : X LandMark : Sonipat
City/Village : Sonipat District : Sonipat State : Haryana
Phone: 99*****21



Buyer / Second Party Detail

Name : Other
H.No/Floor : X Sector/Ward : X LandMark : X
City/Village: X District : X State : X
Phone : 99*****21

Purpose : other

Indian-Non Judicial Stamp
Haryana Government

Date : 13/05/2024

Certificate No : TOM2024E681



Stamp Duty Paid : ₹ 101

GRN No : 116612831



Penalty : ₹ 0

(Rs. Zero Only)

Seller / First Party Detail

Name : Bhanwala transport company
H No/Floor : X Sector/Ward : X LandMark : Sonipat
City/Village : Sonipat District : Sonipat State : Haryana
Phone : 99*****21

Buyer / Second Party Detail

Name : Other
H No/Floor : X Sector/Ward : X LandMark : X
City/Village : X District : X State : X
Phone : 99*****21

Purpose : other

The authenticity of this document can be verified by scanning this QrCode Through smart phone or on the website <https://egrashy.nic.in>**BOILER ASH DISPOSAL AGREEMENT**

The present Boiler Ash Disposal Agreement ("Agreement") is made on this 01 day of April, 2024 at Sonipat, Haryana, and the Agreement shall be effective from 01.04.2024 till 31.03.2025.

BETWEEN:

1. Bhanwala Transport Company, with its office at House No. 1599, Sonipat, Sector - 23, Haryana - 131001 (referred to as "First Party" hereinafter);
2. Suresh, age 37 Years, son / daughter of Mai Ram, resident of Village- Mahawati, Tehsil- Samalkha, Panipat (referred to as "Second Party" hereinafter);

WHEREAS:

- A. The First Party, has entered into an agreement dated 01.04.2024 with M/s. Haryana Organics (a Unit of Globus Spirits Ltd.), with its Unit at 4KM, Chulkana Road, Samalkha, Panipat, Haryana for removal of ash from their boilers on a day-to-day basis, AND;
- B. The First Party utilizes a dumper with driver and a tractor - type loader for collection of boiler ash from M/s Haryana Organics' Unit at 4KM, Chulkana Road, Samalkha, Panipat, Haryana, and accordingly, requires space to dispose boiler ash for the purposes of land - filling, AND;

- C. The Second Party is the absolute and exclusive owner and in possession of certain land that is located at Village- Mahawati ("subject land") and is interested in utilizing the same for disposal of boiler ash for the purposes of land - filling.

NOW THIS AGREEMENT AS FOLLOWS:

1. The First Party shall utilize the subject land solely for the purposes of disposal of boiler ash collected from M/s Haryana Organics (a Unit of Globus Spirits Ltd.), with its Unit at 4KM, Chulkana Road, Samalkha, Panipat, Haryana on a day - to - day or periodic basis for the purposes of land - filling.
2. The First Party will pay a sum of Rs. 91 per MT of boiler ash that is disposed on the subject land, on a monthly / bi - monthly / quarterly or annual basis. The rate per MT of boiler ash is subject to review after every three (3) months.
3. The First Party undertakes that the costs arising out of labour, equipment, and transportation shall be borne solely by it.
4. The Second Party consents to the First Party utilizing the subject land to being utilized for disposal of boiler ash solely for the purposes of land - filling.
5. The First Party shall ensure that the land - filling is undertaken in compliance with all applicable instructions, notifications, guidelines, regulations, circulars, and the like, as issued by the concerned statutory authorities, i.e., the Ministry of Environmental, Forests, and Climate Change, the Central Pollution Control Board, and the Haryana State Pollution Control Board.
6. The Second Party represents that the subject land being utilized for disposal of boiler ash is not a flood - plain area or ecologically sensitive area, and that there is no prohibition on the utilization of the same as per all applicable instructions, notifications, guidelines, regulations, circulars, and the like, as issued by the concerned statutory authorities, i.e., the Ministry of Environmental, Forests, and Climate Change, the Central Pollution Control Board, and the Haryana State Pollution Control Board.
7. The First Party shall ensure that there is no spilling of ash or ingress or surface run - off into ponds or water bodies near or adjacent to the subject land, or to any adjoining low - lying area.
8. The First Party shall ensure that regular environmental monitoring is undertaken during the period of disposal of ash not limited to undertaking an ash leachate analysis, survey of flora and fauna, and collection of piezometer water samples, mine water samples, ground water samples, surface water samples, and soil samples.
9. The Second Party shall ensure that no cattle / livestock enter into the subject land, and ensure that no nuisance / inconvenience is caused to the public due to dumping / filling activities.
10. The Second Party shall ensure that water sprinkling is undertaken for dust suppression during the dumping of ash.

11. The First Party represents that it has all the requisite permissions and approvals necessary for undertaking its scope of work as per the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981, and all applicable instructions, notifications, guidelines, regulations, circulars, and the like, as issued by the concerned statutory authorities, i.e., the Ministry of Environmental, Forests, and Climate Change, the Central Pollution Control Board, and the Haryana State Pollution Control Board.
12. The First Party shall at all times indemnify and keep indemnified the Second Party from and against all costs, charges, expenses, liabilities, losses, claims, damages whatsoever, suffered or incurred by the Second Party on account of any damage or injury arising out of the First Party's disposal of boiler ash.
13. Each Party represents that the execution of this Agreement has been duly authorized and constitute valid and legally binding obligation of the parties, and each Party shall obtain and maintain all consents, permissions for performing its responsibility under the Agreement.
14. Either Party may prior to the expiry of the Agreement, terminate or extend the Agreement by an agreement in writing.
15. Any amendment / and or variation of this Agreement shall be made on mutually agreed terms in writing and executed by or on behalf of each Party. If any of the clause (s) of this Agreement becomes illegal, invalid or unenforceable under law at any time, the same shall not effect or impair either the legality, validity or enforceability of any other provision or provisions of this Agreement.
16. Any dispute or question arising out of an interpretation of the Agreement shall be subject to the jurisdiction of courts in Panipat.


Signature of First Party


Signature of Second Party

ANNEXURE 844 (COLLY)

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Date	25 TPH Boiler			10 TPH Boiler		
	Steam Generation	Fuel Consumption	Ash Generation/Disposal	Steam Generation	Fuel Consumption	Fuel Consumption/ Disposal
01-11-2024	401	114.50	22.90	220	84.50	16.90
02-11-2024	471	124.00	24.80	194	74.60	14.92
03-11-2024	489	128.70	25.74	205	78.90	15.78
04-11-2024	465	122.30	24.46	189	72.80	14.56
05-11-2024	412	108.50	21.70	0	0.00	0.00
06-11-2024	410	105.00	21.00	0	0.00	0.00
07-11-2024	411	105.50	21.10	0	0.00	0.00
08-11-2024	441	113.00	22.60	131	52.50	10.50
09-11-2024	470	120.50	24.10	209	77.30	15.46
10-11-2024	498	127.60	25.52	211	70.40	14.08
11-11-2024	524	134.50	26.90	210	60.00	12.00
12-11-2024	518	132.90	26.58	235	75.80	15.16
13-11-2024	509	130.60	26.12	220	68.80	13.76
14-11-2024	517	132.70	26.54	237	76.50	15.30
15-11-2024	511	131.00	26.20	235	78.30	15.66
16-11-2024	483	124.00	24.80	223	74.40	14.88
17-11-2024	503	129.00	25.80	238	79.40	15.88
18-11-2024	512	131.20	26.24	139	51.50	10.30
19-11-2024	504	129.30	25.86	241	80.40	16.08
20-11-2024	500	128.20	25.64	226	75.30	15.06
21-11-2024	510	130.90	26.18	236	78.70	15.74
22-11-2024	500	128.20	25.64	253	79.00	15.80
23-11-2024	504	129.30	25.86	88	29.30	5.86
24-11-2024	472	121.10	24.22	73	24.30	4.86
25-11-2024	502	128.80	25.76	278	92.80	18.56
26-11-2024	505	129.60	25.92	260	86.60	17.32
27-11-2024	504	129.3	25.86	245	85.6	17.12
28-11-2024	506	129.9	25.98	235	75.7	15.14
29-11-2024	480	123.2	24.64	243	81	16.2
30-11-2024	490	125.8	25.16	228	75.8	15.16

Date	25 TPH Boiler			10 TPH Boiler		
	Steam Generation	Fuel Consumption	Ash Generation/Disposal	Steam Generation	Fuel Consumption	Fuel Consumption/Disposal
01-12-2024	487	124.87	24.97	236	88.52	17.70
02-12-2024	495	126.92	25.38	242	84.50	16.90
03-12-2024	503	128.97	25.79	239	77.20	15.44
04-12-2024	519	133.08	26.62	241	84.20	16.84
05-12-2024	505	129.49	25.90	243	78.30	15.66
06-12-2024	508	130.26	26.05	240	80.00	16.00
07-12-2024	512	131.28	26.26	247	82.30	16.46
08-12-2024	519	133.08	26.62	239	83.80	16.76
09-12-2024	490	125.64	25.13	200	71.40	14.28
10-12-2024	504	129.23	25.85	242	87.90	17.58
11-12-2024	510	130.77	26.15	237	89.00	17.80
12-12-2024	506	129.74	25.95	230	76.60	15.32
13-12-2024	514	131.79	26.36	241	86.90	17.38
14-12-2024	515	132.05	26.41	243	87.60	17.52
15-12-2024	503	128.97	25.79	250	90.00	18.00
16-12-2024	508	130.26	26.05	246	87.60	17.52
17-12-2024	520	133.33	26.67	239	85.80	17.16
18-12-2024	514	131.79	26.36	175	58.30	11.66
19-12-2024	484	124.10	24.82	0	0.00	0.00
20-12-2024	60	15.38	3.08	0	0.00	0.00
21-12-2024	84	21.54	4.31	0	0.00	0.00
22-12-2024	443	113.59	22.72	15	5.50	1.10
23-12-2024	453	116.15	23.23	0	0.00	0.00
24-12-2024	453	114.68	22.94	109	38.90	7.78
25-12-2024	493	124.81	24.96	242	87.40	17.48
26-12-2024	509	128.86	24.96	238	86.00	17.20
27-12-2024	515	130.38	25.77	241	90.40	18.08
28-12-2024	509	128.86	26.08	242	90.80	18.16
29-12-2024	517	130.89	25.77	242	86.20	17.24
30-12-2024	499	126.33	26.18	158	54.50	10.9
31-12-2024	514	131.79	26.36	245	88.40	17.68

"Ash Transportation Process"

Haryana Organics(A Unit Of Globus Spirits Ltd.)
4KM Chulkana Road Samalkha, Panipat

- An empty ash truck entering the company premises
- Registration at the entry gate
- Movement towards the loading point



Covered truck before leaving the company



- Final inspection at the exit gate
- Truck ready for safe and clean transportation

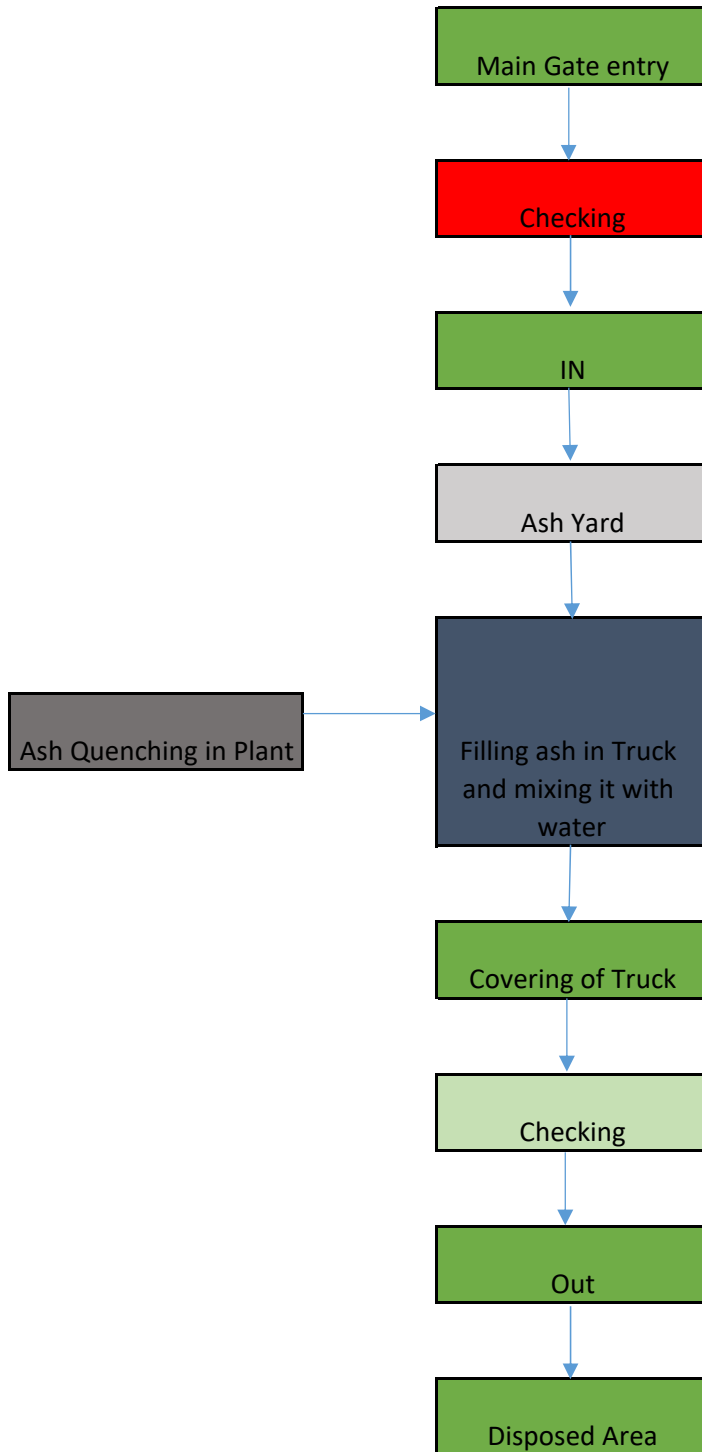


Key points

- Prevents spillage during transit
- Ensures safety and cleanliness
- Meets environmental compliance standards

Haryana Organics Samalkha Panipat

Layout of Ash truck from inside the company to loading it and then returning



Date

Name	Track No.	Page No.	IN	OUT
Sunil	<u>HR39D</u> 3033	Reti	<u>03:36</u> 23/11/24	<u>4:15</u> 23/11/24
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Rinko	<u>HR69A</u> 9840		<u>9:40</u> 23-11-24	<u>10:45</u> 23-11-24
Sunil	<u>HR39A</u> 3033		<u>20:45</u> 23/11/24	<u>21:21</u> 23/11/24
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Sunil	//		<u>13:30</u> 25/11/24	<u>14:55</u> 25/11/24

Name	Truck no	Date IN Page No.	out
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DVR	Veh. No	JN Time	out Time
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Sunil	HR39D 3033	$\frac{20:05}{1/12/24}$	$\frac{21:25}{1/12/24}$
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Sunil	<u>HR 69D</u> 3033	<u>17:25</u> 4/12/24	<u>19:02</u> 4/12/24
Sunil	<u>HR 69D</u> 3033	<u>18:20</u> 5/12/24	<u>20:15</u> 5/12/24
Akhlesh	<u>HR 69D</u> 3033	<u>12:10</u> 6/12/24	<u>19:55</u> 6/12/24
Sunil	<u>HR 69D</u> 3033	<u>11:15</u> 06-12-24	

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					3-9-24	

Date / /

Page No.

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Date

Page No

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Date

Page No

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Date / /

Page No.

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PC-P-01	PC-P-01	3033	15/9/24	15/9/24

Date / /

Page No.

In time out time

			In time	out time
Sunil	Rakhi	HR69D 3033	00:30 16/9/24	6:40 16/9/24 (21m)
Sunil	Rakhi	HR69D 3033	19:20 16-9-24	21:10 16-9-24
Sunil	Rakhi	HR69D 3033	22:30 16-9-24	00:05 17/9/24
Sunil	Rakhi	HR-69-D 3033	01:10 17/9/24	01:55 17/9/24
Sunil	Rakhi	HR-69D 3033	03:05 17/9/24	5:42 17/9/24
Sunil	Rakhi	HR69D 3033	7:10 17/9/24	21:11 17/9/24
Sunil	Rakhi	HR69D 3033	23:10 17/9/24	01:10 18/9/24
Sunil	Rakhi	HR69D 3033	02:05 18/9/24	17:30 18-9-24
	Rakhi	MR-69D 3033	18:10 18/09/24	20:00 18/9/24
F	Rakhi	MR-69-D 3033	21:50 18/9/24	10:50 18/9/24

Date

Page No.

NAME	METER	VEH. NO.	IN/DATE	OUT/DATE
Sunil	RAKHI	HR69D 3033	19:05 20/09/24	20:05 20/09/24
Sunil	Rakhi	HR-69D 3033	21:40 20/9/24	28:12 20/09/24
Sunil	Rakhi	HR-69D 3033	00:20 21/09/24	01:35 21/09/24
Sunil	Rakhi	HR69D 3033	16:00 22/09/24	18:16 22/09/24
Mukesh	Rakhi	HR69D 3033	20:25 22/09/24	21:37 22/09/24
Mukesh	Rakhi	HR69D 3033	23:40 22/09/24	01:54 23/09/24
Mukesh	Rakhi	HR69D 3033	03:30 23/09/24	9:40 23/09/24

NAME	METER	VEH. NO.	IN/DATE	OUT/DATE
Mukesh	Rakhi	HR69D 3033	11:50 23/09/24	14:35 23/9/24
Mukesh	Rakhi	HR69D 3033	23:05 23/09/024	00:50 24/09/024
Mukesh पुपु	Rakhi	HR69D 3033	2:45 24/09/24	8:30 24/09/24
Mukesh पुपु	Rakhi	HR69D 3033	16:10 24/09/24	19:31 24/09/24
Pappu	Rakhi	HR69D 3033	22:45 24/09/024	21:00 25/09/024
Pappu	Rakhi	HR69D 3033	22:35 25/09/024	23:38 25/09/024
Pappu	Rakhi	HR69D 3033	00:35 26/09/024	01:20 26/09/024
Pappu	Rakhi	HR69D 3033	9:41 26/09/24	18:30 26/09/24
Pappu	Rakhi	HR69D 3033	20:18 26/09/024	4:00 27/09/24
Papu	Raki	HR69D 3033	4:55 27/09/24	11:40 27/09/24

Date / /

Page No.

NAME	VEH. NO.	MATER	IN DATE	OUT DATE
Pappu	<u>HR 69 D</u> 3033	Rakhi	<u>12:10</u> 27/9/24	<u>15:05</u> 27/9/24
Pappu	<u>HR 69 D</u> 3033	Rakhi	<u>16:20</u> 27/9/24	<u>18:10</u> 27/9/24
Pappu	<u>HR 69 D</u> 3033	Rakhi	<u>20:45</u> 27/9/24	<u>00:10</u> 28/09/24
Pappu	<u>HR 69 D</u> 3033	Rakhi	<u>1:05</u> 28/09/24	<u>49:50</u> 28/09/24
Pappu	<u>HR-69-D</u> 3033	Rakhi	<u>21:50</u> 28/9/24	<u>22:50</u> 28/9/24
Pappu	<u>HR 69 D</u> 3033	Rakhi	<u>10:08</u> 29/09/24	<u>19:10</u> 29/09/24
Pappu	<u>MR 69-D</u> 3033	Rakhi	<u>20:20</u> 29/9/24	<u>21:30</u> 29/09/24
Pappu	<u>HR 69-D</u> 3033	Rakhi	<u>22:50</u> 29/9/24	<u>3:00</u> 30/9/24
Pappu	<u>HR 69 D</u> 3033	Rakhi	<u>10:15</u> 30/09/24	<u>13:55</u> 30/09/24

Date

Page No.

NAME	VEH. NO	MATER	IN DATE	OUT DATE
Pappu	HR69D 3033	Rakhi	15:31 30/09/24	21:15 30/09/24
Pappu	HR69D 3033	Rakhi	22:50 30-9-24	23:55 30/09/24
Pappu	HR69D 3033	Rakhi	00:35 1-10-24	2:35 1/10/24
Pappu	HR69D 3033	Rakhi	4:00 1/10/24	14:30 1/10/24
Pappu	HR69D 3033	Rakhi	16:00 1/10/24	20:55 1/10/24
Pappu	HR69D 3033	Rakhi	21:35 01/10/24	23:25 01/10/24
Pappu Sunil	HR69D 3033	Rakhi	00:23 02/10/24	19:55 02/10/24
Sunil	HR69D 3033	Rakhi	21:25 02/10/24	23:05 02/10/24
Sunil	HR69D 3033	Rakhi	00:05 03/10/24	01:06 03/10/24

NAME	VEN NO.	MATER	IN DATE	OUT DATE
Sunid	HR69D 3033	Rakhi	01:50 03/10/24	14:20 4/10/24
Sunid	HR69D 3033	Rakhi	17:15 4/10/24	18:45 04/10/24
Sunid	HR69D 3033	Rakhi	19:40 4/10/24	22:15 4/10/24
Sunid	HR69D 3033	Rakhi	23:20 4/10/24	12:25 5/10/24
Sunid	HR69D 3033	Rakhi	1:20 5/10/24	2:10 5/10/24
Sunid	HR69D 3033	Rakhi	3:00 5/10/24	3:55 5/10/24
Sunid	HR69D 3033	Rakhi	4:25 05/10/24	5:50 5/10/24
Sunid	HR69D 3033	Rakhi	6:40 05/10/24	15:50 6/10/24
Sunid	HR69D 3033	Rakhi	18:00 6/10/24	20:55 6/10/24

Name	VEN. NO.	MATER	Date IN Time	OUT DATE
Sunil	<u>HR69D</u> 3033	Rakhi	<u>22:10</u> 6/10/24	<u>3:00</u> 07/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>9:15</u> 7/10/24	<u>11:20</u> 7/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>12:15</u> 7/10/24	<u>13:20</u> 07/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>14:07</u> 07/10/24	<u>14:45</u> 07/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>15:35</u> 07/10/24	<u>17:10</u> 07/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>18:40</u> 7/10/24	<u>19:50</u> 08/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>22:10</u> 08/10/24	<u>23:51</u> 08/10/24
Sunil	<u>HR69D</u> 3033	Raki	<u>00:48</u> 09/10/24	<u>18:30</u> 12/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>19:20</u> 12/10/24	<u>21:30</u> 12/10/24
Sunil	<u>HR69D</u> 3033	Rakhi	<u>22:30</u> 12/10/24	<u>23:40</u> 12/10/24

Name	Vehicle No	material	Date Page	Time	Time
Sunid	<u>HR69D</u> 3033	Rakhi	00:30 13/10/24	1:45 13/10/24	
Rapid	<u>HR69D</u> 3033	Rakhi	2:34 13/10/24	3:30 13/10/24	
Rapid	<u>HR69D</u> 3033	Rakhi	04:25 13/10/24	09:05 13/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	10:08 13/10/24	12:45 13/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	14:10 13/10/24	16:40 13/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	17:55 13/10/24	18:50 13/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	21:35 13/10/24	22:30 13/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	23:00 13/10/24	00:05 14/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	00:40 14/10/24	01:45 14/10/24	
Sunid	<u>HR69D</u> 3033	Rakhi	2:25 14/10/24	3:05 14/10/24	

Date / /

Page No.

NAME	Vehicle No	MATERIAL	IN	OUT
Sunil	HR69D 3033	Rakhi	3:50 AM 14/10/24	11:20 14/10/24
Sunil	HR69D3033	Rakhi	13:00 14/10/24	16:30 14/10/24
Sunil	HR69D 3033	Rakhi	15:30 14/10/24	18:30 14/10/24
Sunil	HR69D 3033	Rakhi	20:00 14/10/24	22:30 14/10/24
Sunil	HR69D 3033	Rakhi	23:35 14/10/24	00:50 15/10/24
Sunil	HR69D 3033	Rakhi	17:30 16/10/24	19:01 16/10/24
Sunil	HR69D 3033	Rakhi	20:15 16/10/24	22:25 16/10/24
Sunil	HR69D 3033	Rakhi	23:15 16/10/24	00:20 17/10/24
Sunil	HR69D 3033	Rakhi	1:00 17/10/24	14:30 17/10/24
Sunil	HR69D 3033	Rakhi	17:30 17/10/24	18:20 17/10/24
Sunil	HR69D 3033	Rakhi	20:25 17/10/24	23:45 17/10/24

Date

Page No.

Name	Vehicle	material	in	out
Sunil	HR 69 D 3033	Rakhi	00:45 18/10/24	2:15 18/10/24
Sunid	HR 69 D 3033	Rakhi	3:32 18/10/24	11:20 18/10/24
Sunil	HR 69 D 3033	Rakhi	13:30 18/10/24	15:30 18/10/24
Sunil	HR 69 D 3033	Rakhi	17:10 18/10/24	20:15 18/10/24
Sunil	HR 69 D 3033	Rakhi	21:10 18/10/24	23:10 18/10/24
Sunil	HR 69 D 3033	Rakhi		
Sunid	HR 69 D 3033	Rakhi	21:15 18/10/24	17:10 19/10/24
Sunid	HR 69 D 3033	Rakhi	18:20 19/10/24	20:15 19/10/24
Sunid	HR 69 D 3033	Rakhi	21:20 19/10/24	23:15 19/10/24
Sunid	HR 69 D 3033	Rakhi	00:05 20/10/24	1:55 20/10/24

Date / /

Page No.

NAME	Veh - NO	Motorsiad	IN	OUT
Sunil	HR69D 3033	Rakhi	14:20 26/10/24	15:00 26/10/24
Sunil	HR69D 3033	Rakhi	17:30 26/10/24	19:50 26/10/24
Sunil	HR69D 3033	Rakhi	20:00 28/10/24	21:46 28/10/24
Sunil	HR69D 3033	Rakhi	22:40 28/10/24	23:35 28/10/24
Sunil	HR69D 3033	Rakhi	01:44 30/10/24	30:05 30/10/24
Sunil	HR69D 3033	Rakhi	11:30 30/10/24	13:35 30/10/24
Sunil	HR69D 3033	Rakhi	14:28 30/10/24	18:10 30/10/24
Sunil Pranesh	HR69D 3033	Rakhi	19:00 30/10/24	12:50 hrs 31/10/24
Sunil Pranesh	HR69D 3033	Rakhi	12:50 hrs 31/11/24	

Name	Vehicle No.	Material	Page No.	in	out
Prajwal	HR69D 3033	Rakhi		15:05 03/11/24	15:50 03/11/24
Sumid	HR69D 3033	Rakhi		14:00 04/11/24	16:00 4/11/24
Sumid	HR69D 3033	Rakhi		20:45 04/11/24	22:33 04/11/24
Sumid	HR69D 3033	Rakhi		23:32 04/11/24	2:20 08/11/24
Sumid	HR69D 3033	Rakhi		2:57 04/11/24	4:55 04/11/24
Sandeep	HR63C 4064	Rakhi		20:45 04/11/24	24:10 04/11/24
Seeril	HR69D 3033	Rakhi		19:10 5-11-24	19:40 5-11-24
Basant Kumar	HR46F 0160	Rakhi		20:20 05/11/24	22:05 25/11/24 23:15 05/11/24
Seeril	HR69D 3033	Rakhi		11:47 6/11/24	15:20 06/11/24

			Date	Page No
Basant Kumar	HR46F 0860	Rakhi	12:20 06/11/24	13:50 06/11/24
Sunil	HR69D 3033	Rakhi	16:28 06/11/24	18:10 6/11/24
Sunil	HR69D 3033	Rakhi	19:24 07/11/24	22:35 07/11/24
Pappu	HR69D 3033	Rakhi	23:27 07/11/24	00:10 08/11/24
Pappu	HR69D 3033	Rakhi	01:10 08/11/24	02:00 08/11/24
Pappu	HR69D 3033	Rakhi	03:00 08/11/24	3:45 08/11/24
Pappu	HR69D 3033	Rakhi	04:05 08/11/24	11:51 8/11/24
Pappu	//	//	13:05 8/11/24	14:20 8/11/24
Pappu	//	//	15:10 8/11/24	9:00 9/11/24

Name of Driver	Truck No.	Material	Date	Page No.	In	Out
Sumil	HR69D 3033	Rakhi	10/11/24	10	10:35	12:08
			9/11/24		9:11/24	
Sumil	HR69D 3033	Rakhi	09/11/24		14:35	16:00
			09/11/24		09/11/24	09/11/24
Sumil	HR69D 3033	Rakhi	10/11/24		15:10	17:05
			10/11/24		10/11/24	10/11/24
Japu	HR69D 3033	Rakhi	10/11/24		21:15	22:25
			10/11/24		10/11/24	10/11/24
Papari	HR69D 3033	Rakhi	10/11/24		23:28	00:26
			10/11/24		10/11/24	11/11/24
Papper	HR69D 3033	Rakhi	11-11-24		01:25	2:16
			11-11-24		11-11-24	11/11/24
Pappu	HR69D 3033	Rakhi	11-11-24		03:25	19:02
			11-11-24		11-11-24	11/11/24
Papper	HR69D 3033	Rakhi	11/11/24		22:00	23:00
			11/11/24		11/11/24	11/11/24
PAPPU	HR69D 3033	RAKHI	11/11/24		12:06	13:00
			12-11-24		12-11-24	12-11-24
PAPPU	HR69D 3033	Rakhi	12/11/24		14:20	8:10
			12/11/24		12/11/24	12/11/24

080

Date / /

Name	Truck No	Material	Page No / N	out
Pappu	HR69D 3033	Rakhi	9:40 12/11/24	10:45 12/11/24
Pappu	HR69D 3033	Rakhi	18:54 12/11/24	20:00 12/11/24
Sunil	HR69D 3033	Rakhi	21:55 12/11/24	23:00 12/11/24
Sunil	HR69D 3033	Rakhi	00:15 13/11/24	11:55 13/11/24
Sunil	HR69D 3033	Rakhi	21:22 13/11/24	5:40 13/11/24
Sunil	HR69D 3033	Rakhi	8:20 13/11/24	10:05 13/11/24
Sunil	HR69D 3033	Rakhi	13:10 13/11/24	20:00 13/11/24
Sunil	HR69D 3033	Rakhi	21:15 13/11/24	22:20 13/11/24
Sunil	HR69D 3033	Rakhi	00:05 14/11/24	01:00 14/11/24
Sunil	HR69D 3033	Rakhi	09:20 14/11/24	16:00 14/11/24

Name	Truck NO	Mahal	Date	Page No	Out
Sunil	HR69D 3033	Rakhi	18:30 14/11/24		21:59 14-11-24
Sunil	HR69D 3033	Rakhi	12:37 15-11-24		05:05 15/11/24
Sunil	HR69D 3033	Rakhi	07:15 15/11/24		08:45 15/11/24
Sunil	HR69D 3033	Rakhi	10:50 15/11/24		18:41 15-11-24
Pappu	HR69D 3033	Rakhi	21:20 15/11/24		22:20 15/11/24
Pappu	HR69D 3033	Rakhi	2:43 16/11/24		4:10 16/11/24
Pappu	HR69D 3033	Rakhi	05:27 16/11/24		11:25 out Empty
Sunil	HR69D 3033	Rakhi	22:35 19-11-24		23:40 19/11/24
Sunil	HR69D 3033	Rakhi	00:55 20/11/24		1:40 20/11/24

Date

Page No

DWR Name	Roll No	INTIME	OUTTIME	ITEMS
Sunil	HR69D 3033	2:50 20/11/24	3:55 20/11/24	Rakhi
Sunil	HR69D 3033	5:00 20/11/24	20/11/24	Rakhi
Sunil	HR69D 3033	5:00 20/11/24	12:00 20/11/24	Rakhi
Sunil	HR69D 3033	16:05 20/11/24	17:40 20/11/24	Rakhi
Sunil	HR69D 3033	18:35 20/11/24	20:08 21-11-24	Rakhi
Sunil	HR69D 3033	22:32 21-11-24	23:45 21-11-24	Rakhi
Sunil	HR69D 3033	22:53 22-11-24	11:15 22/11/24	Rakhi
Sunil	HR69D 3033	13:10 22/11/24	14:35 22/11/24	Rakhi
Sunil	HR69D 3033	20:35 22/11/24	21:20 22/11/24	Rakhi
Sunil	HR69D 3033	22:10 22/11/24	2:40 22/11/24	Rakhi
Sunil	HR69D 3033	4:00 23/11/24	5:30 23/11/24	Rakhi

ANNEXURE 880 (COLLY)

Homo Page

PARA-96 162
EC to Annual Env.
PAGE 1-1010

5/31/24, 11:42 PM

Your (Environment Clearance) application has been Submitted with following details

Proposal No	IA/HR/IND2/408610/2022
Compliance ID	29177209
Compliance Number(For Tracking)	EC/COMPLIANCE/29177209/2024
Reporting Year	2024
Reporting Period	01 Jun(01 Oct - 31 Mar)
Submission Date	31-05-2024
IRO Name	Santosh Tiwari
IRO Email	bh158@ifs.nic.in
State	HARYANA
IRO Office Address	Integrated Regional Offices, Chandigarh

Note:- SMS and E-Mail has been sent to Santosh Tiwari, HARYANA with Notification to Project Proponent.

①



HO/2024-25/ 11 G

Date: 28.09.2024

To
The Member Secretary
Haryana State Pollution Control Board
C, Haryana State Pollution Control Board, 11, Sector 6, Panchkula, Haryana 134109

Sub: Submission of Environment Statement Report (April 2023-March 2024) for M/s Haryana Organics (A Division of Globus Spirits Ltd.) village Chulkana, Tehsil Samalkha, District Panipat, Haryana

Ref.: EC Identification No.: EC23A022HR195384, F. NO. J-11011/714/2009 – IA II (I) Dated: 03/04/2023

Dear Sir,

With reference to the aforesaid subject and above cited reference matter, we are hereby submitting the Environment Statement Report (April 2023- March 2024).

This is for your kind consideration and records.

Thanking you and with regards,

Yours Faithfully,
M/s Haryana Organics
(A Division of Globus Spirits Ltd.)

(Authorized Signatory)

Enclosed: Environment Statement Report (April 2023- March 2024) in soft copy

Globus Spirits Limited

(Corporate Identity Number: L74899DL1993PLC052177)

Registered & Corporate Office:

F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, New Delhi 110065 Tel.: +011-66424400

Works(1): Village: Shyampur, Tehsil: Behror 301701 Distt : Anwar (Rajasthan) Tel.: +91-08003592097

Works(2): Haryana Organics (A Unit of Globus Spirits Limited) 4 KM., Chulkana Road, Samalkha 132101 Distt.: Panipat (Haryana) Telefax: +91-180-2570122

Works(3): Associated Distilleries (A Unit of Globus Spirits Limited) Hisar Bye-Pass, National Highway, Hisar 125044 (Haryana) Tel.: +91-09896398187

Works(4): Village: Dhandua, Tehsil: Jandaha, Hajipur 844505 Distt.: Vaishali (Bihar) Tel.: +91-9917437425

ENVIRONMENT STATEMENT REPORT**FINANCIAL YEAR:2023-2024**

For:**M/s Haryana Organics****(A Division of Globus Spirits Ltd.)****Distillery (Molasses/ Grain/ Yeast-based) Plant at
Village Chulkana, Tehsil Samalkha, District Panipat,****Haryana**

Submitted by:**M/s Haryana Organics****(A Division of Globus Spirits Ltd.)****Village Chulkana, Tehsil Samalkha, District Panipat, Haryana**

Environmental Statement Report- Form V

FY: 2023 - 2024

ENVIRONMENTAL STATEMENT REPORT

FORM-V
(See Rule 14)Environmental Statement for the financial year ending the 31st March 2024

PART-A

(i)	Name and address of the owner/occupier of the industry operation or process.	Mr. Mahendra Pratap Singh M/s Haryana Organics (A Unit of Globus Spirits Ltd.) #4KM Chulkana Road Samalkha Panipat 132101	
(ii)	Industry category Primary	Red Category	
(iii)	Production capacity	As per Consent no.- 313106518PITCTO5459174 Dated:23/08/2018	As per Consent no.- 313106523PITCTO39884947 Dated:20/09/2023
		Grain Based Distillery-100 KLD IMFL- 10000 Cases/Day CL- 12000 Cases /Day	Grain Based Distillery-140 KLD IMFL- 10000 Cases/Day CL- 12000 Cases /Day
(iv)	Year of establishment	1993	
(v)	Date of the last environmental statement submitted	29/09/2023	

PART-B

Water and Raw Material Consumption

(i) Water consumption m³/day

Process	538 m ³ /day
Cooling	9 m ³ /day
Domestic	5 m ³ /day

Name of Products	Process Water Consumption per Unit of product Output	
	During the previous financial year (2022-2023)	During the current financial year (2023-24)
RS/ENA/Ethanol	42264 m ³	0.00435 m ³ /l
IMFL/CL	7416 m ³	0.00067 m ³ /l

1 M/s Haryana Organics (A Unit of Globus Spirits Ltd.)

(4)

Environmental Statement Report Form 3	2022-2023-2024
---------------------------------------	----------------

(2) Raw Material Consumption

Name of raw material	Name of products	Consumption of raw material per unit of output	
		During the Previous financial year (2022-2023)	During the current financial year (2023-2024)
Discarded Crains Nakkul Bagra	ENKATG	27412 MT	27412 MT

WASTE

Pollution discharged to environment/unit of output

(Parameters specified in the consent issued)

Pollution		Quantity of pollutant discharged (mass/day)	Concentration of pollutant in discharged (mass/volume)	Percentage of variation from prescribed standards with reason
(a) Air				
Stack Name	Pollutant			
Boiler 10 TPH	PM, mg/Nm ³	0.2557 TPD	125.055	No Variation
	Mercury, mg/Nm ³	BDL (DL 0.02)	BDL (DL 0.02)	No Variation
	Oxides of Nitrogen, mg/Nm ³	0.2309 TPD	86.665	No Variation
	Sulphur Dioxide, mg/Nm ³	0.4558 TPD	175.02	No Variation
Boiler 25 TPH	PM, mg/Nm ³	0.2278 TPD	77.59	No Variation
	Mercury, mg/Nm ³	BDL (DL 0.02)	BDL (DL 0.02)	No Variation
	Oxides of Nitrogen, mg/Nm ³	0.3957 TPD	134.09	No Variation
	Sulphur Dioxide, mg/Nm ³	0.6753 TPD	230.07	No Variation
DG Set 350 KVA	PM, g/kW-hr	0.000168 TPH	0.12	No Variation
	Oxides of Nitrogen, g/kW-hr	0.0000832 TPH	0.57	No Variation
	Sulphur Dioxide, g/kW-hr	0.0000355 TPH	0.25	No Variation
	Carbon Mono Oxide CO, g/kW-hr	0.0000671 TPH	0.46	No Variation
Near Main Gate	PM 2.5, µg/m ³		45.30	No Variation
	PM 10, µg/m ³		82.05	No Variation
	Nitrogen Dioxides, µg/m ³		24.83	No Variation
	Sulphur Dioxide, µg/m ³		10.93	No Variation
	Ozone, µg/m ³		29.20	No Variation
	Lead, µg/m ³		BDL (DL 0.02)	No Variation
	Carbon		0.72	No Variation

Environmental Statement Report- Form V

FY: 2023 - 2024

	Monoxide,mg/m ³			
	Ammonia,µg/m ³	25.40	No Variation	
	Benzene,µg/m ³	BDL (DL 1.0)	No Variation	
	Benzo (a) pyrene,µg/m ³	BDL (DL 0.5)	No Variation	
	Arsenic,µg/m ³	BDL (DL 0.5)	No Variation	
	Nickel,µg/m ³	2.19	No Variation	
	Near IMFL Bottling	PM 2.5, µg/m ³	39.57	No Variation
		PM 10,µg/m ³	79.96	No Variation
		Nitrogen Dioxides,µg/m ³	22.50	No Variation
		Sulphur Dioxide, µg/m ³	10.21	No Variation
Ozone,µg/m ³		25.04	No Variation	
Lead, µg/m ³		BDL (DL 0.02)	No Variation	
Carbon Monoxide,mg/m ³		0.68	No Variation	
Ammonia,µg/m ³		30.07	No Variation	
Benzene,µg/m ³		BDL (DL 1.0)	No Variation	
Benzo (a) pyrene,µg/m ³		BDL (DL 0.5)	No Variation	
Arsenic,µg/m ³	BDL (DL 0.5)	No Variation		
Nickel,µg/m ³	BDL (DL 1.0)	No Variation		
Nr. Admin Building	PM 2.5, µg/m ³	36.85	No Variation	
	PM 10,µg/m ³	76.24	No Variation	
	Nitrogen Dioxides,µg/m ³	20.74	No Variation	
	Sulphur Dioxide, µg/m ³	10.20	No Variation	
	Ozone,µg/m ³	23.88	No Variation	
	Lead, µg/m ³	BDL (DL 0.02)	No Variation	
	Carbon Monoxide,mg/m ³	0.68	No Variation	
	Ammonia,µg/m ³	27.09	No Variation	
	Benzene,µg/m ³	BDL (DL 1.0)	No Variation	
	Benzo (a) pyrene,µg/m ³	BDL (DL 0.5)	No Variation	
Arsenic,µg/m ³	BDL (DL 0.5)	No Variation		
Nickel,µg/m ³	BDL (DL 1.0)	No Variation		
Plant Area	PM 2.5, µg/m ³	46.54	No Variation	
	PM 10,µg/m ³	81.54	No Variation	
	Nitrogen Dioxides,µg/m ³	29.59	No Variation	
	Sulphur Dioxide, µg/m ³	12.11	No Variation	

3 M/s Haryana Organics (A Unit of Globus Spirits Ltd.)

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Environmental Statement Report- Form V

FY: 2023 - 2024

	Ozone, $\mu\text{g}/\text{m}^3$	28.75	No Variation
	Lead, $\mu\text{g}/\text{m}^3$	BDL (DL 0.02)	No Variation
	Carbon Monoxide, mg/m^3	0.79	No Variation
	Ammonia, $\mu\text{g}/\text{m}^3$	31.70	No Variation
	Benzene, $\mu\text{g}/\text{m}^3$	BDL (DL 1.0)	No Variation
	Benzo (a) pyrene, $\mu\text{g}/\text{m}^3$	BDL (DL 0.5)	No Variation
	Arsenic, $\mu\text{g}/\text{m}^3$	BDL (DL 0.5)	No Variation
	Nickel, $\mu\text{g}/\text{m}^3$	BDL (DL 1.0)	No Variation
	Fugitive emission	Plant Location	
Main Gate			163.2
Plant Area			180.4
Near IMF Botling			139.2
(b) Water	Plant Location		Concentration In (mg/l)
	pH (at 25°C)		7.78
	Chemical Oxygen Demand		28.00
	Biochemical Oxygen Demand		7.50
	Total Suspended Solids		3.00
	Oil & Grease		BDL (DL 1.0)

**PART-D
HAZARDOUS WASTES**

(As specified under Hazardous Wastes / Management and Handling Rules, 1989 and amended in 2002)

Hazardous Waste	Total Quantity (Kg.)	
	During the Previous financial year (2022-2023)	During the current financial year (2023-2024)
Used oil/Lubricant	0 LTR	90
(a) From the process	-	-
(b) From Pollution Control facilities	-	-

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**PART-E
SOLID WASTE**

		Total Quantity	
		During the previous financial year (2022-2023)	During the current financial year (2023-2024)
(a)	From Process	Nil	Nil
(b)	From pollution control facility	Nil	Nil
(c)	(1) Quantity recycled or re-utilized within the unit	Nil	Nil
	(2) Sold	Nil	Nil
	(3) Disposed	Nil	Nil

PART-F

Please specify the characterization (in terms of composition and quantum) of hazardous material as well as solid wastes and indicate disposal practices adopted for both categories of waste.

Hazardous waste

- No hazardous waste is generated from the distillery plant except used oil from plant machinery / gear boxes and D.G. Sets which is sold out to the CPCB authorized recyclers.
- A separate designated storage area has been provided with sign boards/labels for storage of hazardous waste.

Solid waste

- Yeast Sludge is sent to sludge drying beds or mixed with wet cake.
- ETP sludge is used as manure
- Fly ash from the Boiler is given to brick manufacturers.
- Wet cake coming out of Decanter centrifuge is immediately processed in dryer to form DDGS (Distillers Dried Grains with Soluble).
- Concentrated spent wash is being/will be used for the recovery of DWGS followed by DDGS to be cattle feed.

(9)

PART-G

Impact of the pollution abatement measures taken up on conservation of natural resources and on the cost of production.

At present, we are investing significantly in pollution control measures and intend to explore the following possibilities:

- Recovery of energy from waste processes.
- Identifying methods to reduce fuel consumption in our operations.
- Exploring technologies for capturing and reusing carbon dioxide emissions.
- Treating MEE condensate and other wastewater through a centralized treatment facility (CPU).
- Utilizing advanced enzymes and yeast to achieve approximately a 15% reduction in water consumption.
- Operating an Electrostatic Precipitator (ESP) to ensure that suspended particulate matter (SPM) remains within permissible limits.

PART-H

Additional measures/ investment proposal for environment protection including abatement of pollution/ prevention of pollution

Investment done for Environment protection –

- Investment in air pollution control devices, including an Electrostatic Precipitator (ESP) and bag filter.
- Implementation of an online stack monitoring system with an SPM analyser.
- The CPU recycles steam condensate, reducing fresh water use, wastewater discharge, and chemical consumption. It improves energy efficiency and prevents equipment corrosion, lowering the overall environmental impact.
- Development of a Sewage treatment plant.
- Establishment of an environmental monitoring laboratory.

PART-I

Any other particular for improving the quality of the environment

- A green belt has already been developed for environmental protection.
- Rainwater harvesting systems have been implemented for rooftop structures.
- A piezometer has been installed to measure groundwater levels.

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Ref No.: H10/2024-25/169

Date: 26/11/2024

To

The Member Secretary,
Central Pollution Control Board
Parivesh Bhavan, CBD-cum-Office complex,
East Arjuni Nagar, Delhi-110032

Sub: Submission of **Half-Yearly Compliance Report (April 2024-September 2024)** for Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana by **M/s Haryana Organics (A Division of Globus Spirits Ltd.)**

Ref.: EC Letter No.: J-11011/714/2009 – IA II (I) dated 3rd April, 2023

Dear Sir

With reference to the aforesaid subject and above-cited reference matter, we are hereby submitting the **Half Yearly Compliance Report (April 2024-September 2024)** of the conditions stipulated in our Environment Clearance letter issued by MoEFCC, New Delhi.

This is for your kind consideration and records.

Thanking you and with regards,

Yours faithfully

M/s Haryana Organics

(A Unit of Globus Spirits Ltd.)

(Authorized Signatory)

Enclosed: Half Yearly Compliance Report (April 2024-September 2024) in soft copy

Globus Spirits Limited

(Corporate Identity Number: L74899DL1993PLC052177)

Registered & Corporate Office:

F-0, Ground Floor, The Mira Corporate Suites, Plot No. 1 & 2, Ishwar Nagar, Mathura Road, New Delhi 110065 Tel.: +011-66424400

Works(1): Village: Shyampur, Tehsil: Behror 301701 Distt.: Alwar (Rajasthan) Tel.: +91-08003592097

Works(2): Haryana Organics (A Unit of Globus Spirits Limited) 4 KM., Chulkana Road, Samalkha 132101 Distt.: Panipat (Haryana) Telefax: +91-180-2570122

Works(3): Associated Distilleries (A Unit of Globus Spirits Limited) Hisar Bye-Pass, National Highway, Hisar 125044 (Haryana) Tel.: +91-09896398187

Works(4): Village: Dhandua, Tehsil: Jandaha, Hajipur 844505 Distt.: Vaishali (Bihar) Tel.: +91-9917437425

Works(5): Plot No. B-7, Panagarh Industrial Park, Panagarh 713420 Distt.: Burdwan (West Bengal) Tel.: +91-9800297777

Works(6): Village : Olda, Block Baharagora, Tehsil: Ghatshila, Post: Borsol, Distt: East Singhbhum, Jharkhand Mob.: +91-9717844388

E-Mail: corpoffice@globusgroup.in Web: www.globusspirits.com

SIX MONTHLY COMPLIANCE REPORT

**AS PER THE CONDITIONS STIPULATED
IN THE ENVIRONMENTAL CLEARANCE**

EC Letter No. J-11011/714/2009-IA II (I) dated 03 April 2023

Six Monthly Compliance Report

April 2024 to September 2024

For

**Expansion of Grain based distillery from 100
KLPD to 205 KLPD by new installation of 105
KLPD Grain Based Ethanol plant along with Co-
generation power plant from 3.0 MW to 4.6 MW**

At

**Village Chulkana, Tehsil Samalkha,
District Panipat, Haryana**

SUBMITTED BY



M/s Haryana Organics

(A Division of Globus Spirits Ltd.)

**Village Chulkana, Tehsil Samalkha,
District Panipat, Haryana-132101**

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Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

**ENVIRONMENTAL
CLEARANCE**

To,

The Executive Director
GLOBUS SPIRITS LIMITED

Globus Spirits Limited
F-0, Ground Floor, The Mira Corporate Suites,
Plot No. 1 & 2, Ishwar Nagar, Mathura Road,
New Delhi,,Kheri, Uttar Pradesh-110065

Subject: Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the Ministry vide proposal number IA/HR/IND2/408610/2022 dated 10 Feb 2023. The particulars of the environmental clearance granted to the project are as below.

1. **EC Identification No.** **EC23A022HR195384**
2. **File No.** J-11011/714/2009-IA II (I)
3. **Project Type** Expansion
4. **Category** A
5. **Project/Activity including Schedule No.** 5(g) Distilleries
6. **Name of Project** Expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at Village Chuikana, Tehsil Samalkha, District Panipat, Haryana by M/s Haryana Organics (A Division of Globus Spirits Ltd.)
7. **Name of Company/Organization** GLOBUS SPIRITS LIMITED
8. **Location of Project** Haryana
9. **TOR Date** N/A

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 03/04/2023

(e-signed)
A N Singh
Scientist E
IA - (Industrial Projects - 2 sector)



Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH. Please quote identification number in all future correspondence.

This is a computer generated cover page.

This has reference to your online proposal no. IA/HR/IND2/408610/2022 dated 10th February, 2023 for environmental clearance to the above-mentioned project.

2. The Ministry of Environment, Forest and Climate Change has examined the proposal seeking environmental clearance for expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant alongwith Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s. Haryana Organics (A Division of Globus Spirits Limited).

3. As per the MoEF&CC, Notification number S.O. 345(E), dated 17th January, 2019, notification number S.O. 750(E), dated 17th February, 2020, S.O. 980 (E) dated 02nd March, 2021 & S.O. 2339(E), dated 16th June, 2021 a special provision in the EIA Notification, 2006 (Schedule 5 (g)), a special provision in the EIA Notification, 2006-(Schedule 5(g)) "Expansion of sugar manufacturing units or distilleries for production of ethanol, having Prior Environment Clearance (EC) for existing unit, to be used completely for Ethanol Blended Petrol (EBP) Programme only, as per self-certification in form of an affidavit by the Project Proponent, shall be appraised as category 'B2' projects".

4. The details of products and capacity as under:

S. No.	Name of unit	Name of the product/by product	Existing Production capacity	Additional Production capacity	Total production capacity
1	Distillery (Grain - broken rice, maize, barley & sorghum based)	Existing: ENA/RS/CL/IMFL Additional: Ethanol only	100 KLPD ENA/RS/CL (12000 Cases/day) & IMFL (10000 Cases/day)	105 KLPD Ethanol only	205 KLPD (ENA/RS/CL & IMFL and Ethanol)
3.	Co-generation power plant for distillery	Power	3.0 MW	1.6 MW	4.6 MW
3	DWGS Dryer	DDGS	58 TPD	46 TPD	104 TPD
4	Fermentation unit	Carbon di-oxide	76 TPD	81 TPD	157 TPD

5. Ministry has issued Environmental Clearance to the existing industry for expansion of Grain/Molasses based distillery unit (25 KLPD) to Grain (100 KLPD) or Grain (75 KLPD) and Molasses (25 KLPD) with Cogeneration Power Plant (3 MW) vide File No. J-11011/714/2009-IA II (I) dated 28th February, 2011. Certified compliance report of existing EC has been obtained from Regional Office,

MoEFCC, Chandigarh vide File no. 4-954/2011/ENV/PART-II dated 10.08.2022. Closure Report has been obtained by IRO, MOEFCC, Chandigarh Vide File no. 4-954/2011-IRO dated 20.01.2023. EAC was satisfied with the response.

6. Standard ToR and Public Hearing is not applicable as the project falls under category B2 as per OM dated 16th June, 2021. It was informed that there is no litigation is pending against the project.

7. Total plant area after expansion will be 6.878 ha (17 acres) which is under possession of the company and converted to industrial use. No additional land is required for the expansion, as the same will be done within the existing plant premises. Out of the total plant area, 2.427 ha i.e., more than 33 % of total plant area already been developed and the same will be maintained. The estimated cost of the proposed Expansion project is Rs. 98 Crores. Capital cost of EMP would be Rs. 17.25 Crores and recurring cost for EMP would be Rs. 2.0 Crores per annum. Industry proposes to allocate additional Rs. 1.0 Crore towards Extended EMP (Social developmental activities). Total Employment after expansion will be 200 persons as direct.

8. There are no National Parks, Reserved Forests (RF) / Protected Forests (PF), Wildlife Sanctuaries, Biosphere Reserves, Tiger/ Elephant Reserves, Wildlife Corridors etc. within 10 km radius. Water bodies: Samalkha Drain adjacent to plant site in East direction, Samalkha Distributary is located at a distance of 0.5 km in WNW direction, Ganaur Distributary is located at a distance of 3.5 km in WSW direction, Western Distributary is located at a distance of 5 km in WNW direction, Narayana Distributary is located at a distance of 7.0 km in WNW direction & Rajpura Distributary is located at a distance of 8.5 km in SSW direction. NOC has been obtained for Samalkha drain from Sub Divisional officer, Samalkha W.S Sub Division, Panipat vide letter no. 16/NOC dated 27.01.2023 stating that there is no problem of flood in flood season since 25 years.

9. AAQ modelling study for point source emissions indicates that the maximum incremental GLCs after the proposed project would be $0.656 \mu\text{g}/\text{m}^3$, $0.262 \mu\text{g}/\text{m}^3$, $0.729 \mu\text{g}/\text{m}^3$ and $0.84 \mu\text{g}/\text{m}^3$ with respect to PM_{10} , $\text{PM}_{2.5}$, SO_2 and NO_x . The resultant concentrations are within the National Ambient Air Quality Standards (NAAQS).

10. Total fresh water requirement after expansion will be 952 CMD which will be met from ground water. Combined application has been submitted to HWRA for renewal of existing NOC and for additional abstraction of 400 KLPD groundwater vide Application No. HWRA/IND/R/2022/197 dated 19.06.2022 & is under process. Existing effluent generation is 548 CMD which is treated through Condensate Polishing Unit /Effluent Treatment Plant of capacity 600 CMD. Proposed effluent

generation (Process Condensate 436 CMD, CT blowdown 15 CMD, DM plant reject & washing 55 CMD, Boiler blow-down 13 CMD) will be 519 CMD will be treated through additional Condensate Polishing Unit /Effluent Treatment Plant of capacity 600 CMD. Raw stillage (1215 TPD) will be sent to decanter followed by MEE and dryer to produce DDGS. Domestic waste water is being/will be treated in STP of capacity 20 KLPD. The plant is being/will be based on Zero Effluent discharge system and treated effluent/ water will not be discharged outside factory premises.

11. Total power requirement after expansion will be 4.6 MW which will be sourced from 4.6 MW Co-generation power plant. 30TPH Biomass/Rice husk/Agro waste fired boiler will be installed by replacing 10 TPH boiler. APCE ESP with a stack height of 44.2 m & 42.67 m is installed with 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emission within the statutory limit of 50 mg/Nm³. APCE ESP with stack height of 50 m will be installed with proposed 30TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. Industry has existing 1x380 KVA DG set & one proposed 1x750 KVA DG set will be used as power backup during power failure and stack height (5.5 m) will be provided as per CPCB norms to the proposed DG set.

12. Details of Process emissions generation and its management:

- APCE ESP with a stack height of 44.2 m & 42.67 m is installed with the existing 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler respectively for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. APCE ESP with a stack height of 50 m will be installed for controlling the particulate emissions within the statutory limit of 50 mg/Nm³ for the proposed 30 TPH Biomass/Rice husk/Agro waste fired boiler by replacing existing 10 TPH boiler.
- Online Continuous Emission Monitoring System is being/will be installed with the stack and data will be transmitted to CPCB/SPCB servers.
- CO₂ (157 TPD) generated during the fermentation process is being/will be collected and sold to authorized vendors as per local demand.

13. Details of solid waste/Hazardous waste generation and its management:

- DDGS (Distilled Dried Grains Stillage) (104 TPD) is being/will be sold as cattle feed.
- Boiler ash (57 TPD) generated from the boiler is being/will be supplied to brick manufacturers in covered vehicles and given to farmers also.

- Used oil & grease (0.5 Kilolitres per annum) is being/ will be sold to authorized recyclers.
- ETP/CPU sludge (1.2 TPD) and STP Sludge (0.01 TPD) is being/will be used as manure.

14. As per Notification S.O 2339(E), dated 16th June, 2021, PP has submitted self- certification in the form of notarized affidavit declaring that the proposed expansion capacity of 105 KLPD will be used for manufacturing fuel ethanol only.

15. During deliberations, EAC discussed following issues:

- EAC suggested that the company will increase provisions of solar power within plant and to the nearby areas from 10% to 15% of total power consumption of the unit in form of solar lights/solar panels/solar gadgets etc. as a part of socio economic developmental activities.
- Existing distillery has 25 TPH & 10 TPH Biomass/Rice husk/Agro waste fired boiler. The company will dismantle the existing 10 TPH boiler & install 30 TPH Biomass/Rice husk/Agro waste fired boiler. For this proposed 30 TPH boiler, 50 meters stack height & ESP as APCE will be installed & designed for the statutory limit of 50 mg/Nm³ for controlling the particulate emissions.
- EAC suggested to revise EMP details considering the modification/up gradation in ESP along with allied utilities. Accordingly, PP has increased the EMP Capital cost from Rs. 12.0 Crores to Rs. 17.25 Crores and EMP recurring cost from Rs. 1.5 Crores per annum to Rs. 2.0 Crores per annum.
- EAC suggested that existing greenbelt in 33% of total project area, i.e., 2.427 ha will be densified@2500 trees/ha & the same will be achieved within December, 2023.

The committee was satisfied with the response provided by PP on above information.

16. The proposal was considered by the EAC meeting ID: IA/IND2/13448/23/02/2023) held on 23rd February, 2023 in the Ministry, wherein the project proponent and the accredited Consultant namely M/s. J.M. EnviroNet Pvt. Ltd. (NABET certificate no. NABET/EIA/2023/SA 0172 and validity till 7th August, 2023), presented the case. The Committee **recommended** the project for grant of environmental clearance.

17. The EAC, constituted under the provision of the EIA Notification, 2006 and comprising of Experts Members/domain experts in various fields, have examined the proposal submitted by the Project Proponent in desired form along with the EMP report prepared and submitted by the Consultant accredited by the QCI/ NABET on behalf of the Project Proponent. The EAC noted that the Project

Proponent has given undertaking that the data and information given in the application and enclosures are true to the best of his knowledge and belief and no information has been suppressed in the report. If any part of data/information submitted is found to be false/ misleading at any stage, the project will be rejected and Environmental Clearance given, if any, will be revoked at the risk and cost of the project proponent.

18. The Committee noted that the EMP report is in compliance of the PFR. The Committee deliberated on the CER plan and found to be addressing the issues in the study area. The EAC has deliberated the proposal and has made due diligence in the process as notified under the provisions of the EIA Notification, 2006, as amended from time to time and accordingly made the recommendations to the proposal. The Experts Members of the EAC have found the proposal in order and have **recommended** for grant of environmental clearance.

19. The environmental clearance granted to the project/activity is strictly under the provisions of the EIA Notification 2006 and its amendments. It does not tantamount/construe to approvals/consent/ permissions etc. required to be obtained or standards/conditions to be followed under any other Acts/ Rules/ Subordinate legislations, etc., as may be applicable to the project. The project proponent shall obtain necessary permission as mandated under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981, as applicable from time to time, from the State Pollution Control Board, prior to construction & operation of the project.

20. Based on the proposal submitted by the project proponent and recommendations of the EAC (Industry-2), Ministry of Environment, Forest and Climate Change hereby accords environmental clearance to the project for expansion of Grain based distillery from 100 KLPD to 205 KLPD by new installation of 105 KLPD Grain based Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at Village Chulkana, Tehsil Samalkha, District Panipat, Haryana by M/s. Haryana Organics (A Division of Globus Spirits Limited), under the provisions of the EIA Notification, 2006, and the amendments therein, subject to compliance of the terms and conditions as under:-

A. Specific Condition:

- (i). As per the Notification S.O. 2339(E), dated 16th June, 2021, project falls in category B2 and the proposed expansion capacity of 105 KLPD shall only be used for fuel ethanol manufacturing as per self-certification in form of a notarized affidavit by the Project Proponent. Provided that subsequently if it is found that the ethanol, produced based on the EC granted as per this dispensation, is not being used completely for EBP Programme, or if

ethanol is not being produced, or if the said distillery is not fulfilling the requirements based on which the project has been appraised as category B2 project, the EC shall stand cancelled.

- (ii). The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented as per proposed in Annexure-I.
- (iii). EC granted for a project on the basis of the submitted documents shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project. Conversion of land use (CLU) certificate shall be obtained before start of construction activities.
- (iv). NOC from the Central Ground Water Authority (CGWA)/ Concerned Local authority shall be obtained before start of the construction of plant and drawing of the ground water for the project activities. State Pollution Control Board / Pollution Control Committees shall not issue the Consent to Operate (CTO) under Air (Prevention and Control of Pollution) Act and Water (Prevention and Control of Pollution) Act till the project proponent shall obtain such permission. No ground water shall be used for the plant operations.
- (v). Total fresh water requirement after expansion shall not exceed 952 m³/day, which will be sourced from ground water. No ground water recharge shall be permitted within the premises. Industry shall construct a rain water storage pond of 60 days capacity and the accumulated water to be used as fresh water thereby reducing fresh water consumption.
- (vi). Spent Wash/stillage shall be sent to the decanter followed by the Multiple Effect Evaporator and dryer to form DDGS. DDGS to be used as cattle feed. The MEE & Drier condensate, spent lees, WTP Rejects, Boiler & Cooling tower blowdowns, washings etc., is shall be treated in the 'Condensate Polishing Unit' (CPU). STP shall be installed to treat domestic wastewater. The plant shall be based on 'Zero Liquid Discharge' system and no effluent/treated water shall be discharged outside factory premises.
- (vii). ESP with a stack height of 44.2 m is already installed with the existing 25 TPH Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. ESP (five fields) with a

stack height of 50 meters will be installed with the 30 TPH Biomass/Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. Coal shall not be used as fuel. At no time, the emission levels shall exceed the prescribed standards. In the event of failure of any pollution control system installed by the unit, the respective unit shall not be restarted until the control measures are rectified to achieve the desired efficiency. Performance assessment of pollution control devices/ systems will be conducted annually. As proposed existing 10 TPH boiler shall be dismantled and disposed in an environmentally sound manner.

- (viii). Boiler ash (57 TPD) will be used for brick manufacturing and supplied to brick manufacturers. PP shall use biomass like rice husk/agro waste as fuel for the proposed boiler. PP shall meet 15% of the total power requirement from solar power by generating power inside plant premises/adjacent/nearby areas. Approach to the project site to the nearest highway will be maintained by the Industry.
- (ix). CO₂ (157 TPD) generated during the fermentation process will be collected by utilizing CO₂ scrubbers and shall be sold to authorized vendors.
- (x). PP shall allocate at least Rs. 50 Lakhs/annum for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.
- (xi). Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.
- (xii). The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling. Fire fighting system shall be as per the norms. PESO certificate shall be obtained.
- (xiii). Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & evaporation salt shall be disposed of to the TSDF.
- (xiv). The company shall undertake waste minimization measures as below (a) Metering and control of quantities of active ingredients to minimize waste;

(b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes. (c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f) Use of high pressure hoses for equipment clearing to reduce wastewater generation.

- (xv). The green belt of at least 5-10 m width has been developed in 2.427 hectares i.e., 35.28 % of total project area with tree density @ 2500 trees per hectares, mainly along the plant periphery and same will be maintained. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department and native species shall be developed. Records of tree canopy shall be monitored through remote sensing map.
- (xvi). PP proposed to allocate Rs. 1.00 Crores towards Extended EMP (CER) which shall be spent as submitted in CER plan (Annexure-II) for monitorable activities like up-gradation of schools with provision of facilities e.g. Class rooms, playground, Laboratory, Library, Computer class, toilets, potable drinking water facilities, solar light/solar power support for uninterrupted power supply, soil nutrient management etc. Further, all the proposed activities under CER shall be completed before the commissioning of the plant in consultation with District Administration.
- (xvii). There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places. Out of the total project area, 15% shall be allotted solely for parking purposes with facilities like rest rooms etc.
- (xviii). Storage of raw materials shall be either in silos or in covered areas to prevent dust pollution and other fugitive emissions. All stockpiles should be constructed over impervious soil and garland drains with catch pits to trap runoff material shall be provided. Biomass shall be stored in covered sheds and wind breaking walls/curtains shall be provided around biomass storage area to prevent its suspension during high wind speed. All Internal roads shall be paved. Industrial vacuum cleaner shall be provided to sweep the internal roads. The Air Pollution Control System shall be interlocked with process plant/machinery for shutdown in case of operational failure of Air Pollution Control Equipment.
- (xix). Continuous online (24x7) system for monitoring of stack emissions/effluent quality shall be installed for flue gas emissions and the pollutants

concentration, and the data shall be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.

- (xx). A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental Engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. EMC head shall report directly to Head of Organization/ Director/CEO as per company hierarchy.
- (xxi). PP shall sensitize and create awareness among the people working within the project area as well as its surrounding area on the ban of Single Use Plastic in order to ensure the compliance of Notification published by MOEFCC on 12th August, 2021. A report along with photographs on the measures taken shall also be included in the six-monthly compliance report being submitted to concerned authority.

B. General Condition:

- (i) No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- (ii) The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.
- (iii) The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).
- (iv) The company shall undertake all relevant measures for improving the socio-economic conditions of the surrounding area. CER activities shall be undertaken by involving local villages and administration and shall be implemented. The company shall undertake eco-developmental measures

including community welfare measures in the project area for the overall improvement of the environment.

- (v) The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/ pollution control measures shall not be diverted for any other purpose.
- (vi) A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/ representations, if any, were received while processing the proposal.
- (vii) The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six monthly compliance status report shall be posted on the website of the company.
- (viii) The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail.
- (ix) The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at <https://parivesh.nic.in/>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.
- (x) The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.
- (xi) This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project.

21. The Ministry reserves the right to stipulate additional conditions, if found

necessary at subsequent stages and the project proponent shall implement all the said conditions in a time bound manner. The Ministry may revoke or suspend the environmental clearance, if implementation of any of the above conditions is not found satisfactory.

22. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.

23. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

24. The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Hazardous Waste (Management, Handling and Transboundary Movement) Rules, 2016 and the Public Liability Insurance Act, 1991 read with subsequent amendments therein.

25. This issues with the approval of the competent authority.

(A. N. Singh)
Scientist-'E'

Copy to: -

1. The Principal Secretary, Department of Environment, Government of Haryana, SCO 1-2-3, Sector 17 (D), 2nd Floor, Chandigarh, Haryana
2. The Regional Officer, Ministry of Env., Forest and Climate Change, Integrated Regional Office, Bays No.24-25, Sector 31-A, Dakshin Marg, Chandigarh - 160030
3. The Member Secretary, Central Pollution Control Board Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi - 32
4. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector-6, Panchkula, Haryana - 134109.
5. The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House, Mansingh Road, New Delhi - 11
6. Monitoring Cell, MoEF&CC, Indira Paryavaran Bhawan, Jor Bagh Road, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi
7. District Collector, Kalaburagi, Haryana
8. Guard File /Monitoring File /Parivesh Portal / Record File

(A. N. Singh)
Scientist-'E'

E-mail: aditya.narayan@nic.in
Tel. No. 11-24642176

Annexure -I**Capital cost and recurring cost of EMP are given below:**

S. No.	Description		Capital Cost (Crores)	Recurring Cost/annum (Crores)
1	Air Pollution Management	ESP + Stack+ up gradation in existing ESP, online monitoring system	8.6	0.55
2	Effluent Treatment	Condensate polishing unit/ ETP and STP	5.5	0.8
3	Environment Monitoring	Lab instrument, Online Monitoring System, Third party monitoring, audit	0.5	0.10
4	Solid waste Management	Ash Handling & Management, Others	2.4	0.45
5	Greenbelt & Plantation Development	Plantation for Greenbelt	0.25	0.10
Total			17.25	2.0

Annexure - II**Details of extended EMP (CER) with proposed activities and budgetary allocation:**

Proposed Activities	Proposed budget in 1st Year	Proposed budget in 2nd Year	Total Expenditure (lakhs)
Health facilities- Distribution of medical instruments, oxygen cylinders to nearby health centre and hospitals	Rs. 10 Lakhs (PHC in Village-Chulkana)	Rs. 10 Lakhs (PHC in Village-Kiwana)	Rs. 20.0
Education - Infrastructure Renovation of Govt schools & classroom development, Provision of digital education in school & laptop distribution, sanitation facilities, safe drinking water etc.	Rs. 20 Lakhs (Govt school in Village-Kiwana)	Rs. 10 Lakhs (Govt school in Village-Chulkana)	Rs. 30.0 Lakhs
Skill Development - Establishment of Skill Development centre for Youth & organising Training	Rs. 7.5 Lakhs (Village-	Rs. 7.5 Lakhs (Village-	Rs. 15.0 Lakhs

programmes for youth/residents.	Kiwana)	Chulkana)	
Infrastructure Construction/Renovation- Solar power installation in schools &Panchayat bhavan, rainwater harvesting system, development of community halls & nearby plantations etc	Rs. 20 Lakhs (Village- Chulkana)	Rs. 15 Lakhs (Village- Kiwana)	Rs. 35.0 Lakhs
TOTAL			Rs.100 Lakhs

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

Name of Project: Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana by **M/s Haryana Organics (A Division of Globus Spirits Ltd.)**

Ref: EC Identification No.: EC23A022HR195384

File No.: F. NO. J-11011/714/2009 – IA II (I)

Date of Issue: 03/04/2023

Period of Compliance: April 2024-September 2024

Point wise compliance of conditions stipulated in Environmental Clearance is given as under:

S.No.	EC CONDITION	COMPLIANCE STATUS
A.	Specific Condition	
i)	As per the Notification S.O. 2339(E), dated 16 June, 2021, project falls in category B2 and the proposed expansion capacity of 105 KLPD shall only be used for fuel ethanol manufacturing as per self-certification in form of a notarized affidavit by the Project Proponent. Provided that subsequently if it is found that the ethanol, produced based on the EC granted as per this dispensation, is not being used completely for EBP Programme, or if ethanol is not being produced, or if the said distillery is not fulfilling the requirements based on which the project has been appraised as category B2 project, the EC shall stand cancelled.	Duly noted. The unit will be used for fuel ethanol manufacturing with a capacity of 105 KLPD and will continue to be utilized for the EBP programme in the future as well.
ii)	The company shall comply with all the environmental protection measures and safeguards proposed in the documents submitted to the Ministry. All the recommendations made in the EIA/EMP in respect of environmental management, and risk mitigation measures relating to the project shall be implemented as per proposed in Annexure-I.	The company diligently complies with all environmental protection measures and safeguards as outlined in the documents submitted to the Ministry. Every recommendation in the EIA/EMP report regarding environmental management and risk mitigation measures for the project has been and will continue to be effectively implemented. Specifically, the unit ensures comprehensive monitoring of ambient air quality and stack emissions, supported by the installation of Electrostatic Precipitators (ESP), green belt development, and efficient effluent management systems to maintain strict compliance with the prescribed norms. The ambient air quality monitoring report is attached as Annexure-I .
iii)	EC granted for a project on the basis of the submitted documents shall become invalid in case the actual land for the project site turns out to be different from the land considered at the time of appraisal of project.	Duly noted. The unit will procure the CLU certificate before commencing construction activities, should the actual land for the project site differ from the initially considered land.

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	Conversion of land use (CLU) certificate shall be obtained before start of construction activities.	
iv)	NOC from the Central Ground Water Authority (CGWA)/ Concerned Local authority shall be obtained before start of the construction of plant and drawing of the ground water for the project activities. State Pollution Control Board / Pollution Control Committees shall not issue the Consent to Operate (CTO) under Air (Prevention and Control of Pollution) Act and Water (Prevention and Control of Pollution) Act till the project proponent shall obtain such permission. No ground water shall be used for the plant operations.	Combined application (Renewal of existing 552 KLPD & additional for 400 KLPD) has been submitted to HWRA for renewal of existing NOC and for additional abstraction of 400 KLPD groundwater Vide Application No. HWRA/IND/R/2022/197 dated 19.06.2022 & is under process. Application is Attached as Annexure-2
v)	Total Fresh water requirement after expansion shall not exceed 952 m ³ /day, which will be sourced from ground water. No Ground water recharge shall be permitted within the premises. Industry shall construct a rain water storage pond of 60 days capacity and the accumulated water to be used as fresh water thereby reducing fresh water consumption.	The Project authority acknowledges that the total fresh water requirement after expansion does not exceed 952 m ³ /day, sourced from groundwater. We assure that no groundwater recharge will be conducted within the premises. Rainwater is being collected in storage tanks totalling 2,50,000 Litres installed in the plant, with the accumulated water utilized as fresh water, effectively reducing fresh water consumption.
vi)	Spent Wash/stillage shall be sent to the decanter followed by the Multiple Effect Evaporator and dryer to form DDGS. DDGS to be used as cattle feed. The MEE & Drier condensate, spent lees, WTP Rejects, Boiler & Cooling tower blow downs, washings etc., is shall be treated in the 'Condensate Polishing Unit' (CPU). STP shall be installed to treat domestic wastewater. The plant shall be based on 'Zero Liquid Discharge' system and no effluent/treated water shall be discharged outside factory premises.	The industry is / will run on "Zero Liquid Discharge". Following measures have been adopted for water conservation to reduce or minimize water consumption & usage: Spent Wash: Grain Slops (Spent Wash) is being/will be taken through Centrifuge Decanters for separation of Suspended Solids separated as Wet Cake. Thin Slops from the Decanter Centrifuge is being/will be partially recycled back to process and partially taken to Thins Slops Evaporation Plant for concentration of remaining solids to form Syrup. This Syrup is being/will be fed to bio-digester for recovery of bio-gas followed by anaerobic or aerobic sludge separator, final out let after this process is then taken to MEE system for water recovery, the concentrate from MEE is recycled to decanter for solid recovery. DWGS is being/ will be taken to a dryer and is dried to make it DDGS for animal feed – Distillers Dried Grain Soluble. ⊗ Spent Lees: The spent lees from primary distillation column (pre-rectifier) will be recycled into liquefaction process and are utilized as dilution water for incoming flour to make slurry.

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		<ul style="list-style-type: none"> ⊗ Process condensate from Multi – Effect Evaporator (MEE) is being/will be cooled and collected into a neutralization tank with sufficient residence time. After neutralization and filtration this process condensate is being/will be recycled back to the process. ⊗ For effective recycling of waste, 3-stage MEE along with dryer has already been installed. MEE condensate is treated in CPU and recycled back in the process. Other waste is treated in the state of art ETP and completely reused. ⊗ Boiler blow down: Waste water generated from boiler blow down is being/ will be completely recycled into cooling towers and ash quenching. ⊗ Cooling Tower Blow down: Cooling tower blow down is being/ will be utilized completely internally. ⊗ The industry on regular basis carries out waste water analysis to conform to the standards prescribed under Environment (Protection) Rules, 1986. <p>The waste water monitoring results for the compliance period “April 2024 to September 2024” has been attached as Annexure .3</p> <p>The groundwater quality monitoring results for the compliance period “ April 2024 to September 2024” has been attached as Annexure -4</p> <p>Photographs showing Bio-Digester, Condensate Refinement Polishing Unit and Multi Effect evaporator have been attached as Annexure .5</p>
vii)	<p>ESP with a stack height of 44.2 m is already installed with the existing 25 TPH Rice husk/Agro waste fired boiler for controlling the particulate emissions within the statutory limit of 50 mg/Nm³. ESP (Five field) with a stack height of 50 meter will be installed with the 30 TPH Biomass/Rice husk/Agro waste fire boiler for the particulate emission within the statutory of 50 mg/Nm³. Coal shall not be used as fuel. At no time, the emission levels shall exceed the prescribed standards. In the event of failure of any pollution control system installed by the unit, the respective unit shall not be</p>	<p>Exclusively relying on biomass, rice husk, and agro waste as fuel for the boiler, we are currently in alignment with the organization's current requisites. Nevertheless, we are strategically poised to embrace and seamlessly integrate any forthcoming updates or advancements into our operational framework. Regular monitoring of emission levels is conducted to ensure compliance with prescribed standards. The latest monitoring report is attached herewith as Annexure-6</p>

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	restarted until the control measures are rectified to achieve the desired efficiency. Performance assessment of pollution control devices/ systems will be conducted annually. As proposed existing 10 TPH boiler shall be dismantled and disposed in an environmentally sound manner.	The unit assures that coal will not be utilized as fuel under any circumstances. In the event of any failure of the pollution control systems installed by the unit, restarting operations will only occur once the control measures are rectified to achieve the desired efficiency.
viii)	Boiler ash (57 TPD) will be used for brick manufacturing and supplied to brick manufacturers. PP shall use biomass like rice husk/agro waste as fuel for the proposed boiler. PP shall meet 15% of the total power requirement from solar power by generating power inside plant premises/adjacent/nearby areas. Approach to the project site to the nearest highway will be maintained by the industry.	The company has entered into an agreement with the Banwala Co-operative L/C Society Ltd. for the management of fly ash generated from its existing boilers. The copy of the Memorandum of Understanding (MoU) for the supply of fly ash is attached as Annexure 7 . The unit exclusively utilizes biomass such as rice husk and agro waste as fuel for the proposed boiler. The Project Proponent (PP) is actively exploring the possibilities of solar power generation within the plant premises and nearby areas.
ix)	CO ₂ (157 TPD) generated during the fermentation process will be collected by utilizing CO ₂ scrubbers and shall be sold to authorized vendors.	The CO ₂ generated during the fermentation process is being/will be collected by CO ₂ scrubbers and sold to authorized vendors.
x)	PP shall allocate at least Rs. 50 Lakhs/annum for Occupational Health Safety. Occupational Health Centre for surveillance of the worker's health shall be set up. The health data shall be used in deploying the duties of the workers. All workers & employees shall be provided with required safety kits/mask for personal protection.	Occupational health surveillance programme is taken as regular exercise for all the employees. Regular medical check-up of employees is conducted in its medical centre. The last medical health reports are attached as Annexure 8 . The photographs showing regular occupational health surveillance programme is attached as Annexure 9 . All workers and employees are provided with personal protective equipment (PPE). Photographs is provided in Annexure 9A .
xi)	Training shall be imparted to all employees on safety and health aspects of chemicals handling. Safety and visual reality training shall be provided to employees.	Training is imparted to all employees regarding their health and safety aspects in chemical handling. Photographs of the training and Training record are attached as Annexure 10 .
xii)	The unit shall make the arrangement for protection of possible fire hazards during manufacturing process in	The company has made arrangements for protection of fire hazards which are as follows:

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	<p>material handling. Firefighting system shall be as per norms. PESO certificate shall be obtained.</p>	<ul style="list-style-type: none"> ⊗ Fire extinguishers are readily accessible for immediate use in all parts of the occupancy. ⊗ Adequate dust suppression measures are provided to prevent fugitive emission and also risk of fire. Similar measures are also adopted for loading/unloading operations. ⊗ All necessary medical facilities for first aid are already there in the factory premises. ⊗ Emergency escape route is marked at all places in the industry towards designated assembly point. ⊗ Firefighting measures are already available at the alcohol storage area. <p>Photograph showing firefighting measures adopted within plant premises have been attached as Annexure 11.</p> <p>The photographs showing Fire Safety Training is attached as Annexure 12.</p> <p>Last safety training attendance sheet is attached as Annexure 13.</p> <p>The company has also obtained Fire NOC and copy of the same is attached as Annexure 14.</p> <p>The company has obtained PESO certificate from the authority and strictly complies the same.</p> <p>The copy of PESO certificate is attached as Annexure 15.</p>
xiii)	<p>Process organic residue and spent carbon, if any, shall be sent to Cement and other suitable industries for its incinerations. ETP sludge, process inorganic & Evaporation salt shall be disposed of to the TSDF.</p>	<p>In this project, no processed organic residue, spent carbon, processed inorganic & evaporation salts are produced.</p>
xiv)	<p>The company shall undertake waste minimization measures as below</p> <p>(a) Metering and control of quantities of active ingredients to minimize waste</p> <p>(b) Reuse of by-products from the process as raw materials or as raw material substitutes in other processes.</p>	<p>Following steps have been taken by the Unit:</p> <ul style="list-style-type: none"> • System for metering and controlling the quantities of active ingredients are already in place, system is designed to optimize the use of these ingredients, thereby reducing waste and promoting efficient use. Unit is

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	<p>(c) Use of automated filling to minimize spillage. (d) Use of Close Feed system into batch reactors. (e) Venting equipment through vapour recovery system. (f) Use of high-pressure hoses for equipment clearing to reduce waste water generation.</p>	<p>also having centrifugal Decanters Followed by MEE and Dryer to minimize the waste.</p> <ul style="list-style-type: none"> • The CO₂ generated from the fermentation process is being collected and stored in the tanks and sold to authorized vendors. • Unit is having automated filling to minimize spillage and closed feed system. • The fly ash generated from the boiler is being/will be sold to nearby brick manufacturers. • Unit is having the Dryers to convert the DWGS to DDGS and by utilizing its vapors heat in vapors integrated system, unit could reduce the steam consumption in Multi Effect Evaporator plant (MEE). • Biogas generated from Bio-methanation is being/will be used as fuel in boiler. • Unit is having high pressure hoses to reduce waste water generation.
xv)	<p>The green belt of at least 5-10 m width has been developed in 2.427 hectares i.e., 35.28 % of total project area with tree density @ 2500 trees per hectares, mainly along the plant periphery and same will be maintained. Selection of plant species shall be as per the CPCB guidelines in consultation with the State Forest Department and native species shall be developed. Records of tree canopy shall be monitored through remote sensing map.</p>	<p>More than 35% of the total area of the project area has been developed as greenbelt and plantation, which encompasses 6.0 acres and will continue to be maintained in the future. Additionally, around 4000 trees have already been planted within the plant premises, as per CPCB guidelines including a variety of species such as Neem, Polyalthia, Sheesham, Banyan, Date palm, Coconut tree, Conifer/cone, Bamboo, Peepal tree, Mango, and Guava.</p> <p>Photographs showing greenbelt developed in the plant premises is shown in Annexure 16.</p>
xvi)	<p>PP proposed to allocate Rs. 1.00 Crores towards Extended EMP (CER) which shall be spent as submitted in CER plan (Annexure-II) for monitorable activities like up-gradation of schools with provision of facilities e.g. Class rooms, playground, Laboratory, Library,</p>	<p>The proposed allocation of Rs. 1.00 Crores towards Extended EMP (CER) is aligned with our ongoing project's Environmental Management Plan (EMP). We will execute all planned activities outlined in Annexure-II, including the up-gradation of schools with provisions such as classrooms, playgrounds, laboratories, libraries, computer classes, toilets,</p>

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	Computer class, toilets, potable drinking water facilities, solar light/solar power support for uninterrupted power supply, soil nutrient management etc. Further, all the proposed activities under CER shall be completed before the commissioning of the plant in consultation with District administration.	potable drinking water facilities, solar light/power support for uninterrupted power supply, and soil nutrient management.
xvii)	There shall be adequate space inside the plant premises earmarked for parking of vehicles for raw materials and finished products and no parking to be allowed outside on public places. Out of the total project area, 15% shall be allotted solely for parking purposes with facilities like rest rooms etc.	Adequate parking area has been provided with in the plant premises for loading and unloading of the raw materials, finished products and by products. Along with this a management team in place to oversee traffic management for incoming and outgoing vehicles.15 % out of total project area has been allotted for parking and rest rooms.
		
xviii)	Storage of raw materials shall be either in silos or in covered areas to prevent dust pollution and other fugitive emissions. All stockpiles should be constructed over impervious soil and garland drains with catch pits to trap runoff material shall be provided. Biomass shall be stored in covered sheds and wind breaking walls/curtains shall be provided around biomass storage area to prevent its suspension during high wind speed. All Internal roads shall be paved. Industrial vacuum cleaner shall be provided to sweep the internal roads. The Air Pollution Control System shall be interlocked with process plant/machinery for	Dust pollution & Fugitive emissions are controlled by providing raw material covered storage area, closed handling & Conveyance of chemicals/ Materials, and water sprinkling system. All stockpiles are being/will constructed over impervious soil and garland drains to avoid the mixing of accidental spillages with domestic wastewater. Domestic wastewater directly goes into STP for its treatment through different routes. Covered sheds and wind breaking walls/curtains is provided around the biomass storage area. Roads within the premises are concreted/paved to avoid vehicular emission.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	shutdown in case of operational failure of Air Pollution Control Equipment.	In the event of failure of any pollution control system, the respective unit will not be restarted until the control measures are rectified to achieve the desired efficiency. Photographs showing dust emission measures taken by the company are attached as Annexure 17 . Fugitive emission monitoring result for half yearly April 2024-September 2024 is attached as Annexure 18 The copy of latest and valid PUC Certificates of the vehicles being used in the plant premises are shown in Annexure 19 .
xix)	Continuous online (24x7) system for monitoring of stack emissions/effluent quality shall be installed for flue gas emissions and the pollutants concentration, and the data shall be transmitted to the CPCB and SPCB server. For online continuous monitoring of effluent, the unit shall install web camera with night vision capability and flow meters in the channel/drain carrying effluent within the premises.	Online monitoring system has been installed at the site and the data on real-time basis is being transferred to servers of CPCB and SPCB. Latest screenshot of continuous online monitoring report is attached as Annexure 20 .
xx)	A separate Environmental Management Cell (having qualified person with Environmental Science/Environmental engineering/specialization in the project area) equipped with full-fledged laboratory facilities shall be set up to carry out the Environmental Management and Monitoring functions. EMC head shall report directly to Head of Organization/ Director/CEO as per company hierarchy.	A separate environmental management cell equipped with full fledge laboratory facilities is set up to carry out the environment management and monitoring functions. EMC head directly report to Director of Organization. Photographs showing laboratory at the plant site is shown in Annexure 21 The hierarchy structure being followed in EMC is Shown in Annexure 22
xxi)	PP shall sensitize and create awareness among the people working within the project area as well as its surrounding area on the ban of Single Use Plastic in order to ensure the compliance of Notification published by MOEFCC on 12th August, 2021. A report along with photographs on the measures taken shall	PP shall Advocate for awareness responsible for raising awareness and promoting understanding among individuals within and around the project area regarding the prohibition of Single Use Plastic. This effort aims to ensure adherence to the Notification released by MOEFCC on August 12, 2021. The six-monthly compliance report to the relevant authority must include a detailed account, supported by photographs, of the initiatives taken in this regard.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	also be included in the six-monthly compliance report being submitted to concern authority.	
B.	General Condition	
i)	No further expansion or modifications in the plant, other than mentioned in the EIA Notification, 2006 and its amendments, shall be carried out without prior approval of the Ministry of Environment, Forest and Climate Change/SEIAA, as applicable. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference shall be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.	Haryana Organics (A Division of Globus Spirits Ltd.) ensures that no further expansion or modification in the plant will be undertaken without prior approval from the Ministry of Environment, Forest & Climate Change (MoEFCC)/SEIAA. Prior approval will be sought from the concerned authority if required. In the event of any deviations or alterations in the project proposal from those originally submitted to this Ministry for clearance, the unit guarantees that a fresh reference will be made to the Ministry/SEIAA, as applicable, to assess the adequacy of conditions imposed and to incorporate any additional environmental protection measures deemed necessary.
ii)	The energy source for lighting purpose shall be preferably LED based, or advanced having preference in energy conservation and environment betterment.	For Lighting purposes, we are primarily prioritizing towards LED lights for ensuring Energy Conservation and Environment Betterment
iii)	The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under the Environment (Protection) Act, 1986 Rules, 1989 viz. 75 dBA (day time) and 70 dBA (night time).	The overall noise levels in and around the plant area are maintained well within prescribed standards through the adoption of adequate mitigation measures such as good maintenance practices, installation of acoustic hoods and enclosures at noise sources, and the use of personal protective equipment. Regular noise surveys are conducted at strategic locations to monitor the noise levels. Ambient noise level monitoring is conducted regularly to ensure compliance with prescribed limits. The ambient noise level monitoring results for the duration of April 2024 to September 2024 have been obtained and are attached as Annexure 23 .
iv)	The company shall undertake all relevant measures for improving the socio- economic conditions of the surrounding area. CER activities shall be undertaken by involving local villages and administration and shall be implemented. The company shall undertake eco-developmental measures including community welfare measures in the project area for the overall improvement of the environment.	The company has already taken various measures to improve the socio-economic conditions of the area. The details showing the corporate social responsibility undertaken by the company have been attached as Annexure 24 . The company is involved in various society welfare programmes and ensures to work efficiently in future as well.
v)	The company shall earmark sufficient funds towards capital cost and recurring cost per annum to implement	The company is obligated to allocate an adequate budget for capital cost and recurring cost per

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

	the conditions stipulated by the Ministry of Environment, Forest and Climate Change as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so earmarked for environment management/pollution control measures shall not be diverted for any other purpose.	annual expenses to effectuate the requirements outlined by the Ministry of Environment, Forest and Climate Change, as well as the State Government. This includes adhering to the specified implementation schedule for all conditions mentioned herein. It is expressly prohibited to redirect the allocated funds for environmental management or pollution control measures to any other purpose.
vi)	A copy of the clearance letter shall be sent by the project proponent to concerned Panchayat, Zilla Parishad/Municipal Corporation, Urban local Body and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal.	The copy of clearance letter was sent to local authorities after it was obtained and no Objections/suggestions were received from them.
vii)	The project proponent shall also submit six monthly reports on the status of compliance of the stipulated Environmental Clearance conditions including results of monitored data (both in hard copies as well as by e-mail) to the respective Regional Office of MoEF&CC, the respective Zonal Office of CPCB and SPCB. A copy of Environmental Clearance and six-monthly compliance status report shall be posted on the website of the company.	The six-monthly compliance reports are consistently submitted to the concerned authorities both via email, and they are also uploaded to the Parivesh portal 2.0. The company ensures the timely submission of six-monthly compliance reports, including results of monitored data, to the respective Regional Office of MoEF&CC and the respective Zonal office of CPCB. Last Submission receipt of six-monthly compliance report is Annexure-25 .
viii)	The environmental statement for each financial year ending 31st March in Form-V as is mandated shall be submitted to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental clearance conditions and shall also be sent to the respective Regional Offices of MoEF&CC by e-mail	The environmental statement (Form V) for each financial year is regularly submitted to the Regional Office of the MoEF & CC. The last copy of the submitted Environmental Statement Report (ESR) has been attached herewith as Annexure-26 .
ix)	The project proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB/Committee and may also be seen at Website of the Ministry and at https://parivesh.nic.in/ . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the concerned Regional Office of the Ministry.	It was publicly informed that environmental clearance letter has been obtained from MoEF&CC, Delhi, via public notices in local newspapers namely, 'The Tribune' and 'Dainik Bhaskar' on 02.03.2013 & 27.03.2013 respectively.

Expansion of Grain/Molasses based Distillery from 100 KLPD to 205 KLPD by new installment of 105 KLPD Grain Base Ethanol plant along with Co-generation power plant from 3.0 MW to 4.6 MW at village Chulkana, Tehsil Samalkha, District Panipat, Haryana

x)	The project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of start of the project.	Agreed and complied. The unit informs both the Regional Office and the Ministry regarding the date of financial closure, final approval of the project by the concerned authorities, and the date of the project's commencement.
xi)	This Environmental clearance is granted subject to final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, if any, as may be applicable to this project	The unit understands and acknowledges that Environmental clearance is granted subject to the final outcome of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT, and any other Court of Law.



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TC-6821

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TEST REPORT

Sample Number: **JME/GSL/A/01** Report No.: **JME/A/240920005**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-02**
at Village- Chulkana, Teh- Samalkha, Party Reference No.: **Nil**
District- Panipat, Haryana-132101

Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation) **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by **JMELPL Team**
 Sampling Location **Near Main Gate**
 Latitude **29° 13' 10.92" N**
 Longitude **76° 59' 46.05" E**
 Instrument used **RDS, FPS & BS**
 Instrument code **JME/RDS/01/24, JME/FPS/01/22 & JME/BS/01/01**
 Instrument calibration status **Calibrated**
 Scope of Monitoring **Regulatory Requirement**
 Meteorological condition during monitoring **Clear Sky**
 Date of Monitoring **17/09/2024 to 18/09/2024**
 Time of Monitoring **09:20 to 09:20 Hrs.**
 Actual duration of Monitoring, (minutes) **1405.0**
 Ambient Temperature (°C) **Max 33°C, Min 22°C**
 Surrounding activity **Human & Vehicular Activities**
 Control measure if Any **--**
 Sampling & Analysis Protocol **IS-5182**
 Parameter Required **As per work order**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	53.05	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	93.74	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	21.46	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	8.30	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	23.57	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.60	mg/m ³	4

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TEST REPORT

Sample Number: **JME/GSL/A/01**Report No.: **JME/A/240920005**

8.	Ammonia	IS:5182, (Part 25)	26.57	$\mu\text{g}/\text{m}^3$	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	$\mu\text{g}/\text{m}^3$	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m^3	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m^3	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m^3	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 16.11.2009

BDL- Below Detection Limit, DL- Detection Limit

End of Report



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TEST REPORT

Sample Number: **JME/GSL/A/02**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/240920006**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**
 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)	Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	JMELPL Team
Sampling Location	Near IMFL Bottling
Latitude	29° 13' 06.93" N
Longitude	76° 59' 49.70" E
Instrument used	RDS, FPS & BS
Instrument code	JME/RDS/01/24, JME/FPS/01/22 & JME/BS/01/01
Instrument calibration status	Calibrated
Scope of Monitoring	Regulatory Requirement
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	18/09/2024 to 19/09/2024
Time of Monitoring	10:00 to 10:00 Hrs.
Actual duration of Monitoring, (minutes)	1415.0
Ambient Temperature (°C)	Max 33°C, Min 22°C
Surrounding activity	Plant Operation and Vehicular Activities
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	48.03	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	85.44	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	19.68	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	7.94	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	20.22	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.64	mg/m ³	4

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TEST REPORT

Sample Number: **JME/GSL/A/02**Report No.: **JME/A/240920006**

8.	Ammonia	IS:5182, (Part 25)	30.42	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 16.11.2009

BDL- Below Detection Limit, DL- Detection Limit

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TC-6821

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TEST REPORT

Sample Number: **JME/GSL/A/03**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/240920007**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**

Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)	Mr. Akhil Kumar(GM.HR & ADMIN)
Sample collected by	JMELPL Team
Sampling Location	Near Admin Office
Latitude	29° 13' 06.93" N
Longitude	76° 59' 48.48" E
Instrument used	RDS, FPS & BS
Instrument code	JME/RDS/01/18, JME/FPS/01/18 & JME/BS/01/02
Instrument calibration status	Calibrated
Scope of Monitoring	Regulatory Requirement
Meteorological condition during monitoring	Clear Sky
Date of Monitoring	17/09/2024 to 18/09/2024
Time of Monitoring	09:35 to 09:35 Hrs
Actual duration of Monitoring, (minutes)	1410.0
Ambient Temperature (°C)	Max 33°C, Min 22°C
Surrounding activity	Plant Operation
Control measure if Any	--
Sampling & Analysis Protocol	IS-5182
Parameter Required	As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	43.45	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	81.55	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	17.06	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	7.64	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	19.85	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.62	mg/m ³	4

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TEST REPORT

Sample Number: **JME/GSL/A/03**Report No.: **JME/A/240920007**

8.	Ammonia	IS:5182, (Part 25)	29.56	µg/m ³	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	µg/m ³	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m ³	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m ³	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m ³	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 16.11.2009

BDL- Below Detection Limit, DL- Detection Limit

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TEST REPORT

Sample Number: **JME/GSL/A/04**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)
 at Village- Chulkana, Teh- Samalkha,
 District- Panipat, Haryana-132101**

Report No.: **JME/A/240920008**
 Format No.: **7.5 F-02**
 Party Reference No.: **Nil**

Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT AIR QUALITY MONITORING**

General Information

Client Representative (Name & Designation)
 Sample collected by
 Sampling Location
 Latitude
 Longitude
 Instrument used
 Instrument code
 Instrument calibration status
 Scope of Monitoring
 Meteorological condition during monitoring
 Date of Monitoring
 Time of Monitoring
 Actual duration of Monitoring, (minutes)
 Ambient Temperature (°C)
 Surrounding activity
 Control measure if Any
 Sampling & Analysis Protocol
 Parameter Required

Mr. Akhil Kumar(GM.HR & ADMIN)
JMELPL Team
Plant Area
29° 13' 04.30" N
76° 59' 51.21" E
RDS, FPS & BS
JME/RDS/01/18, JME/FPS/01/18 & JME/BS/01/02
Calibrated
Regulatory Requirement
Clear Sky
18/09/2024 to 19/09/2024
10:20 to 10:20 Hrs
1420.0
Max 33°C, Min 23°C
Near Boiler Area & Vehicular Activities
--
IS-5182
As per work order

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	NAAQS
1.	PM 2.5	IS:5182, (Part-24)	50.88	µg/m ³	60
2.	PM 10	IS:5182, (Part -23)	86.75	µg/m ³	100
3.	Nitrogen Dioxides	IS:5182, (Part -6)	24.19	µg/m ³	80
4.	Sulphur Dioxide	IS:5182, (Part -2)	9.30	µg/m ³	80
5.	Ozone	IS:5182, (Part-9)	22.10	µg/m ³	180
6.	Lead	IS: 5182, (Part-22)	BDL (DL 0.02)	µg/m ³	1
7.	Carbon Monoxide	IS: 5182, (Part -10)	0.70	mg/m ³	4

Page No. 1 of 2

Deepak Singh
 Tested by

Sita Ram Yadav
 Checked by



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25 years of success

J.M. ENVIROLAB PVT. LTD.

206

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: **JME/GSL/A/04**Report No.: **JME/A/240920008**

8.	Ammonia	IS:5182, (Part 25)	29.42	$\mu\text{g}/\text{m}^3$	400
9.	Benzene	IS:5182, (Part -11)	BDL (DL 1.0)	$\mu\text{g}/\text{m}^3$	5
10.	Benzo (a) pyrene	IS:5182, (Part -12)	BDL (DL 0.5)	ng/m^3	1
11.	Arsenic	JMPLPL/STOP/03 (Issue Date-21/09/2022)	BDL (DL 0.5)	ng/m^3	6
12.	Nickel	IS:5182, (Part-26)	BDL (DL 1.0)	ng/m^3	20

*NAAQS-National Ambient Air Quality Standards; Schedule-VII, [Rule 3 (3B)] [Part-II sec.-3(i)] 16.11.2009
BDL- Below Detection Limit, DL- Detection Limit

End of Report



Page No. 2 of 2

Deepak Singh
Deepak Singh
Tested by

Sita Ram Yadav
Sita Ram Yadav
Checked by



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Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
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Gurugram-122011(Haryana)

925

Government of Haryana
Haryana Water Resources Authority
Applications for Issue of Permission to Extract Ground Water

Application for Permission to Extract Ground Water for Industrial Use

Application No: 13-3/20564/1/HR/IND/2021

I. General Information:	
Application Type Category/ Type of Application:	
(i) Name of Applicant:	PARVESH CHAWLA
ID Proof Type	
ID Proof no	
Id Proof Document	
(ii) Designation of Applicant:	AUTHORISED SIGNATORY
(iii) Name of Industry:	HARYANA ORGANICS (A UNIT OF GLOBUS SPIRITS LTD)
(iv) Registration number of Industry:	6414
(v) Location Details of the Industrial Unit	
Industrial Unit Address	
State:	Haryana
District:	PANIPAT
Tehsil:	Samalkha
Block:	SAMALKHA
Village/MC:	Chulkana
Region:	over-exploited
(vi) Correspondence Address	
Complete Postal Address	HARYANA ORGANICS (A UNIT OF GLOBUS SPIRITS LTD), 4 KM CHULKANA, SAMALKHA, PANIPAT
Mobile Number:	8360268575
E-Mail of Industry:	parveshchd@gmail.com
(vii) Salient Features of the Industrial Activity:	
Type of Industry	Beverages
Industry fall under	
Is Water Intensive	No
Purpose of Abstraction	
Groundwater utilization for	Existing Industry
Consent to Operate	
Date of commencement	
Description	MANUFACTURING OF EXTRA NEUTRAL ALCOHOL (ENA) FROM DISCARDED GRAINS, BOTTLING OF COUNTRY LIQUOR AND INDIAN MADE FOREIGN LIQUOR (IMFL)
(viii) Land use details of the existing/proposed Industrial unit premises	
Ownership of the land(Enclose documents of ownership)	Download
Latitude	Longitude

	Location Map	Download
	Total Land area(in sq m)	72216.32
	Rooftop area of buildings/sheds(in sq m)	2850.00
	Road/paved area(in sq m)	33394.32
	Green belt area(in sq m)	16000.00
	Open Land (in sq m)	19972.00
	Source of availability of surface water for Industrial use, if any	No
	Townships/villages within 2 km radius of the Industrial unit	Yes CHULKANA
	Source of recycled water	ETP
2)	Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)	
	Flow Chart of activities and requirement of water	Download
	Quality of groundwater	Fresh Water
	Name of NABL(Under Valid Certificate)	ENVIRON TECH LABORATORIES
	Upload test report of groundwater quality from NABL accredited lab	Download
	Total water required(in m3/day)	682.00
	Ground Water required(in m3/day)	552.00
	Recycled Water usage(in m3/day)	130.00
	Proposed/existing water supply from any agency(in m3/day)	0.00

(ii) Breakup of Water Requirement and Usage:						
Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)	
Industrial Activity	632.00	0.00	632.00	330	208560.00	
Residential / Domestic	5.00	0.00	5.00	330	1650.00	
Greenbelt Development / Environment Maintenance	45.00	0.00	45.00	330	14850.00	
Other Use	0.00	0.00	0.00	0	0.00	
Grand Total	682.00	0.00	682.00		225060.00	
(iii) Breakup of Recycled Water Usage:						
			(m3/day)	(Days)	(m3/year)	
	(a) Total Waste Water Generated:		164.00	330		
	(b) Quantity of Treated Water Available		130.00	330		
	i). Reuse in Industrial Activity:		85.00	330		

	ii). Reuse in Green Belt Development:	45.00	330	
	iii). Any other use	0.00	0	0.00
	(c) Total Treated Water Utilized:	130.00		
	(d) Quantity and mode of disposal of unutilised effluent:	0.00		

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter) / Diameter (mm)	Depth to water level (meters below ground level)	Discharge(m ³ per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not	Wheter permission/ registered with HRWA / if so Details of permission
1	bore well/ 1994	100.00/ 250.00	34.00	24.00	6/ 330	4	15	No	No/
2	bore well/ 1994	100.00/ 230.00	35.00	24.00	6/ 330	4	10	No	No/
3	bore well/ 1994	175.00/ 300.00	35.00	30.00	6/ 330	4	35	Yes	No/
4	bore well/ 1994	150.00/ 250.00	34.00	24.00	6/ 330	4	15	Yes	No/

Quantum of ground water recharge(m ³ /year)	364320.00
NOC for water supply from Local Authority	Download
Details of rainwater harvesting and artificial recharge measures for groundwater recharge in the premises. If the firm has proposed to take up rainwater harvesting and recharge outside the industrial unit premises, then provide NOC from the concern authority/agency where the harvesting measures are proposed, if already implemented, details may be furnished. (attach report on comprehensive & feasible Rainwater harvesting/recharge proposal).	Download
Water Balance Chart with water requirement at each Stage.	Download
Have you applied earlier for groundwater clearance from Government Agency, if so, give details thereof with status	Download
Water Efficient Technology will be adopted	Download
Consent of operate issued by HSPCB(CTO)	Download
Impact Assesment Report Proposed Extraction	Download

I shall comply with all the terms and conditions of the Permission	Yes
--	-----

It is to certify that the details and information furnished above are true to the best of my knowledge and belief and I am aware that if any part of the data/information submitted is found to be false or misleading at any stage the application will be rejected out rightly.

Date: 4/24/2021 8:26:53 AM

Place: panipat

Name of Authorized Person: Parvesh Chawla

Designation of Authorized Person: Authorized Signatory

Authorization Letter: [Download](#)

[Download](#)

Signature of Applicant with Office Seal

a) Information of payment for Application Fee				
Total Amount	100000.00			
Mode of Payment	Offline			
Bank Name	DD No.	DD Date	Amount	Attachment
AXIS BANK	014518	01/01/1900	100000.00	Download
b) Information of payment for Tarrif Fee				
Total Amount	496800.00			
Mode of Payment	Offline			
Bank Name	DD No.	DD Date	Amount	Attachment
AXIS BANK LTD	014822	08/06/2021	496800.00	Download

October

October

BORG 401

BORG 402

929

BORG 403

October



Date	Opening Readers	Closing Readers	Water	Open Readers	Closing Readers	Water	Open Readers
01-10-24	24212	24318	106	35062	35108	46	3562
02-10-24	24318	24318	0.00	35108	35201	93	3770
03-10-24	24318	24318	0.00	35201	35106	205	3960
04-10-24	24318	24427	104	35406	35501	95	4254
05-10-24	24427	24578	156	35501	35608	107	4442
06-10-24	24578	24691	113	35608	35729	121	4602
07-10-24	24691	24691	0.00	35729	35815	86	4915
08-10-24	24691	24752	61	35815	35938	123	5202
09-10-24	24752	24808	56	35938	36089	151	5301
10-10-24	24808	24808	0.00	36089	36201	112	5561
11-10-24	24808	24808	0.00	36201	36312	111	5371
12-10-24	24808	24808	0.00	36312	36378	66	6126
13-10-24	24808	24808	0.00	36378	36378	0.00	6514
14-10-24	24808	24808	0.00	36378	36408	30	6162
15-10-24	24808	24808	0.00	36408	36512	104	6962
16-10-24	24808	24808	0.00	36512	36602	90	6962
17-10-24	24808	24808	0.00	36602	36700	98	6962
18-10-24	24808	24808	0.00	36700	36700	0.00	6962
19-10-24	24808	24808	0.00	36700	36782	82	6962
20-10-24	24808	24808	0.00	36782	36782	0.00	6962
21-10-24	24808	24808	0.00	36782	36990	108	7022
22-10-24	24808	24808	0.00	36990	36930	40	7110
23-10-24	24808	24808	0.00	36930	37062	132	7212
24-10-24	24808	24808	0.00	37062	37108	46	7212
25-10-24	24808	24808	0.00	37108	37238	130	7330
26-10-24	24808	24808	0.00	37238	37401	163	7422
27-10-24	24808	24808	0.00	37401	37558	157	7522
28-10-24	24808	24808	0.00	37558	37738	180	7712
29-10-24	24808	24808	0.00	37738	37860	122	7812
30-10-24	24808	24808	0.00	37860	37984	124	8112
31-10-24	24808	24808	0.00	37984	38110	126	8212

Date	Opening Readers	Closing Readers	Water	Open Readers	Closing Readers	Water	Open Readers
01-10-24	3770	35138	35208	70	429		
02-10-24	3960	35208	35423	215	498		
03-10-24	4254	35423	35473	50	549		
04-10-24	4442	35473	35628	155	548		
05-10-24	4606	35628	35729	101	522		
06-10-24	4913	35729	35729	0.00	541		
07-10-24	5202	35729	35900	171	552		
08-10-24	5301	35900	36142	242	527		
09-10-24	5561	36142	36235	93	552		
10-10-24	5871	36235	36342	107	529		
11-10-24	6186	36342	36342	0.00	426		
12-10-24	6514	36342	36342	0.00	394		
13-10-24	6762	36342	36498	158	404		
14-10-24	6968	36498	36602	104	340		
15-10-24	6968	0.00	36602	36822	220	324	
16-10-24	6968	0.00	36822	36890	68	158	
17-10-24	6968	0.00	36890	36998	108	206	
18-10-24	6968	0.00	36998	37122	124	124	
19-10-24	6968	0.00	37122	37232	110	192	
20-10-24	7028	60	37232	37232	0.00	60	
21-10-24	7110	82	37232	37232	0.00	190	
22-10-24	7212	102	37232	37348	116	258	
23-10-24	7212	0.00	37348	37482	134	266	
24-10-24	7239	27	37482	37638	156	229	
25-10-24	7422	183	37638	37782	144	457	
26-10-24	7572	150	37782	37906	124	437	
27-10-24	7714	142	37906	38108	202	501	
28-10-24	7862	148	38108	38328	220	548	
29-10-24	8112	250	38328	38510	182	554	
30-10-24	8302	190	38510	38737	227	541	
31-10-24	8518	216	38737	38908	171	513	

MONTH OF - NOV -

CORE NO 1

CORE NO 2

930

	OPENING Reading	CLOSING Reading	T Wells	OPENING Reading	CLOSING Reading	T Wells	OPENING Reading	
			0.00	38110	38242	132	8518	8
24	24808	24808	0.00	38242	38410	168	8712	8
24	24808	24808	0.00	38410	38542	132	8928	9
24	24808	24808	0.00	38542	38672	150	9081	9
24	24808	24808	0.00	38672	38728	36	9318	9
24	24808	24808	0.00	38728	38901	173	9596	9
24	24808	24808	0.00	38901	39073	172	9781	99
24	24808	24808	0.00	39073	39182	109	9992	10
24	24808	24808	0.00	39182	39300	118	10242	10
24	24808	24808	0.00	39300	39412	112	10477	10
24	24808	24808	0.00	39412	39508	96	10737	10
24	24808	24808	0.00	39508	39508	0.00	10982	11
24	24808	24808	0.00	39508	39508	0.00	11262	11
24	24808	24808	0.00	39508	39508	0.00	11522	11
24	24808	24808	0.00	39508	39508	0.00	11800	11
24	24808	24808	0.00	39508	39508	0.00	12098	11
24	24808	24808	0.00	39508	39508	0.00	12418	11
24	24808	24808	0.00	39508			12732	

MONTH OF - NOV -

CORE NO 4

212



	OPENING Reading	CLOSING Reading	T Wells	TOTAL WELLS
	38908	39083	175	501
	39083	39245	162	546
	39245	39487	242	527
	39487	39647	160	547
	39647	39877	230	544
	39877	40070	193	551
	40070	40237	167	550
	40237	40429	192	551
	40429	40619	190	543
	40619	40801	182	554
	40801	40991	190	531
	40991	41249	258	538
	41249	41525	276	536
	41525	41797	272	550
	41797	42048	251	549
	42048	42278	230	550
	42278	42505	227	541
	42505			



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TC-6821

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TEST REPORT

Sample Number	JME/GSL/WW/01	Report No	JME/WW/240920002
Name & Address of Unit	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.	7.5 F-01
Sample Description	Waste Water	Party Reference No.	Nil
Sampling Location	STP Inlet	Reporting Date	25/09/2024
Client Representative (Name & Designation)	: Mr. Akhil Kumar (GM.HR & ADMIN)	Analysis Completion Date	25/09/2024
Sample collected by	JMELPL Team	Analysis Start Date	20/09/2024
Latitude	----	Receipt Date	20/09/2024
Longitude	----	Sampling Date	19/09/2024
Packing status:	Temporary sealed	Sampling Type	Grab
Sampling & Analysis Protocol	IS 3025 (P-I) & APHA 23rd Edition 2017	Preservation	Refrigerated
		Sample Quantity	2.0 Litre
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing protocol	Result	Unit
1.	pH (at 25°C)	IS:3025 (Part-11)	7.21	-
2.	Chemical Oxygen Demand	IS:3025 (Part-58)	230.0	mg/l
3.	Biochemical Oxygen Demand	IS:3025 (Part-44)	95.0	mg/l
4.	Total Suspended Solids	IS:3025 (Part-17)	33.0	mg/l
5.	Oil & Grease	IS:3025 (Part 39)	BDL (DL 1.0)	mg/l

End of Report

Page 1 of 1

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

Rohit
Rohit Yadav
 Authorized Signatory

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TC-6821

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TEST REPORT

Sample Number	JME/GSL/WW/02	Report No	JME/WW/240920003
Name & Address of Unit	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) Grain/Molasses based Distillery Unit (25 KLD) to Grain (100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] at vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana	Format No.	7.5 F-01
Sample Description	Waste Water	Party Reference No.	Nil
Sampling Location	STP Outlet	Reporting Date	25/09/2024
Client Representative (Name & Designation)	Mr. Akhil Kumar (GM.HR & ADMIN)	Analysis Completion Date	25/09/2024
Sample collected by	JMELPL Team	Analysis Start Date	20/09/2024
Latitude	----	Receipt Date	20/09/2024
Longitude	----	Sampling Date	19/09/2024
Packing status:	Temporary sealed	Sampling Type	Grab
Sampling & Analysis Protocol	IS 3025 (P-I) & APHA 23rd Edition 2017	Preservation	Refrigerated
		Sample Quantity	2.0 Litre
		Parameter Required	As per work order

TEST RESULTS

S. No.	Parameters	Testing protocol	Result	Unit	Limits as per CPCB
1.	pH (at 25°C)	IS:3025 (Part-11)	7.52	-	6.5-9.0
2.	Chemical Oxygen Demand	IS:3025 (Part-58)	40.0	mg/l	250
3.	Biochemical Oxygen Demand	IS:3025 (Part-44)	10.0	mg/l	30
4.	Total Suspended Solids	IS:3025 (Part-17)	6.4	mg/l	100
5.	Oil & Grease	IS:3025 (Part 39)	BDL (DL 1.0)	mg/l	10

End of Report

Page 1 of 1

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by



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Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: **JME/GSL/W/01**
 Name & Address of Unit: **M/s. Haryana Organics**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana
 Sample Description: **WATER (Ground)**

Sample Location: **Borewell No. 1**
 Client Representative **Mr. Akhil Kumar (GM.HR & Admin)**
 (Name & Designation):

Sample collected by: **JMEPL Team**

Latitude: **29° 13' 05.76" N**
 Longitude: **76° 59' 47.18"E**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

Report No.: **JME/W/240903001**
 Format No.: **7.5 F-01**

Party Reference: **NIL**

Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**
 Sampling Date: **02/09/2024**

Preservation: **Refrigerated**
 Sampling Type: **Grab**
 Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**

Parameter Required: **As per work order**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.82	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	373.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	84.54	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	174.23	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	212.54	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	39.34	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	920.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	30.22	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	1.01	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	2.14	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.55	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Seeshta
Seeshta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

ENVIROLAB PVT. LTD.
 Authorised Signatory
Rajkumar Yadav
 Authorised Signatory

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TEST REPORT

Sample Number: **JME/GSL/W/01**Report No.: **JME/W/240903001**

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

J.M. ENVIROLAB PVT. LTD.
 Authorized Signatory
Rajkumar Yadav
 Authorized Signatory

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TEST REPORT

Sample Number: **JME/GSL/W/01** Report No.: **JME/W/240903001/N**

Name & Address of Unit: **M/s. Haryana Organics** Format No.: **7.5 F-01**
(A Division of Globus Spirits Ltd.)

Grain/Molasses based Distillery Unit (25 KLD) to Grain Party Reference: **NIL**
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana

Sample Description: **WATER (Ground)** Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**

Sample Location: **Borewell No. 1** Sampling Date: **02/09/2024**

Client Representative **Mr. Akhil Kumar (GM.HR & Admin)** Preservation: **Refrigerated**
 (Name & Designation): Sampling Type: **Grab**

Sample collected by: **JMEPL Team** Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**

Latitude: **29° 13' 05.76" N** Parameter Required: **As per work order**
 Longitude: **76° 59' 47.18" E**

Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS:1622	Absent	MPN/100 ml	Absent	Absent
2.	E-coli	IS 1622	Absent	MPN/100 ml	Absent	Absent

End of Report

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by



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TEST REPORT

Sample Number: **JME/GSL/W/02** Report No.: **JME/W/240903002**
 Name & Address of Unit: **M/s. Haryana Organics** Format No.: **7.5 F-01**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain Party Reference: **NIL**
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana

Sample Description: **WATER (Ground)** Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**
 Sampling Date: **02/09/2024**

Sample Location: **Borewell No. 2** Preservation: **Refrigerated**
 Sampling Type: **Grab**
 Client Representative **Mr. Akhil Kumar (GM.HR & Admin)** Sample Quantity: **Approx 2.0 litre**
 (Name & Designation):
 Sample collected by: **JMEPL Team** Packing Status: **Temporary Sealed**

Latitude: **29° 13' 03.60" N** Parameter Required: **As per work order**
 Longitude: **76° 59' 49.47" E**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.75	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	347.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	69.21	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	302.02	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	308.16	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	42.3	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	1024.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO ₄ -C/D/E	38.13	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	1.34	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	5.22	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.81	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Seeshta
Seeshta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

ENVIROLAB PVT. LTD.
 Authorized Signatory
Rajkumar Yadav
 Authorized Signatory

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TEST REPORT

Sample Number: **JME/GSL/W/02**Report No.: **JME/W/240903002**

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Seishla
Seishla Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

Abhishek
Abhishek Tiwari
 Authorized Signatory

Note:

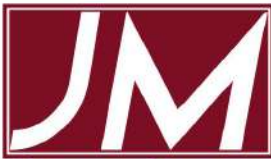
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TEST REPORT

Sample Number: **JME/GSL/W/02** Report No.: **JME/W/240903002/N**
 Name & Address of Unit: **M/s. Haryana Organics** Format No.: **7.5 F-01**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain Party Reference: **NIL**
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana

Sample Description: **WATER (Ground)** Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**

Sample Location: **Borewell No. 2** Sampling Date: **02/09/2024**

Client Representative (Name & Designation): **Mr. Akhil Kumar (GM.HR & Admin)** Preservation: **Refrigerated**
 Sampling Type: **Grab**

Sample collected by: **JMEPL Team** Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**

Latitude: **29° 13' 03.60" N** Parameter Required: **As per work order**
 Longitude: **76° 59' 49.47" E**

Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS:1622	Absent	MPN/100 ml	Absent	Absent
2.	E-coli	IS 1622	Absent	MPN/100 ml	Absent	Absent

End of Report

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by



Note:

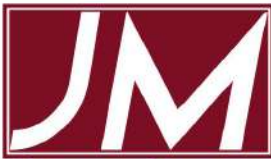
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CIN No. : U74220HR2011PTC085756



TC-6821

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TEST REPORT

Sample Number: **JME/GSL/W/03**
 Name & Address of Unit: **M/s. Haryana Organics**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain
(100 KLPD) or [Grain (75 KLPD) and Molasses (25
KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat,
Haryana
 Sample Description: **WATER (Ground)**

Report No.: **JME/W/240903003**
 Format No.: **7.5 F-01**

Party Reference: **NIL**

Sample Location: **Borewell No. 3**
 Client Representative (Name & Designation): **Mr. Akhil Kumar (GM.HR & Admin)**

Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**
 Sampling Date: **02/09/2024**

Sample collected by: **JMEPL Team**
 Latitude: **29° 13' 06.23" N**
 Longitude: **76° 59' 49.00" E**

Preservation: **Refrigerated**
 Sampling Type: **Grab**
 Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**

Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

Parameter Required: **As per work order**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.82	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO3	IS:3025 (Part-21)	357.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	64.32	mg/l	75	200
8.	Alkalinity as CaCO3	IS:3025 (Part-23)	319.8	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	326.61	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	47.7	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	1077.0	mg/l	500	2000
14.	Sulphate as SO4	APHA 23rd Edition, 4500-SO4-C/D/E	75.27	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	1.26	mg/l	1	1.5
16.	Nitrate as NO3-N	IS:3025 (Part-34)	4.67	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.84	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

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25 years of success

J.M. ENVIROLAB PVT. LTD.



Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: **JME/GSL/W/03**Report No.: **JME/W/240903003**

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Srishti Mehta
Srishti Mehta
Tested by

Abhishek Tiwari
Abhishek Tiwari
Checked by

Rajkumar Yadav
Rajkumar Yadav
Authorized Signatory

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TEST REPORT

Sample Number: **JME/GSL/W/03**
 Name & Address of Unit: **M/s. Haryana Organics**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana
 Sample Description: **WATER (Ground)**

Sample Location: **Borewell No. 3**
 Client Representative **Mr. Akhil Kumar (GM.HR & Admin)**
 (Name & Designation):

Sample collected by: **JMEPL Team**

Latitude: **29° 13' 06.23" N**
 Longitude: **76° 59' 49.00" E**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

Report No.: **JME/W/240903003/N**
 Format No.: **7.5 F-01**

Party Reference: **NIL**

Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**
 Sampling Date: **02/09/2024**

Preservation: **Refrigerated**
 Sampling Type: **Grab**
 Sample Quantity: **Approx 2.0 litre**
 Packing Status: **Temporary Sealed**
 Parameter Required: **As per work order**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS:1622	Absent	MPN/100 ml	Absent	Absent
2.	E-coli	IS 1622	Absent	MPN/100 ml	Absent	Absent

****End of Report****

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

**Note:**

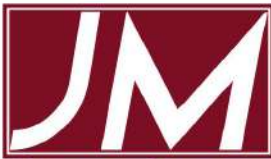
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TC-6821

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TEST REPORT

Sample Number: **JME/GSL/W/04** Report No.: **JME/W/240903004**
 Name & Address of Unit: **M/s. Haryana Organics** Format No.: **7.5 F-01**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)] Party Reference: **NIL**
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat, Haryana
 Sample Description: **WATER (Ground)** Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**
 Sampling Date: **02/09/2024**

Sample Location: **Borewell No. 4** Preservation: **Refrigerated**
 Client Representative **Mr. Akhil Kumar (GM.HR & Admin)** Sampling Type: **Grab**
 (Name & Designation): Sample collected by: **JMEPL Team** Sample Quantity: **Approx 2.0 litre**
 Latitude: **29° 13' 04.51" N** Packing Status: **Temporary Sealed**
 Longitude: **76° 59' 47.06" E** Parameter Required: **As per work order**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	pH (at 25 °C)	IS:3025 (Part-11)	7.74	-	6.5 to 8.5	No Relaxation
2.	Colour	IS:3025 (Part 4)	BDL (DL 1.0)	Hazen Unit	5	15
3.	Turbidity	IS:3025 (Part-10)	BDL (DL 1.0)	NTU	1	5
4.	Odour	IS:3025 (Part-5)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS:3025 (Part-8)	Agreeable	-	Agreeable	Agreeable
6.	Total Hardness as CaCO ₃	IS:3025 (Part-21)	349.0	mg/l	200	600
7.	Calcium as Ca	IS:3025 (Part-40)	42.12	mg/l	75	200
8.	Alkalinity as CaCO ₃	IS:3025 (Part-23)	240.36	mg/l	200	600
9.	Chloride as Cl	IS:3025 (Part-32)	294.15	mg/l	250	1000
10.	Residual free Chlorine	IS:3025 (Part-26)	BDL (DL 0.02)	mg/l	0.2	1.0
11.	Cyanide as CN	IS:3025 (Part-27)	BDL (DL 0.02)	mg/l	0.05	No Relaxation
12.	Magnesium as Mg	IS:3025 (Part-46)	59.23	mg/l	30	100
13.	Total Dissolved Solids	IS:3025 (Part-16)	1113.0	mg/l	500	2000
14.	Sulphate as SO ₄	APHA 23rd Edition, 4500-SO4-C/D/E	40.43	mg/l	200	400
15.	Fluoride as F	APHA 23rd Edition, 4500-F- D	1.12	mg/l	1	1.5
16.	Nitrate as NO ₃ -N	IS:3025 (Part-34)	5.26	mg/l	45	No Relaxation
17.	Iron as Fe	IS:3025 (Part-53)	0.76	mg/l	1	No Relaxation
18.	Aluminium as Al	IS:3025 (Part-55)	BDL (DL 0.03)	mg/l	0.03	0.2
19.	Boron	IS:3025 (Part-57)	BDL (DL 0.20)	mg/l	0.5	2.4

Page 1 of 2

Seeshta
Seeshta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

Abhishek
Abhishek Tiwari
 Authorized Signatory

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943



TC-6821

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TEST REPORT

Sample Number: **JME/GSL/W/04**Report No.: **JME/W/240903004**

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
20.	Phenolic Compounds	APHA 23rd Edition, 5530-Phenols-C/D	BDL(DL 0.001)	mg/l	0.001	0.002
21.	Anionic Detergents as MBAS	APHA 23rd Edition, 5540-C	BDL(DL 0.02)	mg/l	0.2	1
22.	Hexa Chromium as Cr+6	IS:3025 (Part-52)	BDL(DL 0.03)	mg/l	--	--
23.	Zinc as Zn	IS:3025 (Part-49)	BDL (DL 0.0005)	mg/l	5	15
24.	Copper as Cu	IS:3025 (Part-42)	BDL (DL 0.02)	mg/l	0.05	1.5
25.	Manganese as Mn	IS:3025 (Part-59)	BDL (DL 0.01)	mg/l	0.1	0.3
26.	Cadmium as Cd	IS:3025 (Part-41)	BDL (DL 0.002)	mg/l	0.003	No Relaxation
27.	Lead as Pb	IS:3025 (Part-47)	BDL (DL 0.008)	mg/l	0.01	No Relaxation
28.	Selenium as Se	IS:3025 (Part-56)	BDL(DL 0.005)	mg/l	0.01	No Relaxation
29.	Arsenic as As	IS:3025 (Part-37)	BDL (DL 0.002)	mg/l	0.01	No Relaxation
30.	Mercury as Hg	IS:3025 (Part-48)	BDL (DL 0.001)	mg/l	0.001	No Relaxation

Note: BDL – Below Detection Limit, DL - Detection Limit

End of Report

Page 2 of 2

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by

Abhishek
Abhishek Tiwari
 Authorized Signatory

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TEST REPORT

Sample Number: **JME/GSL/W/04** Report No.: **JME/W/240903004/N**
 Name & Address of Unit: **M/s. Haryana Organics** Format No.: **7.5 F-01**
(A Division of Globus Spirits Ltd.)
Grain/Molasses based Distillery Unit (25 KLD) to Grain Party Reference: **NIL**
(100 KLPD) or [Grain (75 KLPD) and Molasses (25 KLPD)]
at Vill- Chulkana, Teh- Samalkha, Dist- Panipat,
Haryana
 Sample Description: **WATER (Ground)** Reporting Date: **09/09/2024**
 Analysis Completion Date: **09/09/2024**
 Analysis Start Date: **03/09/2024**
 Receipt Date: **03/09/2024**
 Sampling Date: **02/09/2024**
 Sample Location: **Borewell No. 4** Preservation: **Refrigerated**
 Client Representative (Name & Designation): **Mr. Akhil Kumar (GM.HR & Admin)** Sampling Type: **Grab**
 Sample collected by: **JMEPL Team** Sample Quantity: **Approx 2.0 litre**
 Latitude: **29° 13' 04.51" N** Packing Status: **Temporary Sealed**
 Longitude: **76° 59' 47.06" E** Parameter Required: **As per work order**
 Protocol Used: **IS:3025 & APHA 23rd Edition 2017**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units	Specification as per IS 10500-2012	
					Requirement Acceptable Limit	Permissible Limit in the Absence of Alternate Source
1.	Total Coliform	IS:1622	Absent	MPN/100 ml	Absent	Absent
2.	E-coli	IS 1622	Absent	MPN/100 ml	Absent	Absent

End of Report

Seishta
Seishta Mehta
 Tested by

Abhishek
Abhishek Tiwari
 Checked by



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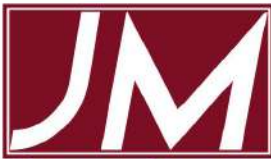
Annexure-5 Mee Condensate photographs



DRYER



DRYER



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J.M. ENVIROLAB PVT. LTD.**228**

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TEST REPORT

Sample Number **JME/GSL/ST/02** Report No. **JME/ST/240920002**
 Name & Address of Unit **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No. **7.5 F-03**
at Village- Chulkana, Teh- Samalkha, Party Reference No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**

Sample Description **STACK EMISSION MONITORING** Receipt Date: **20/09/2024**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Date of Sampling & Time : **19/09/2024 (10:30 to 11:14Hrs.)**
 Sampling Location & Code : **DG Set 380 KVA**
 Sampling duration (Minutes) : **44.0**
 Stack attached to : **DG Set**
 Make of stack : **Iron**
 Diameter of stack : **0.15meter**
 Height of stack :
 (i)From the source of emission : **--**
 (ii)From roof level : **--**
 (iii)From Ground Level : **4.8 meter (height of port hole form ground)**
 Operating Schedule (Hrs./day) : **As per Requirement**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Operating condition at the time of Sampling : **On Load**
 Type of fuel used : **Diesel**
 Meteorological Condition : **Clear Sky**
 Instrument code : **JME/SMK/02/02**
 Instrument calibration status : **Calibrated**
 Ambient Temperature – Ta (°C) : **26.0**
 Temperature of Stack Gases - Ts (°C) : **149.0**
 Velocity of Stack Gases (m/sec.) : **11.62**
 Flow rate of PM (LPM) : **34.0**
 Flow rate of Gas (LPM) : **2.0**
 Volumetric Flow (NM³/Hr.) : **511.0**
 Sampling condition : **Isokinetic**
 Protocol used : **IS-11255 & CPCB Guideline**
 Parameter Required : **As per work order**

TEST RESULTS

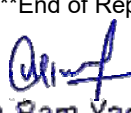
S. No.	Parameters	Protocol	Result	Unit	Limit
1.	Particulate Matter	IS:11255, (Part-1)	0.08	g/kW-hr	0.2
2.	Oxides of Nitrogen	IS:11255, (Part-7)	0.62	g/kW-hr	*
3.	Sulphur Dioxide	IS:11255, (Part-2)	0.31	g/kW-hr	--
4.	Carbon monoxide	JMELPL/STOP/03 (Issue Date- 04.12.2020)	0.47	g/kW-hr	3.5
5.	Hydro Carbon as Methane	IS:11255, (Part-13)	0.09	g/Kw-hr	*

*Emission limit of NOx+HC is 4.0

Note: Limit as per Environment (Protection) Rules, 1986

End of Report


Deepak Singh
 Tested by


Sita Ram Yadav
 Checked by



Note:

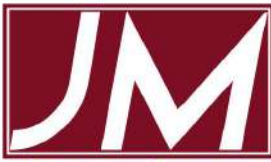
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TEST REPORT

Sample Number	JME/GSL/ST/03	Report No.	JME/ST/240920003
Name & Address of Unit	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101	Format No.	7.5 F-03
		Party Reference No.	Nil
		Reporting Date:	25/09/2024
		Analysis Completion Date:	25/09/2024
		Analysis Start Date:	20/09/2024
Sample Description	STACK EMISSION MONITORING	Receipt Date:	20/09/2024

Client Representative (Name & Designation)	: Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	: JMELPL Team
Date of Sampling & Time	: 18/09/2024 (10:30 to 11:23 Hrs.)
Sampling Location & Code	: Boiler Stack (10 TON)
Sampling duration (Minutes)	: 53.0
Stack attached to	: Boiler
Make of stack	: RBC
Diameter of stack	: 2.6 meter
Height of stack	: 42.67 meter (height of port hole form ground)
(i)From the source of emission	: --
(ii)From roof level	: --
(iii)From Ground Level	: 42.67 meter (height of port hole form ground)
Operating Schedule (Hrs./day)	: 24 Hrs
Purpose of Monitoring	: Regulatory Requirement
Control measure if Any	: ESP
Operating condition at the time of Sampling	: 9.2 TPH
Type of fuel used	: Rice Husk
Meteorological Condition	: Clear Sky
Instrument code	: JME/SMK/02/02
Instrument calibration status	: Calibrated
Ambient Temperature – Ta (°C)	: 29.0
Temperature of Stack Gases - Ts (°C)	: 121.0
Velocity of Stack Gases (m/sec.)	: 8.85
Flow rate of PM (LPM)	: 28.0
Flow rate of Gas (LPM)	: 2.0
Volumetric Flow (NM ³ /Hr.)	: 125350.0
Sampling condition	: Isokinetic
Protocol used	: IS-11255 & CPCB Guideline
Parameter Required	: As per work order

TEST RESULTS

S. No.	Parameters	Protocol	Result	Unit	Limit
1.	Particulate Matter (PM)	IS:11255, (Part-1)	170.07	mg/Nm ³	600
2.	Mercury	USEPA (Method- 29)	BDL (DL 0.02)	mg/Nm ³	-
3.	Oxides of Nitrogen	IS:11255, (Part-7)	95.21	mg/Nm ³	-
4.	Sulphur Dioxide	IS:11255, (Part-2)	198.05	mg/Nm ³	-

Note: Limit as per Environment (Protection) Rules, 1986

End of Report


Deepak Singh
 Tested by


Sita Ram Yadav
 Checked by



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J.M. ENVIROLAB PVT. LTD.

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TEST REPORT

Sample Number	JME/GSL/ST/01	Report No.	JME/ST/240920004
Name & Address of Unit	M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101	Format No.	7.5 F-03
		Party Reference No.	Nil
		Reporting Date:	25/09/2024
		Analysis Completion Date:	25/09/2024
		Analysis Start Date:	20/09/2024
Sample Description	STACK EMISSION MONITORING	Receipt Date:	20/09/2024

Client Representative (Name & Designation)	: Mr. Akhil Kumar (GM.HR & ADMIN)
Sample collected by	: JMELPL Team
Date of Sampling & Time	: 18/09/2024 (14:00 to 14:48Hrs.)
Sampling Location & Code	: Boiler Stack (25 TON)
Sampling duration (Minutes)	: 48.0
Stack attached to	: Boiler
Make of stack	: RBC
Diameter of stack	: 2.5 meter
Height of stack	: 44.2 meter (height of port hole form ground)
(i)From the source of emission	: --
(ii)From roof level	: --
(iii)From Ground Level	: 44.2 meter (height of port hole form ground)
Operating Schedule (Hrs./day)	: 24 Hrs
Purpose of Monitoring	: Regulatory Requirement
Control measure if Any	: ESP
Operating condition at the time of Sampling	: 22 TPH
Type of fuel used	: Rice Husk
Meteorological Condition	: Clear Sky
Instrument code	: JME/SMK/02/02
Instrument calibration status	: Calibrated
Ambient Temperature – Ta (°C)	: 29.0
Temperature of Stack Gases - Ts (°C)	: 162.0
Velocity of Stack Gases (m/sec.)	: 10.72
Flow rate of PM (LPM)	: 30.0
Flow rate of Gas (LPM)	: 2.0
Volumetric Flow (NM ³ /Hr.)	: 127150.0
Sampling condition	: Isokinetic
Protocol used	: IS-11255 & CPCB Guideline
Parameter Required	: As per work order

TEST RESULTS

S. No.	Parameters	Protocol	Result	Unit	Limit
1.	Particulate Matter (PM)	IS:11255, (Part-1)	85.6	mg/Nm3	150
2.	Mercury	USEPA (Method- 29)	BDL (DL 0.02)	mg/Nm3	-
3.	Oxides of Nitrogen	IS:11255, (Part-7)	135.64	mg/Nm3	-
4.	Sulphur Dioxide	IS:11255, (Part-2)	210.81	mg/Nm3	-

Note: Limit as per Environment (Protection) Rules, 1986

End of Report


Deepak Singh
Tested by


Sita Ram Yadav
Checked by



Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
Phase-IV, Gurugram-122015 (Haryana)
E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
Golf Course Ext. Road, Sector-61,
Gurugram-122011(Haryana)

HARYANA ORGANICS
(A UNIT OF GLOBUS SPIRITS LTD.)
4 K.M CHULKANA ROAD, SAMALKHA,
PANIPAT, HARYANA

REF:HO/SMK/ /2024-25

DATED: 01/04/2024

To,

BHANWALA TRANSPORT COMPANY

House No 1599, Sonipat, Sector 23,

HARYANA-131001

GST NO- 06BLUPA2223B2ZN

Subject: Work order for Ash Removal from 25 & 17 TPH Boiler

Dear Sir

With reference to you Quotation and subsequent negotiations, we are pleased to award you a work order for the subject work as per the terms and conditions mentioned below:

1. Scope of Work:

- A. Ash Removal from 25 & 17 TPH Boiler on day to day basis without any accumulation in our premises.
- B. Deployment of sufficient Dumper with Driver and a Tractor type loader in Unit for Ash Disposal outside factory premises.

2. Rate:

- A. **91.00 Per MT** – Ash Removal from 25 & 17 TPH Boiler.
- B. Ash quantity will calculate as per fuel consumption in both boiler.

3. Payment:

The Bill of complete month will be produced by you upto 2nd day of every month and the payment will be made by the company through A/c. Payee Cheque / Online payment.

4. Terms & Condition:

1. Above given rates are inclusive of all Contractual Costs.
2. Submit Agreement with Land owner for disposal/dumping of Ash for sole purpose of land filling.
3. Contractor will be responsible for Removal of ash on designated area solely for the purpose of landfill and shall ensure no any complaint from nearby villages, Persons and any authority. Agreement with land owner for unloading
4. Dumpers/Loaders/Tractors being used for purpose of Ash disposal must be ensured having complied all statutory requirements.
5. Maintenance of your all equipment will be under your scope.

6. Commercial Vehicle used for Ash disposal will be covered by Tarpaulin before moving out from factory.
7. Income Tax (TDS/TCS) will be deducted as per applicable rule of Govt.
8. GST Tax Exclusive in above rate.
9. This Contract is valid from 01/04/2024 to 31/03/2025.
10. Rate would be Reviewed after every 3 Months on the basis of prevailing Diesel rates in Market..
11. It would be required maintain the ash generation point in our boilers always in neat and tidy condition. In case we shall notice any accumulation of Ash any day, we shall be imposing a penalty of Rs. 5000/- Per Day on contractor.
12. All the labour problems, if any will be handled by Contractor. In case of accident /miss-happening, you will fully responsible and all expenses/cost will be borne by Contractor.
13. You have to complete all the legal formalities and have to obtain all necessary license from all relevant Govt. Departments related to this contract.
14. No Child labour (Below 18 Years) will be allowed in factory Premises.
15. You will ensure that all your employees maintain peace and discipline in the factory premises and the company will have the right to check and search you and your employees any time.
16. In cases contractor leave the job without completion & the job shall be done by company through other contractor/persons, then cost of such work done is recovered from contractor Bill/ Invoice.
17. You will fully responsible for the safety and behavior of manpower at our site.
18. This Contract can be terminated by giving one month notice by either side.
19. In cases of violation of any of the terms and condition of this contract, the management will reserved the right to be terminating the contract with immediate effect without giving the notice & compensation.
20. That the contactor shall also be responsible for any Wastage or theft of any raw materials, packing material, finished goods, etc in accordance with the standard norms fixed with company. If any raw material, packing material or finished goods found short, the cost of the same along with the liquidated damage shall be recovered from contract for the decided, the cost of raw material or damage, the decision of the company shall be binding on the contractor.
21. All Disputes arising out of this order shall be subject to the jurisdiction of Panipat Court Only.

DECLARATION - I hereby by confirming that I have been understood all the terms & conditions of above mentioned and agreed

Signature of Contractor.....Amil Kumar.....



For Haryana Organics

(A Unit of Globus Spirits Ltd.)

PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss.....Estish.....
 employed with M/SHaryana Organics Pvt..... coming in direct
 Contact with food items has been carefully examined *by me on date30/8/24.....
 based on the medical examination conducted , he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person
 Suspected to be suffering from on clinical examination.~~

f

850

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Satish		
AGE:	60 Y	SEX:	M
HEIGHT:		WEIGHT:	63 kg.
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	+0.50 / +0.05 x 96		
L-eye:	+0.50 / +0.50 x 05		
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss Vikash Kumar
 employed with M/S Harjane Organics Pvt. Ltd. coming in direct
 Contact with food items has been carefully examined *by me on date 30/8/24
 based on the medical examination conducted, he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person
 Suspected to be suffering from on clinical examination.~~

[Handwritten signature]

[Handwritten initials]

MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Vikash Kumar		
AGE:	45y	SEX: M	
HEIGHT:		WEIGHT:	
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	+0.50 / -0.50 X 65		
L-eye:	+5.00 / +1.50 X 61		
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss..... Gaurav
 employed with M/S Haryana Organics Ltd. coming in direct
 Contact with food items has been carefully examined *by me on date 30/8/24
 based on the medical examination conducted, he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:~~1. Physical Examination~~~~2. Eye Test~~~~3. Skin Examination~~~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~~~5. Any test required to confirm any communicable or infectious disease which the person~~

Suspected to be suffering from on clinical examination.




MEDICAL REPORT			
EXAMINATION DATE :	30-8-24		
NAME:	Gaurav		
AGE:	36y	SEX: M	
HEIGHT:	5'7"	WEIGHT:	83kg
MEDICAL EXAMINATION			
TYPE OF MEDICAL EXAMINATION	RESULTS		
EYE:			
R-eye:	NA		
L-eye:			
Vaccination:			
Typhoid:	✓		
Tetanus:	✓		
Hepatitis-B :	✓		
Cholera vaccine :	✓		
Skin:			
Colour:	Normal		
Shape:			

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss.....Pawan.....
 employed with M/SHaryama Organics Ltd......coming in direct
 Contact with food items has been carefully examined *by me on date30-8-24.....
 based on the medical examination conducted , he/she is found free from any infectious
 or communicable diseases and the person is fit to work in the above mentioned food
 established.

*Medical Examination to be conducted:

1. Physical Examination
2. Eye Test
3. Skin Examination
4. Compliance with schedule of vaccine to be inoculated against enteric group diseases
5. Any test required to confirm any communicable or infectious disease which the person
 Suspected to be suffering from on clinical examination.



PTD

MEDICAL REPORT

EXAMINATION DATE :	30-8-2024		
NAME:	Pawan		
AGE:	30y	SEX: M	
HEIGHT:	5'4"	WEIGHT:	46kg.

MEDICAL EXAMINATION

TYPE OF MEDICAL EXAMINATION	RESULTS
EYE:	N/A
R-eye:	N/A
L-eye:	N/A
Vaccination:	
Typhoid:	✓
Tetanus:	✓
Hepatitis-B :	✓
Cholera vaccine :	✓
Skin:	
Colour:	Normal
Shape:	

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss.....Sahlu.....
employed with M/S Haryans Organics Pvt. Ltd......coming in direct
Contact with food items has been carefully examined *by me on date 30/8/24.....
based on the medical examination conducted , he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

- ~~1. Physical Examination~~
- ~~2. Eye Test~~
- ~~3. Skin Examination~~
- ~~4. Compliance with schedule of vaccine to be inoculated against enteric group diseases~~
- ~~5. Any test required to confirm any communicable or infectious disease which the person
Suspected to be suffering from on clinical examination.~~



PTD

MEDICAL REPORT			
EXAMINATION DATE :			
NAME:	Sahluwa		
AGE:	194/P		
HEIGHT:	4'4"	SEX: F	
		WEIGHT: 54	

MEDICAL EXAMINATION	
TYPE OF MEDICAL EXAMINATION	RESULTS
EYE:	
R-eye:	NA
L-eye:	NA
Vaccination:	NA
Typhoid:	
Tetanus:	✓
Hepatitis-B :	✓
Cholera vaccine :	✓
Skin:	
Colour:	
Shape:	Normal

Remark



PERFORMA FOR MEDICAL FITNESS CERTIFICATE FOR FOOD HANDLERS

(FOR THE YEAR 2024-25)

(See Para No.10.01.2, Part II, Schedule -4 of FSS regulation,2011)

It is certified that Shri/Smt./Miss.....Vijay.....
employed with M/SHaryana Organics Pvt. Ltd......coming in direct
Contact with food items has been carefully examined *by me on date30/8/24.....
based on the medical examination conducted , he/she is found free from any infectious
or communicable diseases and the person is fit to work in the above mentioned food
established.

*Medical Examination to be conducted:

1. Physical Examination
2. Eye Test
3. Skin Examination
4. Compliance with schedule of vaccine to be inoculated against enteric group diseases
5. Any test required to confirm any communicable or infectious disease which the person
Suspected to be suffering from on clinical examination.



PTD

MEDICAL REPORT

EXAMINATION DATE :	30-8-24		
NAME:	Vijay		
AGE:	19	SEX:	M
HEIGHT:	5'5"	WEIGHT:	48

MEDICAL EXAMINATION

TYPE OF MEDICAL EXAMINATION	RESULTS
EYE:	NA
R-eye:	NA
L-eye:	NA
Vaccination:	
Typhoid:	✓
Tetanus:	✓
Hepatitis-B :	✓
Cholera vaccine :	✓
Skin:	
Colour:	Normal
Shape:	

Remark

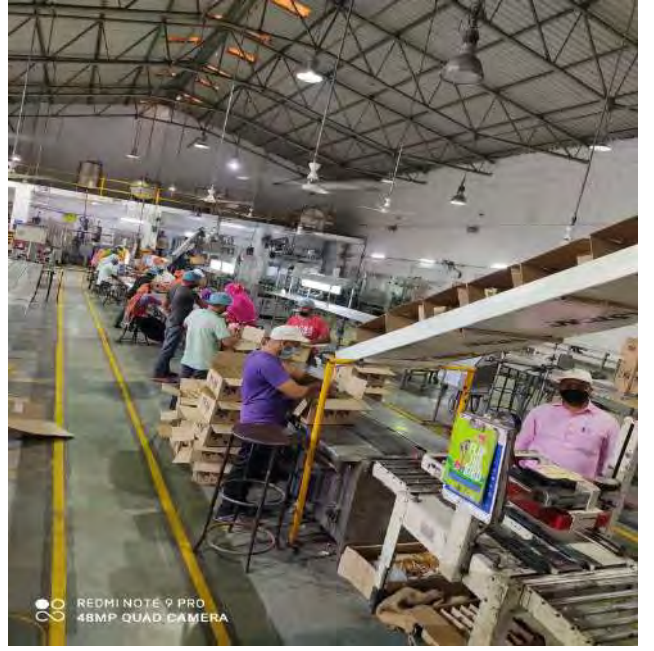
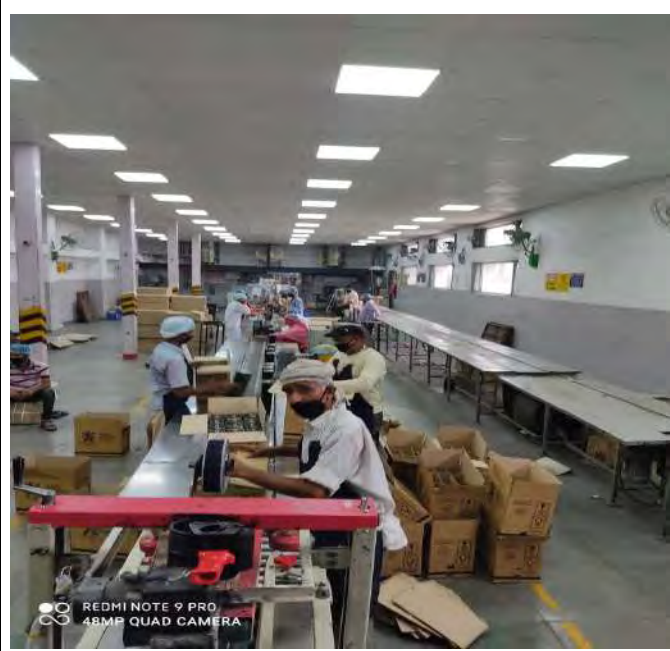


Annexure-9 Health Checkup photos

The photographs showing regular occupational health surveillance programme:







Annexure-10 HS Training

The photographs showing Health & Safety Training:



 Globus Spirits Limited Form	Training Conduction Record	Document No.	GSL/SML/F/04
		Date of Issue	01/10/2012
		Rev. No.	0
		Page No.	1 of 1

Name of the program: Training of health and safety

Trainers name: Farveen Kumar

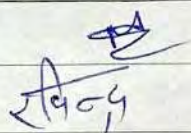
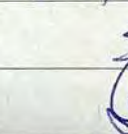
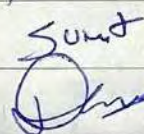
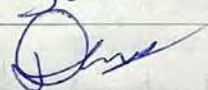


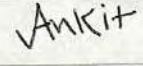
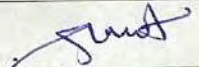
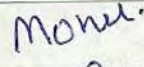
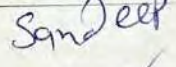
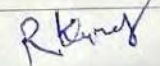

Venue: Hos Samalkha

Location: Near main gate / f.g. Godown

Function:

Target Group: All employee's & worker's

Date: 15/11/24

S.No.	Employee code	Participant Name	Grade	Function	Signature
1		Manoj			
2		Ravinder			
3		Sonit			
4		Dheeraj			
5		Ajay			
6		Deerdeep			
7		Ankit			
8		Sonit Kumar			
9		Manu			
10		Sandeep			
11		Rakesh			
12		Abhishek			

Signature of Co-Ordinator

Signature of Trainer



Haryana Organics
(Unit Of Globus Spirit Ltd.)

Generic Procedure

Risk Assessment Form

Document No.	GSL/EHS/2021/01
Date of Issue	16/01/2021
Rev. No.	01
Page No.	1 of 9

1.0. Purpose

To perform Risk assessment for site activities and processes in Environment, Health & safety and Security .

2.0. Scope

2.1. Perform and Review Risk assessment of various activities and processes.

3.0. Roles & Responsibility

3.1. Site Head

3.1.1. Overall Responsible for implementation of this procedure.

4.0. Abbreviations, Acronyms & Definitions:

4.1. RAF Risk Assessment Form

5.0. Procedure

5.1 Competency requirements for Risk Assessors

5.1.1. A competent person for Risk Assessment is someone who has knowledge of


1. Risk assessment process through adequate training.
2. Work involved through personal experience
3. Specific subject under assessment.

5.2. Nomination of Risk Assessment Team .

5.2.1. Site Head to nominate the Risk Assessment Team with competencies as defined in .

5.2.2. If employees within the site do not have defined competencies, Site Head to outsource Risk assessment of that particular activity or process to competent external agencies.

5.3. Hazard Identification

 Globus Spirits Haryana Organics Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
		Date of Issue	16/01/2021
		Rev. No.	01
		Page No.	2 of 9

5.3.1. Risk Assessment to be performed for ;

1. All work activities (both routine and non-routine),
2. Detailed Risk assessment for activities specified in Annexure -1.

5.3.2. Risk Assessment team to determine hazards for each activity and document it in Risk Assessment Form (

5.3.3. Risk assessment shall identify or take account of;


- Hazards to Environment, health, safety and security.
- Any Physical, Chemical, biological, ergonomic or Psychosocial hazards.
- Infrastructure, equipment and materials at the workplace, whether provided by the Organization or others.
- Human behavior, capabilities and other human factors.
- External hazards that may have an impact.
- Changes in the organization, its activities, processes or materials.
- Risk of injury to non-USL personnel to be considered are contractors, visitors, neighbor's, members of the public etc.
- Any legal implications.

5.4. Determine the Risk

5.4.1. Risk Assessment team to

1. Determine the severity of hazard and likelihood that the hazard would occur as per Annexure 3.
2. If the hazard for any activity has legal implications, it shall be classified as High Risk.
3. Determine the control measures that are currently in place for each of the hazards.
4. Document the above severity and likelihood of the hazard in RAF.

5.5. Control Measures

 Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
		Date of Issue	16/01/2021
		Rev. No.	01
		Page No.	3 of 9

5.5.1. Risk Assessment team to recommend necessary control measures as per Hierarchy of control measures in Annexure 2 and document it in RAF and forward it to site head

5.5.2. Site head to determine responsibilities and Target dates for implementation of each additional Control Measure and document it in RAF.

5.5.3. Site head to consider the following while implementing Control Measures


1. All risks to be brought to acceptable risk levels.
2. Where basic risk rating is "High (risk rating of 6, 9).control measures shall be implemented at the earliest to reduce the risk to lower level. if the risk is unacceptable, consideration to be given for activity to be suspended or carried out in a controlled manner until necessary control measures are implemented.
3. Where basic risk rating is "medium (risk rating of 3, 4),necessary. control measures shall be implemented within a reasonable time to 3. reduce the risk to lower level.

5.6 Implementation of Control Measures

- 5.6.1. Functional head to verify implementation and effectiveness of the Control measures.
- 5.6.2. If Control Measures are not effectively implemented, functional head to escalate it to Site Head.

5.7. Training and Communication

5.7.1. Site Head to facilitate Risk Assessment Training and refresher training to members of the Risk Assessment Team.

 Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
		Date of Issue	16/01/2021
		Rev. No.	01
		Page No.	4 of 9

5.7.2. Site Head to ensure that all Hazards, risks and control measures are communicated to all affected persons of that specific activity through documents, procedures, signage or by formal training/communication.

5.8. Review

5.8.1. Site to review and update each risk assessment at least annually or in case of but not limited to;

1. Change in any process or activity.
2. Change in number of people.
3. Change in machinery,
4. After any accident in that activity.

6.0. Reference Documents

S. NO.	DOCUMENT NAME	DOCUMENT NUMBER	REVISION NUMBER

7.0. List of Records:



Haryana Organics
(Unit Of Globus Spirit Ltd.)
Generic Procedure

972

Risk Assessment Form

Document No.	GSL/EHS/2021/01
Date of Issue	16/01/2021
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Page No.	5 of 9

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S. NO.	RECORD NAME	RECORD NUMBER	REVISION NUMBER	DATE OF ISSUE
1.				

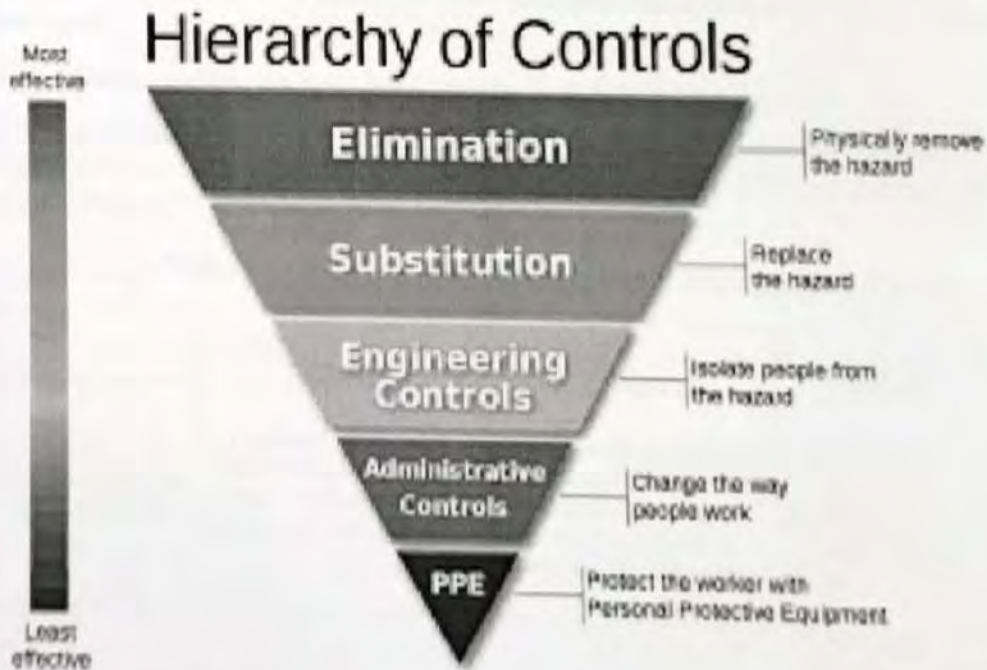
8.0. Appendix

- 8.1. Annexure 1 – Activities which required more detailed Risk assessment.
- 8.2. Annexure 2- Hierarchy of Control Measures
- 8.3 Annexure 3- Determination of Severity and Likelihood

9.0. Document Amendment History

S.NO.	REV.	Date DD/MM/YY	Description of changes	Originated/ Revised by Name & Title	Approved by

 Globus Spirits Haryana Organics (Unit Of Globus Spirit Ltd.) Generic Procedure	Risk Assessment Form	Document No.	GSL/EHS/2021/01
		Date of Issue	16/01/2021
		Rev. No.	01
		Page No.	6 of 9



Provide risk control measures:

All intolerable and high risk levels should be brought down to low risk levels, by providing necessary controls measures. When determining controls or considering changes to existing controls, consideration shall be given to reducing the risk according to the following hierarchy:

- a. Elimination of risk- Elimination of Process/ dangerous operation, reorientation of work place, machines etc. so as to eliminate the hazards.
- b. Substitution -Alteration/ Modification/ replacement of machine, tools, substances etc, so as to change the type of hazard and minimize/ reduce the risk.



Haryana Organics
 (Unit Of Globus Spirit Ltd.)
 Generic Procedure

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c. Engineering controls -Automation, remote operations, safety guards, limit switches etc. Controls here are inbuilt with machine (mostly mechanical / alert/ emergency indicators) to avoid contact of hazard and human.

d. Administrative controls- Signage's, Work instruction's, Motivational prong, Trg. Etc.

e. Personal Protective Equipment-Helmet, Nose mask, Aprons, Ear muffs / plugs, Welding lad Gloves, Goggles, Gumboot, Safety shoes, Safety belts etc. (PPEs are layer of protection between Hazard and Human. But this can't eliminate the chances of occurrence of hazard.)

Annexure 3- Examples for determination of severity and likelihood

SEVERITY			
	1	2	3
	Negligible	Major	Critical
Accident/physical injury Potential	1. potential for a near miss accident 2. could result in minor injuries, bruises etc. requiring first aid.	Could result in injury to body parts requiring medical intervention beyond first aid treatment.(Fractures etc.)	1. Could lead to permanent disability. 2. Could result in fatality, multiple deaths.
Exposure to noise	Exposure (<85db)	Exposure (90-115db)	(>115db) or where monitoring is not yet carried out
Exposure to Chemical, Dust, fumes Vapor, germs Resulting in health issues	0%-95% of limits specified in factories act.	95% -105%of limits specified in factories act.	Continuous exposure to 10% above the limits specified in factories act.

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Illumination levels	Illumination is adequate as per defined standards for the given activity	-	Illumination is not assessed/ very low lux level/ working area are darker/ Activity can cause eye strain or can cause injuries.
Pollution Potential environmental damages etc.,	Minimal impact. The damage is restricted at the source itself Eg. Minor Spillage of oil on the floor	Impact is contained within the plant/Dept./ section. No interaction with outside env. Eg. Spillage sprouted to adjacent area of work area. (ENA LEAKAGE)	interactions with env. Outside the boundary of the USL site. Eg. A) ETP discharge. B) Air emission causing inconvenience to neighbored. C) Major ENA Spillage Outside the building
Fire	1. Minor fire/ smoke which can be extinguished by a portable extinguisher. 2. No loss of material	1. Fire can spread to adjacent area and disrupted for a short period not exceeding a day. 2) Operation can be resumed immediately on extinguisher the fire. 3) fire can result in substantial loss of material/ FG/RM/PM	1. Major fire which can stop unit operational for substantial period 2) Fire can spread to substantial neighborhoods



Haryana Organics
(Unit Of Globus Spirit Ltd.)
Generic Procedure

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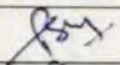
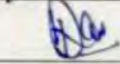
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Security	Minor theft of pilferage, minimal non sensitive data disclosed etc.	Unauthorized entry, minimal critical data disclosed	Counterfeiting, terrorism, All/ extensive critical data disclosed etc.
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LIKELIHOOD RATING		
1	2	3
Possible but is unlikely to happen	Possible and could happen	Likely to happen

S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Blending	ENA	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Blending Head	
2.	Blending	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Blending Head	
3.	Blending	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Blending Head	
4.	Blending	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Blending Head	
5.	Blending	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Blending Head	

RISK CALCULATOR				
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Bottle washing	Glass Handling	Cut and wounds due to glass handling	PPEs provided	No	High	Low	High 4	4	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
2.	Filling Of Liquor	Glass bottle handling	Cut and wounds due to glass handling	PPEs provided	No	High	Low	Low 4	4	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
3.	Bottling	Leakage and spillage of blend	Risk to fall and head injury	Regular Cleaning and use of spill kit	No	High	Low	Low 2	2	Administrative control by ensuring proper cleaning at regular intervals	Bottling Head	
4.	Sealing of Bottling	Bottle breakage	Risk of injury	PPEs provided	Yes	High	Low	Low 2	2	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
5.	Bottling	Moving Part	Risk of injury	Guarding provide	No	High	Low	Low 2	2	Proper PMS to ensure guarding of moving prt is proper	Bottling Head	
6.	Bottling	Oil Spillage	Risk of injury	Regular Cleaning and use of spill kit	No	High	Low	Low 2	2	Administrative control by ensuring proper cleaning at regular intervals	Bottling Head	
7.	Bottling	Noise	Hearing Problem	PPEs Provided to people working in high noise area	No	High	Low	Low 2	2	Administrative control by supervision to ensure people are using PPEs	Bottling Head	
8.	Bottling	Alcohol fumes	Breathing problem	Proper ventilation and exhaust system in bottling area	No	High	Low	Low 2	2	PMS of Exhaust system to ensure it working fine	Bottling Head	
9.	Bottling	Proper lux level	Problem in eye sigh	Proper Lux level in bottling area	No	High	Low	Low 2	2	Regular lux audit to ensure adequate lux level	Bottling Head	

RISK CALCULATOR				
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	DG House and Diesel Storage	Diesel	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Power House Head	
2.	DG House and Diesel Storage	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Power House Head	
3.	DG House and Diesel Storage	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Power House Head	
4.	DG House and Diesel Storage	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Power House Head	
5.	DG House and Diesel Storage	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Power House Head	

RISK CALCULATOR				
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	



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

S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	Distillation Plant	Benzene (C6H6)	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Distillation Head	
2.	Distillation Plant	Fire Due to flammable material	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Distillation Head	
3.	Distillation Plant	Confined Space entry during repair and maintains of distillation column	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Distillation Head	
4.	Distillation Plant	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Distillation Head	
5.	Distillation Plant	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Distillation Head	
6.	Distillation Plant	Electrical hazard due to improper handling of electrical equipment	Fire may lead to loss of life as well as infrastructure	Regular maintenance of electrical installation	Yes	High	Low	Low	4	Engineering Control in unit	Distillation Head	
7.	Distillation Plant	Health Hazard to worker as it may bite workers	Health hazard, risk of injury	Implementation of building maintenance and cleaning schedule	No	High	Low	Low	4	Administrative control in unit	Distillation Head	
8.	Distillation Plant	Use of temporary fixture	Health hazard, risk of injury	Implementation of building maintenance and cleaning schedule	No	High	Low	Low	4	Engineering Control in unit	Distillation Head	
9.	Distillation Plant	Use of loose wiring	Health hazard, risk of injury	Regular maintenance of electrical installation	No	High	Low	Low	4	Engineering Control in unit	Distillation Head	

RISK CALCULATOR				
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

S.No	ACTIVITY	HAZARD	IMPACT	PRESENT CONTROLS AVAILABLE	LEGAL REQUIREMENT (Y/N)	SEVERITY (S)	LIKELIHOOD (P)	RISK RATING (S) X (P)	RISK LEVEL	ADDITIONAL CONTROL MEASURES	RESPONSIBILITY	TARGET DATE
1.	ENA Storage House	ENA	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High 4	4	No	QC Head	
2.	ENA Storage House	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low 2	2	No	QC Head	
3.	ENA Storage House	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium 4	4	No	QC Head	
4.	ENA Storage House	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium 4	4	Administrative control in unit	QC Head	
5.	ENA Storage House	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low 2	2	Administrative control in unit	QC Head	
6.												

RISK CALCULATOR				
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. Impat/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6, 9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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Haryana Organics (A Unit Of Globus Spirit Ltd.)

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1.	Power House And Turbine	Electric Shock	It is Harmful for human being and environment	All equipment proper earthing is done and same also checked and use PPE during the handling	No	High	Low	High 4	4	No	Power House Head	
2.	Power House And Turbine	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low 2	2	No	Power House Head	
3.	Power House And Turbine	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium 4	4	No	Power House Head	
4.	Power House And Turbine	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium 4	4	Administrative control in unit	Power House Head	
5.	Power House And Turbine	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low 2	2	Administrative control in unit	Power House Head	

RISK CALCULATOR				
LEVEL	PROBABILITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	5,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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Haryana Organics (A Unit Of Globus Spirit Ltd.)

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1.	Softener and Cooling tower	H2So4 And anticline chemical	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Plant Head	
2.	Softener and Cooling tower	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Plant Head	
3.	Softener and Cooling tower	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Plant Head	
4.	Softener and Cooling tower	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Plant Head	
5.	Softener and Cooling tower	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Plant Head	
6.												

RISK CALCULATOR				
LEVEL	PROBABLITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. impact/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	

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1.	Water Treatment Plant	HCL and NaOH	It is Harmful for human being and environment	Use PPE during the handling	No	High	Low	High	4	No	Water Treatment Head	
2.	Water Treatment Plant	Fire	It is Harmful for human being and environment	Use PPE during the handling and fire extinguisher	Yes	Low	Low	Low	2	No	Water Treatment Head	
3.	Water Treatment Plant	Confined Space	It is Harmful for human being	Such Space are labeled and enter are only after permit	No	High	Low	Medium	4	No	Water Treatment Head	
4.	Water Treatment Plant	Contractual Activity	Untrained worker may lead to hazards like fire	Contractor is allowed to work in factory only after permit	Yes	High	Low	Medium	4	Administrative control in unit	Water Treatment Head	
5.	Water Treatment Plant	Spillage	Risk of slip trip injury	Regular cleaning activity	No	High	Low	Low	2	Administrative control in unit	Water Treatment Head	
6.	Water Treatment Plant											

RISK CALCULATOR				
LEVEL	PROBABLITY (P)	SEVERITY (S)	RISK CATEGORY	RISK RATING
1	Unlikely / Remote	Negligible/ minor injury/ minimal env. Impat/ minor theft	LOW RISK	1, 2
2	Likely / Occasional	Major/ injuries beyond first aid/ major spillage contained within unit/ forced entry/ mineral loss of critical info	MEDIUM RISK	3, 4
3	Certain	Serious accidents/ fatality / major spills spread outside unit/ counterfeiting	HIGH RISK	6,9

RISK ASSESSED BY	NAME	SIGNATURE
	Parveen Kumar	
	Rajesh Rai	
Date of assessment	16.01.2021	



Haryana Organics (A Unit Of Globeus Spirits Ltd.)

Form

Aspect and Impact (Manufacturing Process & Maintenance)

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Sl. No.	Sub Operations	Activities	Interacts with Env. Y/N	Direct (D)/Indirect (I)	Conditions N/A/E	Environmental Aspects	Environmental Impacts	A	B	C	D	E	F	Total G	S/NS	Remarks
1.	Manufacturing and utility/ machine maintenance	All machine operation	Y	D	A	Generation of noise	Noise pollution	3	4	2	1	1	3	72	NS	Major to be taken and ear plugged to be used
		All machine maintenance	Y	D	N	Generation of cotton waste soaked in oils & lubricants	waste management	3	4	2	1	1	3	72	NS	All generated waste to be kept in the specified yard
		All utilities cleaning	Y	D	N	Generation of waste	Waste management	3	4	5	1	2	2	144	S	The disposal of liquid waste sell be done threw ETP
		Running of D.G sets	Y	D	A	Emission of smoke & high of D.G stack	Air ambient air pollution	2	4	2	1	1	3	48	NS	Testing is done from external source
		Running of D.G sets	Y	D	A	Generation of noise	Noise pollution	3	4	2	1	1	2	48	NS	Testing is done from external source
		Running of D.G sets	Y	D	E	Use of lubricants & diesel	Air pollution & land contaminations	3	3	2	1	1	3	54	NS	Care as taken by maintains
		Running of air compressor	N	D	N	Uses of power	Resource depletion	3	2	3	1	2	3	108	S	Switch off when not in use
		Running of air compressor	Y	D	A	Generation of noise	Noise pollution	3	4	2	1	1	2	48	NS	Major to be taken and ear plugged to be used
		Running of air compressor	Y	D	A	Explosion of air tank	Noise pollution	4	1	4	1	1	2	32	NS	Half yearly inspection is done by external competent person
		Electric panel	N	D	N	Uses of power	Resource depletion	3	2	3	1	2	3	108	S	Switch of when not is use
		Water tank over flow	Y	D	A	Water wastage	Resource wastage	3	4	3	1	1	2	72	NS	Care is taken by maintenances
		Cables	Y	D	A	Fining & smoke	Air pollution	4	1	4	1	2	2	64	NS	Major to be taken by safety team
		Transformer maintains	Y	D	A	Oil spillage & fining	Air pollution	4	1	4	1	2	2	64	NS	Care to be taken by maintenances



Haryana Organics (A Unit Of Globus Spirits Ltd)

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Aspect and Impact (STORE)

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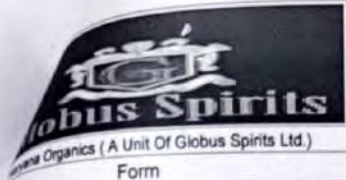
Sl. No.	Sub Operations	Activities	Interacts with Env. Y/N	Direct (D)/Indirect (I)	Conditions N/A/E	Environmental Aspects	Environmental Impacts	A	B	C	D	E	F	Total G	S/NS	Remarks
I.	Store	Storage of fresh diesel barrels/ cans	Y	D	N	Oil spillage from damage barrel/ canon concrete yard	DNR	3	3	3	1	1	3	81	NS	Measure to be taken
		Storage of material like machine parts, electrical part, plastics parts etc	Y	D	E	Catch fire	AP	3	2	4	1	2	2	96	NS	Safety team will work as per need & time totime fire mock drill to be conducted
		Storage of grease barrels/ box	Y	D	N	Grease spillage from damaged barrel/ box on concrete floor	DNR	2	2	2	1	2	3	48	NS	
		Storage of grease barrels/ box	Y	D	E	Catch fire	AP	2	2	4	1	2	2	64	NS	
		Unloading of diesel berried cans	Y	D	N	Opening of oil barrels/ cans while unloading and oil falling on the concrete floor	DNR	2	2	2	1	2	3	48	NS	
		Unloading of grease barrels/ box	Y	D	N	Opening of grease barrels/ box while unloading and falling while unloading & falling on the concrete floor	DNR	2	2	2	1	2	3	48	NS	
		Respires of lead acid batteries, glass wool and paints	Y	D	N	Chances of leakage on floor like acid, paint etc	WM	2	2	2	1	2	3	48	NS	
		Receipt of waste/scrap material like Damage glass/ bottles/ used oil glass wood, Plastic	Y	D	N	Chances of leakage used oil scattered glass wood	WM	2	2	2	1	2	3	48	NS	
		Receipt of waste/scrap material like	Y	D	E	Catch fire	AP	3	2	4	1	2	2	96	NS	

Aspect and Impact (HR, Quality, Marketing, Purchase)

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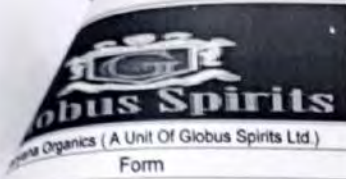
Sl. No.	Sub Operations	Activities	Interacts with Env. Y/N	Direct (D)/Indirect (I)	Conditions N/A/E	Environmental Aspects	Environmental Impacts	A	B	C	D	E	F	Total G	S/NS	Remarks
2	Housekeeping and premises	Energy consumption in light, fan, AC Scanner Printer etc.	Y	D	N	Consumption of power	DNR	3	2	3	1	2	3	108	5	Waste energy is controlled and switches off when not in use
		Paper Consumption	N	D	N	Consumption of paper	DNR	3	4	3	1	3	1	108	5	Double side printing is used and soft data to be used
		Disposable of stationary wastes	N	D	N	Disposable of stationary waste	IC	1	3	1	1	3	2	18	NS	To be sold out the responsible source who use as recycle purpose
		Consumption of water	Y	DI	N	Consumption of water	DNR	3	3	3	1	2	1	54	NS	Car those maintenance
		Discharge of waste water	N	DI	N	Disposable of waste water	WP	2	4	2	1	3	1	48	NS	Disposed through drainage
		Disposable of housekeeping waste	N	DI	N	Disposable of housekeeping waste	LC	2	4	2	1	3	1	48	NS	Dispose as dumping yard
		Dust generation	Y	DI	N	Generation of Dust	AP	1	4	2	1	3	2	48	NS	Mopping water spraking done where required
		Generation of mist during spraying	N	DI	N	Generation of mist	AP	1	2	2	1	3	2	24	NS	Mist used spraying done during occupancy hours
		Consumption of water	Y	D	N	Consumption of water	DNR	2	4	3	1	3	1	72	NS	Use as per requirement
		Discharge of waste water	N	D	N	Consumption of water	WP	2	4	2	1	3	1	48	NS	Care through energy conservation
3	Washroom	Water leakage from taps overflow of water tank	N	D	N	Consumption of water	DNR	2	1	3	1	4	2	48	NS	Periodic maintenance
		Discharge of waste water	Y	D	N	Consumption of water	DNR	2	1	3	1	4	2	48	NS	Use as per requirement



Aspect and Impact (HR, Quality, Marketing, Purchase)

Document No.	GSL/EHS/2021/01
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Form															
Guarding And horticulture	Consumption of water	N	DI	N	Consumption of water	DNR	2	3	3	1	3	1	54	NS	Use as per requirement
	Tree plantation	Y	DI	N	If tree plantation is not there	Global warning	4	3	4	1	1	3	144		Care of plants
	Disposable of waters leaves twigs	N	DI	N	Disposable of waste	IC,LP	1	3	2	1	3	3	54	NS	Disposable to dumping yard
	Generation of mist During sparing	N	DI	N	Generation of mist	AP	1	2	2	1	3	3	56	NS	Mask used
5. Painting and white washing	Use of paint, thinner etc	N	DI	N	Disposable of waste	DNR	3	1	3	1	3	2	54	NS	Use as per requirement
	Disposable of Empty container	N	DI	N	Disposable of waste	WM	1	1	2	1	3	3	18	NS	Taken back by contractor
	Disposal of brusher clothes etc.	N	DI	N	Disposable of waste	IC	1	1	1	3	3	18	NS	Taken back by contractor	
	Fire in paint thinner	N	DI	A	Disposable of waste	AP	3	1	5	1	3	1	NS		No smoking area handle carefully



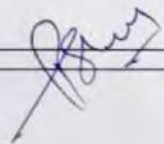

Aspect and Impact

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WORKING LEGEND TOTAL G=A*B*C*D*E*F

QUANTITY (A)	OCCURENCE (B)	IMPACT(C)	LEGISTATION (D)	DURATION (E)	CONTROL(F)
Excessive (5)	Continuous (5)	Human health effect (5)	Legal non compliance (5)	More than 24hours (5)	Absient or non-effective control (5)
High (4)	Several times a day (4)	Affect flora or fauna and marine life of global issue (4)	Non compliance may happen (4)	With in 24 hours (4)	Mechanism in place but non reliable (4)
Moderate (3)	Several times a week (3)	Recourse depletion (3)	Need monitoring (3)	With in 8 hours (3)	Control need human intervention (3)
Low (2)	Once a month or less (2)	Cause is discomfit or nuisance (2)	Interested party concern (2)	With in one hours (2)	Has in built secondary control (2)
Negligible (1)	Very rare (1)	Negligible visual impact (1)	Not applicable / in compliance (1)	Immediately (1)	Available and effective source (1)

D- Direct, I- indirect
 CONDITION- N- Normal, A- abnormal, E- Emergency
 IMPACT- AP- Air Pollution, WP- water pollution ,LC- land contamination DNR- Depth of natural resource, WM- Waste management , NP- Noise pollution
 S-Significant , NS- Non Significant

Issued By : MR  Approved By: 

HARYANA ORGANICS
 (A Unit of Globus Spirits Ltd.)
 4th K. M. Stone, Chulkana Road
 SAMALKHA-132101







Samsung Triple Camera
Shot with my Galaxy A70



Samsung Triple Camera
Shot with my Galaxy A70









HARYANA ORGANICS
SAMALKHA

Form

TRAINING RECORD

Document No. HOS/COM/F/18

Date of Issue 20/03/2019

Rev. No. 01

Page No. 1 of 1

Name of the program:	fire and safety training
Trainers name	Parveen Kumar
Venue	HOS Samalkha
Target Group	All employee & workers
Date	18/11/24

S.No.	Employee code	Participant Name	Function	Signature
1		Ajay		Ajay
2		Anit		Anit
3		Normal		Normal
4		Somit		Somit
5		Deepak		Deepak
6		Sushil Kumar		Sushil
7		Rajesh		Rajesh
8		Rakesh		Rakesh
9		Yogesh		Yogesh
10		Anand		Anand
11		Omkar		Omkar
12		Sandeep		Sandeep
13		Anit		Anit
14		Deepak		Deepak

Signature of Training Manager/HR Head

Signature of Trainer

From Assistant Divisional Fire Officer/Fire Station Officer
Panipat

997

To **M/s** Haryana Organics A unit of Globus Sprits Ltd
Chulkana Road, Samalkha, District Panipat
Memo No. FS/2023/418 dated : 28/06/2023

Subject: Renewal of Fire Safety Certificate Under 15 mtrs. height from the fire Safety Point of View of the Group G- Industrial Building at Chulkana Road, Samalkha, District Panipat of Haryana Organics, A unit of Globus Sprits Ltd :

Reference to you online No 140842323000559 dated 27/06/2023 on the subject cited above.

Tower Name	Floor Detail	Height	Ground Coverage
Haryana Organics A unit of Globus Sprits Ltd	G+1	10	25757
Basement Level	Basement Area	Remarks	
0	0	OK	

Your site for the Renewal of the Fire Safety Certificate has been inspected by the Team of Fire Station Officers, **Panipat** from fire safety Point of View. The means of escape and Fire Protection system were checked and found as per the National Building Code of India, Part- IV guidelines.

In view of the satisfactory fire protection system / arrangement mentioned as above, this office has no objection for occupation from the Fire Safety point of view, with the following conditions:-

- 1) The owner/occupier shall keep duly trained Fire Staff in all three shifts.
- 2) The Fire Protection System tested during inspection shall be maintained properly & always should be in good working condition.
- 3) If any lapse is found in the fire protection system at the time of inspection or detected during outbreak of fire, action will be taken as per rules against you.
- 4) You are directed to apply for Renewal of Fire Safety Certificate in future before 2 month of expiry of your Fire Safety Certificate.
- 5) The open set back area is not checked at our end as it shall be checked by concerned building department.
- 6) The owner/occupier shall strictly follow the other applicable rules/ regulations/ byelaws laid down regarding fire safety system. If you fail to comply with any of the above terms & conditions you will be liable to be punished as per Section 30,31 & 47 of fire & Emergency Services Act 2022.
- 7) You have to perform quarterly Fire Drill in your building as per NBC with intimation to Fire Department and video graphy evidence to be kept as a record which shall be produced at the time of next Renewal; Officials/Residents/R.W.A. should be mentioned in the drill.
- 8) If the Infringements of Byelaws remains un- noticed the Authority reserves the right to amend the Fire Safety Certificate as and when any such Infringements comes to notice after giving an opportunity of being heard and the Authority shall stand Indemnified against any claim on this account.
- 9) The owner or occupier of the building shall give a self-declaration certificate annually to the effect that the fire fighting system installed in his building is working in good condition and there is no addition/alteration in the building. The Fire Officer may randomly check such building. In case there is any addition/alteration beyond permissible limits under the Haryana Building Code, 2017, the fire safety certificate shall cease to exist and the owner shall apply for approval of revised Fire Fighting Scheme as per the provisions of section 18.

The above Renewal of Fire Safety Certificate is valid for **Three** year from the date of issue of this letter Applying renewal of the same well in time shall be the responsibility of owner/occupier.

Remarks:- OK



FIRE STATION OFFICER
Haryana Fire & Emergency Services
PANIPAT

Fire Station Officer,
Panipat

Exercising the power of Director, Fire Services, Haryana



भारत सरकार
Government of India
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो)
Petroleum & Explosives Safety Organisation (PESO)
हाल संख्या 502 एवं 507, लेवल-5, ब्लॉक II, पुराना सी.जी.ओ. काम्प्लेक्स, एन.एच.4
फरीदाबाद- 121001
Hall No. 502 & 507, Level 5, Block B,
Old CGO Complex, NH-4,
Faridabad - 121001

E-mail : jtccefaridabad@explosives.gov.in

Phone/Fax No : 0129 - 2410734, 2410732

संख्या /No. : P/HQ/HN/15/2319 (P429204)

दिनांक /Dated : 03/01/2024

सेवा में
/To,

M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt,
F-0, Ground Floor, The Mira Corporate Suites,,
Plot No. 1&2, Ishwar Nagar, Mathura Road,,
New Delhi,
Taluka: New Delhi,
District: DELHI,
State: Delhi
PIN: 110065

विषय /Sub : Khasra No, 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka:
Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 में स्थित विद्यमान पेट्रोलियम वर्ग A अधिष्ठापन में अनुज्ञप्ति सं P/HQ/HN/15/2319
(P429204) के नवीकरण के संदर्भ में ।
Existing Petroleum Class A Installation at Khasra No, 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village,
Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 - Licence No.
P/HQ/HN/15/2319 (P429204) - Renewal regarding.

महोदय
/Sir(s),

कृपया आपके पत्र क्रमांक OIN1554503 दिनांक 24/12/2023 का अवलोकन करें ।

Please refer to your letter No.: OIN1554503, dated 24/12/2023

अनुज्ञप्ति संख्या P/HQ/HN/15/2319 (P429204) दिनांक 24/12/2019 को दिनांक 31/12/2028 तक नवीनीकृत कर इस पत्र के साथ अग्रपिठ की जा रही है ।
Licence No. P/HQ/HN/15/2319 (P429204) dated 24/12/2019 is forwarded herewith duly renewed upto 31/12/2028.

कृपया पेट्रोलियम नियम 2002 के अधीन बनाए गए नियम 148 में दी गई प्रक्रिया का कडाई से पालन करें । अनुज्ञप्ति के नवीकरण हेतु समस्त दस्तावेजों को
अनुज्ञप्ति की वैधता समाप्त होने की तिथि से कम से कम 30 दिन पूर्व Jt. Chief Controller of Explosives, North Circle, Faridabad कार्यालय को
प्रेषित करें ।

Please follow the procedure strictly as laid down in rule 148 of the Petroleum Rules, 2002 and submit complete documents for the
Renewal of the licence to Jt. Chief Controller of Explosives, North Circle, Faridabad, so as to reach his office on or before the date
on which Licence expires.

कृपया पावती दें।

Please acknowledge the receipt.

भवदीय /Yours faithfully,

((कुंवर पाल सिंह)
(Kunwar Pal Singh)
उप विस्फोटक नियंत्रक
Dy. Controller of Explosives
कृते संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
फरीदाबाद/Faridabad

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(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : <http://peso.gov.in> देखें)

(For more information regarding status,fees and other details please visit our website: <http://peso.gov.in>)

प्ररूप XV
(प्रथम अनुसूची का अनुच्छेद 6 देखिए)
FORM XV
(see Article 6 of the First Schedule)

अधिष्ठापनों में पेट्रोलियम के आयात और भंडारकरण के लिए अनुज्ञप्ति
LICENCE TO IMPORT AND STORE PETROLEUM IN AN INSTALLATION

अनुज्ञप्ति सं. (Licence No.): P/HQ/HN/15/2319(P429204)

फीस रूपए (Fee Rs.) 50000/- per year

M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt, F-0, Ground Floor, The Mira Corporate Suites,, Plot No. 1&2, Ishwar Nagar, Mathura Road,, New Delhi, Taluka: New Delhi, District: DELHI, State: Delhi, PIN: 110065 को केवल इसमें यथा विनिर्दिष्ट वर्ग और मात्राओं में पेट्रोलियम 1900.00 KL आयात करने के लिए और उसका, नीचे वर्णित और अनुमोदित नक्शा संख्या P/HQ/HN/15/2319(P429204) तारीख 03/01/2024 जो कि इससे उपाबद्ध है, में दिखाए गए स्थान पर भण्डारकरण के लिए पेट्रोलियम अधिनियम, 1934 के उपबंधों या उसके अधीन बनाए गए नियमों तथा इस अनुज्ञप्ति की अतिरिक्त शर्तों के अधीन रहते हुए, यह अनुज्ञप्ति अनुदत्त की जाती है।

Licence is hereby granted to M/s. M/s. Haryana Organics (A Unit of Globus Spirits Lt, F-0, Ground Floor, The Mira Corporate Suites,, Plot No. 1&2, Ishwar Nagar, Mathura Road,, New Delhi, Taluka: New Delhi, District: DELHI, State: Delhi, PIN: 110065 valid only for the importation and storage of 1900.00 KL Petroleum of the class and quantities as herein specified and storage thereof in the place described below and shown on the approved plan No P/HQ/HN/15/2319(P429204) dated 03/01/2024 attached hereto subject to the provisions of the Petroleum Act, 1934 and the rule made thereunder and to the further conditions of this Licence.

यह अनुज्ञप्ति 31st day of December 2028 तक प्रवृत्त रहेगी।

The Licence shall remain in force till the 31st day of December 2028

पेट्रोलियम का विवरण /Description of Petroleum	अनुज्ञप्त मात्रा (किलोलीटरों में) /Quantity licenced in KL
वर्ग क प्रपुंज पेट्रोलियम /Petroleum Class A in bulk	1900.00 KL
वर्ग क प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class A, otherwise than in bulk	NIL
वर्ग ख प्रपुंज पेट्रोलियम /Petroleum Class B in bulk	NIL
वर्ग ख प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class B, otherwise than in bulk	NIL
वर्ग ग प्रपुंज पेट्रोलियम /Petroleum Class C in bulk	NIL
वर्ग ग प्रपुंज पेट्रोलियम से भिन्न /Petroleum Class C, otherwise than in bulk	NIL
कुल क्षमता /Total Capacity	1900.00 KL

December 24, 2019

For Chief Controller of Explosives
HQ, Nagpur

अनुज्ञप्त परिसरों का विवरण और अवस्थान
DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर जिसकी विन्यास सीमाएं अन्य विशिष्टां संलग्न अनुमोदित नक्शों में दिखाई गई हैं Khasra No: 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 स्थान पर अवस्थित है तथा उसमें निम्नलिखित 5 Above Ground tank(s) for CLASS A , सम्मिलित हैं।

The licensed premises, the layout , boundaries and other particulars of which are shown in the attached approved plan are situated at Khasra No: 475/439, 501/463, 421/ 394, 420/393, 4 KM, Chulkana Road,, Village, Samalkha,, Samalkha, Samalkha, Taluka: Samalkha, District: PANIPAT, State: Haryana, PIN: 132101 and consists of 5 Above Ground tank(s) for CLASS A , together with connected facilities.

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1000

पेज सं. 2

अनुज्ञप्ति संख्या-(Licence No.) P/HQ/HN/15/2319 (P429204)

नवीनीकरण के पृष्ठांकन के लिए स्थान
SPACE FOR ENDORSEMENT OF RENEWALS

पेट्रोलियम अधिनियम, १९३४ के उपबन्धों या नवीकरण की तारीख समाप्ति की तारीख अनुज्ञापन प्राधिकारी के हस्ताक्षर और उनके अधीन बनाए गए नियमों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में यह अनुज्ञप्ति फ़िस में बिना किसी छूट के दस वर्ष तक नवीकृत की जा सकेगी।

This licence shall be renewable without any concession in fee for ten years in the absence of contravention of any provisions of the Petroleum Act, 1934 or of the rules framed thereunder or of any of the conditions of this licence.

1).	03/01/2024	31/12/2028	Kunwar Pal Singh Dy. Controller of Explosives For Jt. Chief Controller of Explosives Faridabad
-----	------------	------------	--

यदि अनुज्ञप्ति परिसर इसमें उपाबद्ध विवरण और शर्तों के अनुरूप नहीं पाए जाते हैं और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति मंजूर की गई है उनमें से किसी का उल्लंघन होने की दशा में यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्तिधारी प्रथम अपराध के लिए साधारण कारावास से, जो एक मास तक हो सकता है, या जुर्माने से, जो एक हजार रुपये तक हो सकता है, या दोनों से, और प्रत्येक पश्चातवर्ती अपराध के लिए साधारण कारावास से जो तीन मास तक हो सकता है, या जुर्माने से, जो पांच हजार रुपये तक हो सकता है, या दोनों से, दण्डनीय होगा।

This licence is liable to be cancelled if the licensed premises are not found conforming to the description given on the approved plan attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable for the first offence with simple imprisonment which may be extend to one month, or with fine which may extend to one thousand rupees, or with both and for every subsequent offence with simple imprisonment which may extend to three months, or with fine which may extend to five thousand rupees or with both.

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Electrostatic Preceptor



1004



Paved Roads

1005





Greenbelt Development at Plant Site



Dust Suppression System

1007



Conveyor Belt



Covered Truck & Truck Parking area



25 years of success

J.M. ENVIROLAB PVT. LTD.



Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018

TEST REPORT

Sample Number: **JME/GSL/FD/01** Report No.: **JME/FD/240920012**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-02**
at Village- Chulkana, Teh- Samalkha, Party Reference No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Main Gate**
 Latitude : **29°13'10.92" N**
 Longitude : **76°59'46.05" E**
 Date of Monitoring : **17/09/2024 to 17/09/2024**
 Time of Monitoring : **10:10 to 14:10 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/02**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **30°C**
 Surrounding activity : **Human & Vehicular Activities**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS-5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	IS:5182 (Part-4)	171.0	µg/m ³

End of Report


Deepak Singh
 Tested by


Sita Ram Yadav
 Checked by



Note:

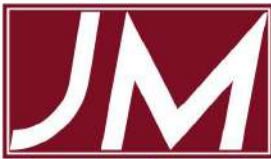
- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
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1009



TC-6821

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TEST REPORT

Sample Number: **JME/GSL/FD/02** Report No.: **JME/FD/240920013**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-02**
at Village- Chulkana, Teh- Samalkha, Party Reference No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Plant Area**
 Latitude : **29°13'04.30" N**
 Longitude : **76°59'51.21" E**
 Date of Monitoring : **17/09/2024 to 17/09/2024**
 Time of Monitoring : **14:50 to 18:50 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/01**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **32°C**
 Surrounding activity : **Near Boiler Area & Vehicular Activities**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS- 5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	IS:5182 (Part-4)	159.0	µg/m ³

End of Report


Deepak Singh
 Tested by


Sita Ram Yadav
 Checked by


Authorized Signatory

Note:

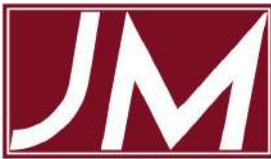
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- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
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TEST REPORT

Sample Number: **JME/GSL/FD/03** Report No.: **JME/FD/240920014**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-02**
at Village- Chulkana, Teh- Samalkha, Party Reference No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar(GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Near IMF Botling**
 Latitude : **29°13'06.93" N**
 Longitude : **76°59'49.70" E**
 Date of Monitoring : **18/09/2024 to 18/09/2024**
 Time of Monitoring : **09:30 to 13:30 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/02**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **28°C**
 Surrounding activity : **Plant Operation & Vehicular Activities**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS- 5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	IS:5182 (Part-4)	143.0	µg/m ³

End of Report


Deepak Singh
 Tested by


Sita Ram Yadav
 Checked by



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TEST REPORT

Sample Number: **JME/GSL/FD/04** Report No.: **JME/FD/240920015**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-02**
at Village- Chulkana, Teh- Samalkha, Party Reference No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **FUGITIVE DUST EMISSION**

General Information

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMELPL Team**
 Sampling Location : **Near Admin Office**
 Latitude : **29°13'04.36" N**
 Longitude : **76°59'48.48" E**
 Date of Monitoring : **18/09/2024 to 18/09/2024**
 Time of Monitoring : **14:00 to 18:00 Hrs.**
 Instrument used : **HVS**
 Instrument code : **JME/HVS/01/01**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **24°C**
 Surrounding activity : **Plant Operation**
 Purpose of Monitoring : **Regulatory Requirement**
 Control measure if Any : **--**
 Sampling & Analysis Protocol : **IS- 5182**
 Sampling Duration : **240.0**
 Parameter Required : **SPM**

TEST RESULTS

S. No.	Test Parameters	Test Method	Results	Units
1.	SPM	IS:5182 (Part-4)	136.0	µg/m ³

End of Report


Deepak Singh
 Tested by


Sita Ram Yadav
 Checked by



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[See rules 115 (2)]

Pollution Under Control Certificate

Authorized By:
Government of Uttar Pradesh

Date : 30/01/2024
Time : 11:06:27 AM
Validity upto : 29/01/2025



Certificate No. : UP01403780001079
Registration No. : HR45CB249
Date of Registration : 15/Nov/2017
Month & Year of Manufacturing : September-2017
Vehic. Model Number : *****20
Emission Norms : BHARAT STAGE-IV
Fuel : DIESEL
PUC Code : UP0140378
GSTN :
Fees : (GST to be paid extra as applicable)
M.I. observation : Nil

Vehicle Photo with Registration plate
50 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)		
	Hydrocarbon (THC/HC)	ppm		
High idling emissions	CO	percentage (%)		
	SPM	ppm	2500 ± 700	
Smoke Density	Lambda		1 ± 0.03	
	Light absorption coefficient	1/m ² m	1.82	0.62

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note : 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://air.parivahan.gov.in>

Authorized Signature with stamp of PUC operator
50mm x 20 mm

Form 59

(See rules 115 (2))

Pollution Under Control Certificate

Approved By:

Environment of Haryana

Date: 29/02/2024

Time: 12:18:42 PM

Valid upto: 27/02/2025



Registration No.

HR02B0016007643

Registration No.

HR15E2487

Date of Registration

13/Dec/2014

Annual No. test of Manufacturing

October 2014

New Emission Norms

2000 cc

Emission Norms

BHARAT STAGE IV

Fuel Type

DIESEL

Pollutant

HR0396016

Pollutant

Rs.100.00

Pollutant

Nil

Pollutant

Vehicle Photo with Registration plate

60 mm x 30 mm



Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission Limits	Measured Value (upto 2 decimal places)
1	Carbon Monoxide (CO)	percentage (%)	4	5
1	Hydrocarbon (THC/HC)	ppm		
	CO	percentage (%)		
1	RPM	RPM	2500 x 200	
	Exhaust		0.03	
1	Light absorption coefficient	L/metre	1.02	1.16

This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: To view details of any vehicle numbers to registered vehicle by logging to <http://pucapp.haryana.gov.in>

Authorized Signature with stamp of PUC operator

60mm x 20 mm



1014

296

(See rules 115/23)

Pollution Under Control CertificateAuthorized By
Government of MalaysiaDate: 16/04/2024
Time: 16:00:03 PM
Validity upto: 15/04/2025

Certificate No.	HR039011500025085
Registration No.	HR39E0839
Date of Registration	25/Aug/2021
Month & Year of Manufacturing	May-2021
Valid Mobile Number	*****300
Emission Norm	BHARU, STAGE VI
Fuel	ENG ONLY
PUC Code	HR0390115
CO2E	Rx 100.00
Fees	No
Mfr observation	

Vehicle Photo with Registration plate
80 mm x 30 mm

Sr. No.	Pollutant (as applicable)	Units (as applicable)	Emission limits	Measured Value (upto 2 decimal places)
1	2	3	4	5
Idling Emissions	Carbon Monoxide (CO)	percentage (%)	0.3	0.09
	Hydrocarbon, (THC/HC)	ppm	200.0	137.0
High idling emissions	CO	percentage (%)	0.0	0.0
	RPM	RPM	3500 ± 200	0.0
	Lambda	-	1 ± 0.03	0.0
Smoke Density	Light absorption coefficient	1/metre		

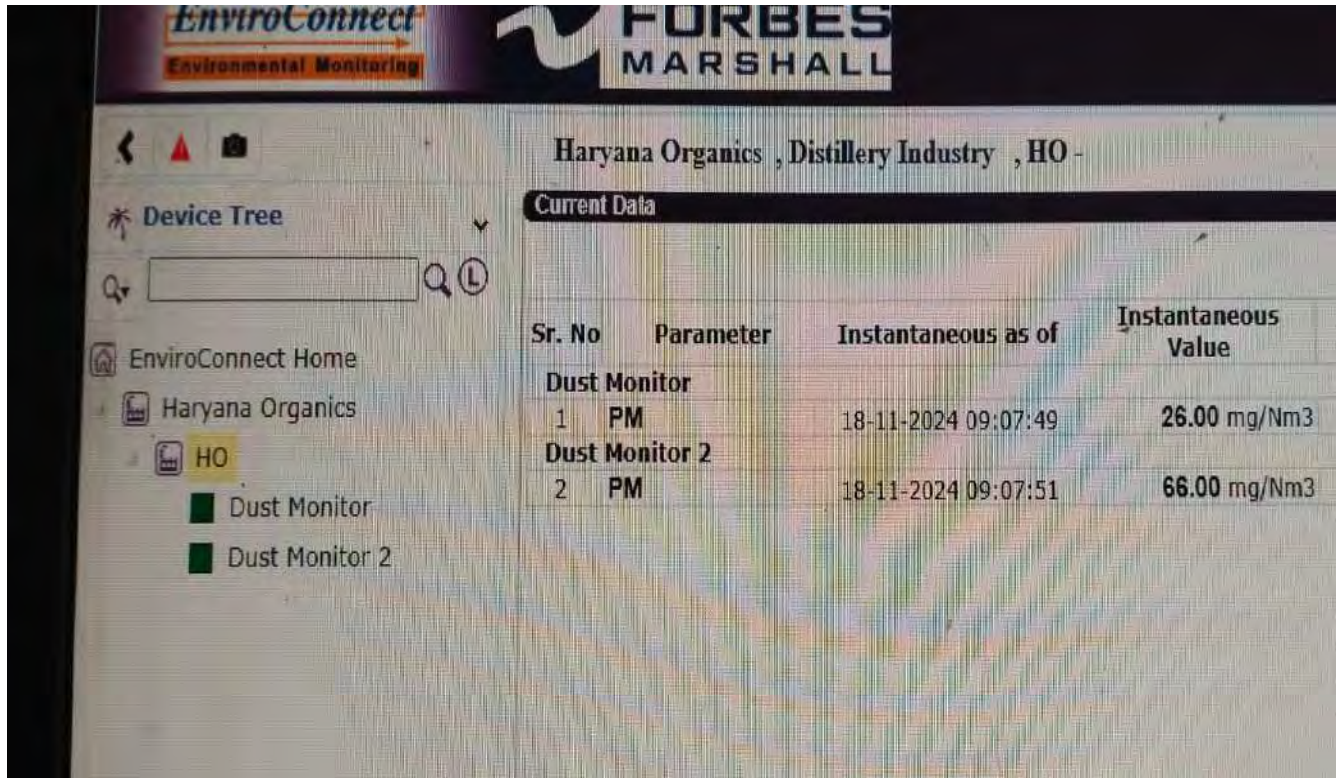
This PUC certificate is system generated through the national register of motor vehicles and does not require any signature.

Note: 1. Vehicle owners to link their mobile numbers to registered vehicle by logging to <https://puc.parivahan.gov.in>

Authorized Signature with stamp of PUC operator
80mm x 20 mm

Screenshot of continuous online monitoring & Nigh Vision Camera Installed

Annexure 20



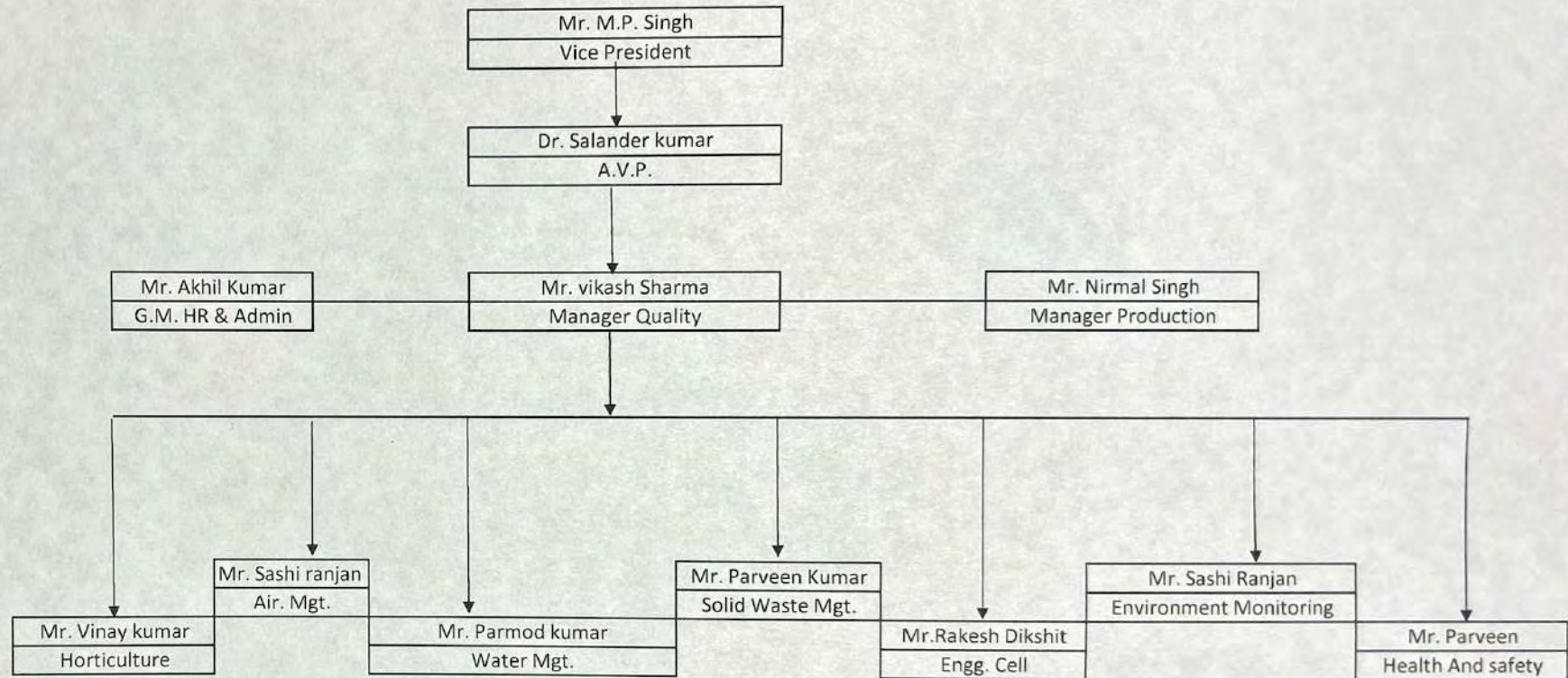


Photographs of Laboratory at Plant Site(1)

Annexure-21



Organization Chart
Haryana Organics Samalkha (A Unit Of Globus Spirits Ltd.)





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TC-6821

TEST REPORT

Sample Number: **JME/GSL/AN/01**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)**
at Village- Chulkana, Teh- Samalkha,
District- Panipat, Haryana-132101

Report No.: **JME/AN/240920007**
 Format No.: **7.5 F-04**
 Party Ref. No.: **Nil**
 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT NOISE LEVEL MONITORING**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **Main Gate**
 Latitude : **29° 13' 11.34" N**
 Longitude : **76° 59' 46.24" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/04**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **17/09/2024 to 18/09/2024**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 32°C, Min 22°C**
 Surrounding activity : **Human & Vehicular Activities**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	73.5	65.3	dB(A)
2.	Lmin	IS-9989	53.2	48.0	dB(A)
3.	Leq	IS-9989	62.3	52.8	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	--	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	--	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	--	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	--	50	40	dB(A)

End of Report

Deepak Singh
 Tested by

Sita Ram Yadav
 Checked by



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TC-6821

TEST REPORT

Sample Number: **JME/GSL/AN/02**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)**
at Village- Chulkana, Teh- Samalkha,
District- Panipat, Haryana-132101

Report No.: **JME/AN/240920008**
 Format No.: **7.5 F-04**
 Party Ref. No.: **Nil**
 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT NOISE LEVEL MONITORING**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **Admin Office**
 Latitude : **29° 13' 04.55" N**
 Longitude : **76° 59' 48.34" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/12**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **17/09/2024 to 18/09/2024**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 32°C, Min 22°C**
 Surrounding activity : **Plant Operation**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	67.3	59.4	dB(A)
2.	Lmin	IS-9989	53.6	40.5	dB(A)
3.	Leq	IS-9989	56.2	44.6	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	--	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	--	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	--	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	--	50	40	dB(A)

End of Report

Deepak Singh
 Tested by

Sita Ram Yadav
 Checked by



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TEST REPORT

Sample Number: **JME/GSL/AN/03** Report No.: **JME/AN/240920009**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.) at Village- Chulkana, Teh- Samalkha, District- Panipat, Haryana-132101** Format No.: **7.5 F-04**
 Party Ref. No.: **Nil**
 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Sample Description: **AMBIENT NOISE LEVEL MONITORING** Receipt Date: **20/09/2024**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **IMFL Bottling**
 Latitude : **29° 13' 06.96" N**
 Longitude : **76° 59' 49.55" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/04**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **18/09/2024 to 19/09/2024**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 33°C, Min 23°C**
 Surrounding activity : **Plant Operation & Vehicular Activities**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	75.3	68.5	dB(A)
2.	Lmin	IS-9989	67.4	58.3	dB(A)
3.	Leq	IS-9989	72.1	63.0	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	--	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	--	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	--	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	--	50	40	dB(A)

End of Report

Deepak Singh
 Tested by

Sita Ram Yadav
 Checked by



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TEST REPORT

Sample Number: **JME/GSL/AN/04** Report No.: **JME/AN/240229010**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-04**
at Village- Chulkana, Teh- Samalkha, Party Ref. No. **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **AMBIENT NOISE LEVEL MONITORING**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **Plant Area**
 Latitude : **29° 13' 04.51" N**
 Longitude : **76° 59' 51.56" E**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/12**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Date of Monitoring : **18/09/2024 to 19/09/2024**
 Time of Monitoring : **06:00 AM to 06:00 AM**
 Sampling Duration : **24 Hrs.**
 Ambient Temperature (°C) : **Max 33°C, Min 23°C**
 Surrounding activity : **Plant Operation & Vehicular Activities**
 Sampling & Analysis Protocol : **IS 9989**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Test Results dB (A)		Unit
			Day Time (06:00 AM to 10:00 PM)	Night Time (10:00 PM to 06:00 AM)	
1.	Lmax	IS-9989	72.5	66.7	dB(A)
2.	Lmin	IS-9989	52.8	45.7	dB(A)
3.	Leq	IS-9989	59.9	55.1	dB(A)
4.	CPCB Limits in dB(A) Leq (Industrial area)	--	75	70	dB(A)
5.	CPCB Limits in dB(A) Leq (Commercial area)	--	65	55	dB(A)
6.	CPCB Limits in dB(A) Leq (Residential area)	--	55	45	dB(A)
7.	CPCB Limits in dB(A) Leq (Silence area)	--	50	40	dB(A)

End of Report

Deepak Singh
 Tested by

Sita Ram Yadav
 Checked by



Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
- Total liability or any claim in case of dispute is limited to the invoice raised by the laboratory.
- The sample will be destroyed after retention time unless otherwise specified specially.
- Endorsement of the product tested by the laboratory is neither inferred nor implied.
- Report shall not be reproduce except in full without approval of the laboratory.
- All disputes are subject to exclusive jurisdiction of Jaipur court only.

Reg. Office & Lab.

424, Ground Floor, Udyog Vihar,
 Phase-IV, Gurugram-122015 (Haryana)
 E-mail: jmenvirolab@hotmail.com | www.jmenvironet.org

Corporate Office

Emaar Digital Greens, Tower-B, Unit No.1517,
 Golf Course Ext. Road, Sector-61,
 Gurugram-122011(Haryana)



25 years of success

J.M. ENVIROLAB PVT. LTD.

Approved from MoEF&CC & Certified - ISO 9001:2015, ISO 14001:2015, ISO 45001:2018



TEST REPORT

Sample Number: **JME/GSL/PS/01** Report No.: **JME/PS/240920011**
 Name & Address of Unit: **M/s. Haryana Organics (A Division of Globus Spirits Ltd.)** Format No.: **7.5 F-04**
at Village- Chulkana, Teh- Samalkha, Party Ref. No.: **Nil**
District- Panipat, Haryana-132101 Reporting Date: **25/09/2024**
 Analysis Completion Date: **25/09/2024**
 Analysis Start Date: **20/09/2024**
 Receipt Date: **20/09/2024**

Sample Description: **SOURCE NOISE LEVEL- DG Set**

Client Representative (Name & Designation) : **Mr. Akhil Kumar (GM.HR & ADMIN)**
 Sample collected by : **JMEPL Team**
 Sampling Location : **DG Set 380 KVA**
 Latitude : **29°13'03.78" N**
 Longitude : **76°59'51.34" E**
 Date of Monitoring : **17/09/2024**
 Time of Monitoring : **09:30 hrs to 10:00 hrs**
 Instrument used : **Sound Level Meter**
 Instrument code : **JME/SLM/01/31**
 Instrument calibration status : **Calibrated**
 Meteorological condition during monitoring : **Clear Sky**
 Ambient Temperature (°C) : **Max 30°C, Min 28°C**
 Surrounding activity : **DG Set Operation**
 Purpose of Monitoring : **Regulatory Requirement**
 Control Measure if any : **Acoustic Enclosure**
 Sampling & Analysis Protocol : **IS 4758**
 Actual duration of Monitoring, (minutes) : **30 minutes**
 Parameter Required : **As per work order**

TEST RESULTS

S. No.	Parameters	Test Method	Results	Units
1.	Leq (Open Acoustic Enclosure)	IS-4758	100.3	dB(A)
2.	Leq (Close Acoustic Enclosure)	IS-4758	72.5	dB(A)
3.	Insertion Loss	--	28.3	dB(A)

Note: Acoustic enclosure shall be designed for minimum 25 db (A) insertion loss under Environment (Protection) act, 1986

End of Report

Deepak Singh
 Tested by

Sita Ram Yadav
 Checked by



Note:

- This test report has been at your request and test results pertain to the tested sample received.
- This reports is for your reference only and not to be used for any legal purpose.
- Any discrepancy in the test report or any remarks regarding the test results shall be brought to our knowledge within 7 days of the issue of this report.
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 Golf Course Ext. Road, Sector-61,
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Annexure 24

The photographs showing CER Activities:



एक दिवसीय आई चैकअप कैंप आयोजित

आँखों की जाँच करते हुए नेत्र विशेषज्ञ। (चौरेख)

समालाखा, 3 जुलाई (चौरेख): बाबा लकीसर ध्यान केंद्र बुलकाना में हरियाणा आर्गेनिक ए यूनिट ऑफ रलोबस स्पिरिट लिमिटेड में इनशक्ति फाउंडेशन द्वारा एक दिवसीय फ्री आई चैकअप कैंप लगाया गया। कैंप में क्षेत्र के ओप्टीमेटिस्ट सचिन कुमार द्वारा आधुनिक मशीनों से बच्चों, महिलाओं व बुजुर्गों की आँखों की जाँच की गई। कैंप में करीब 80 बच्चों, महिलाओं व बुजुर्गों को दवाई और चश्मा भी मुफ्त में दिया गया। इस अवसर पर सचिन ने बताया कि आँख हमारे शरीर का एक अभिन्न अंग है, अगर आँखों से संबंधित जरा सी भी कोई परेशानी है तो उसको तुरंत प्रभाव से नेत्र विशेषज्ञ से चैकअप करवाना चाहिए। इस अवसर पर इनशक्ति फाउंडेशन से सीरीज प्रताप सिंह और ईया गुप्ता व क्षेत्र के भाई एवं समूह की महिलाएं उपस्थित थीं।

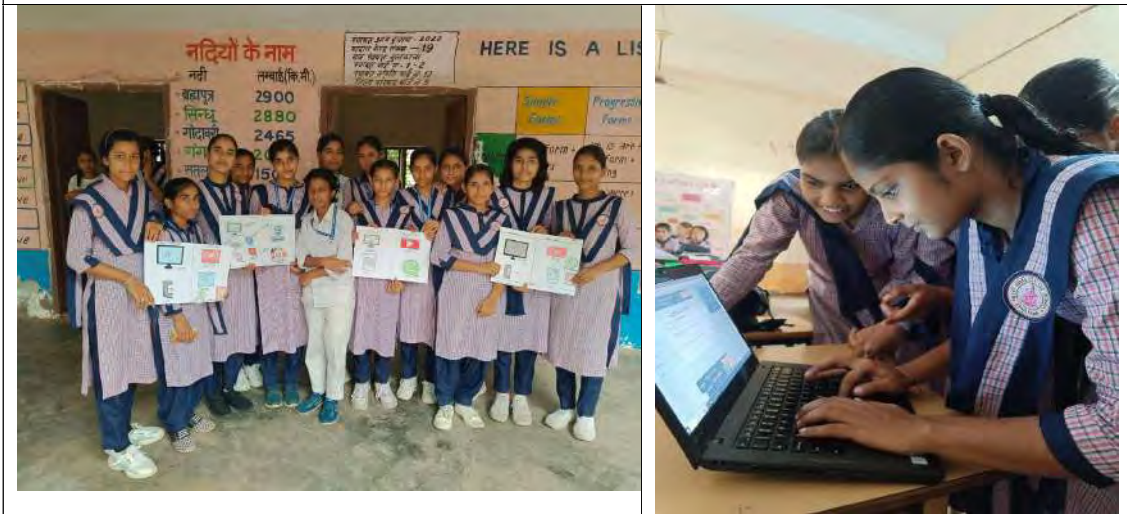
Eye checkup camp in Chulkana



Digital Literacy Training in Chulkana and Kiwana



Sanitary Pad Awareness



Soft Skills and Computer Training in Chulakan School







चुलकाना विद्यालय में कंप्यूटर लैब का शुभारंभ

जागरण संवाददाता, समालखा : शक्ति फाउंडेशन और हरियाणा आर्गेनिक्स, चुलकाना रोड के संजन्म से चुलकाना के राजकीय कन्या चरिण्ड माध्यमिक विद्यालय में कंप्यूटर लैब की शुरुआत हुई। लैब में स्कूल की 250 छात्राओं को बेसिक कंप्यूटर स्किल की चालू सत्र में ट्रेनिंग दी जाएगी। एसडीएम अमित भारद्वाज और चुलकाना के सरपंच सतीश छौवकर ने लैब का शुभारंभ किया।

एसडीएम ने कंपनी के कार्यो की सराहना की। सरपंच ने बताया कि गांव के लोगों की सुरक्षा के लिए विभिन्न जगहों पर कंपनी के संजन्म से 24 सीसीटीवी कैमरे भी लगाए गए हैं। एसडीएम ने कंप्यूटर शिक्षा के महत्व और डिजिटल के महत्व



कंप्यूटर लैब का शुभारंभ करते मुख्यातिथि। • विज्ञप्ति.

और उपयोग पर प्रकाश डाला।

कंपनी के मैनेजर के अनुसार गांव की 20 महिलाओं को मिठाई के डब्बे बनाने की निशुल्क ट्रेनिंग देकर आत्मनिर्भर बनाया जा रहा है। महिलाओं ने डब्बे बनाने शुरू कर दिए हैं। उन्हें आसपास के दुकानों से

आर्डर भी मिलने शुरू हो गए हैं।

इस अवसर पर खंड विकास अधिकारी नीलम कुंडू, कंपनी के मैनेजर विनय कुमार, शक्ति फाउंडेशन से कुमारी फिल्जा खान, प्राचार्य जोगिंदर सिंह, रोशन लाल आदि उपस्थित रहे।

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Your (**Environment Clearance**) application has been **Submitted** with following details

Proposal No	IA/HR/IND2/408610/2022
Compliance ID	29177209
Compliance Number(For Tracking)	EC/COMPLIANCE/29177209/2024
Reporting Year	2024
Reporting Period	01 Jun(01 Oct - 31 Mar)
Submission Date	31-05-2024
IRO Name	Santosh Tiwari
IRO Email	bh158@ifs.nic.in
State	HARYANA
IRO Office Address	Integrated Regional Offices, Chandigarh
Note:- SMS and E-Mail has been sent to Santosh Tiwari, HARYANA with Notification to Project Proponent.	

1030



HO- Samalkha <hosamalkha@globusgroup.in>

Submission of Environmental Statement Report (Form-V) for FY 2023-24.

2 messages

HO- Samalkha <hosamalkha@globusgroup.in>
To: Member Secretary <hspcbms@gmail.com>

Sat, Sep 28, 2024 at 5:34 PM

Respected Sir,

With reference to the above-mentioned subject and the Environmental Clearance letter obtained (EC23A022HR195384, F. NO. J-11011/714/2009 – IA II (I) dated 03/04/2023) for our project, M/s Haryana Organics (A Division of Globus Spirits Ltd.) Distillery (Molasses/Grain/Yeast-based) Plant located in Village Chulkana, Tehsil Samalkha, District Panipat, Haryana, we are pleased to submit the Environmental Statement Report in Form-V for the financial year April 2023 to March 2024, in compliance with the statutory requirements.

Thank you for your kind consideration.

Yours sincerely,

For M/s Haryana Organics (A Division of Globus Spirits Ltd.)



Abhimanyu

Haryana Organics,

A Unit of Globus Spirits Limited

4 K.M. Chulkana Road, Samalkha-132101

Panipat, Haryana

0180-2570122

Cell: 9992600869

E: hosamalkha@globusgroup.inW: <http://www.globusspirits.com>

ESR FY 2023-24_Haryana Organics, Samalkha.pdf
826K

HO- Samalkha <hosamalkha@globusgroup.in>
To: Mahendra Pratap Singh <mpsingh@globusgroup.in>
Cc: Akhil Kumar <akhilk@globusgroup.in>, Hariraj Singh <hariraj@globusgroup.in>

Sat, Sep 28, 2024 at 5:38 PM

R/Sir.

Please see the Environment Statement Report in Form-V for the FY 2023-24 sent to The Member Secretary, HSPCB.

Regards,



Abhimanyu

Haryana Organics,
A Unit of Globus Spirits Limited
4 K.M. Chulkana Road, Samalkha-132101
Panipat, Haryana
0180-2570122
Cell: 9992600869
E: hosamalkha@globusgroup.in
W: <http://www.globusspirits.com>

1031

[Quoted text hidden]

 **ESR FY 2023-24_Haryana Organics, Samalkha.pdf**
826K

PROOF OF SERVICE

Udipto Sarmah

From: Udipto Sarmah
Sent: 16 January 2025 14:19
To: hspcb@hry.nic.in; hspcbms@gmail.com; hspcbngtcell@gmail.com; rkhranallegal@gmail.com
Cc: judicial-ngt@gov.in; Abhay Chattopadhyay
Subject: Service of Action Taken Report | OA No. 111 of 2024 | Ramesh Kumar v. Haryana Organic (A unit of Globus Spirits Limited)



Dear Sir,

Please find attached the Action Taken Report to be filed on behalf of Haryana Organic (Respondent No. 1) in *Ramesh Kumar v. Haryana Organic (A unit of Globus Spirits Limited)* OA No. 111 of 2024 before the Hon'ble National Green Tribunal.

[PDF ATR in OA No. 111 of 2024 \(Filing Set\).pdf](#)

Regards

Udipto Koushik Sarmah | Associate

		<p>NEW DELHI Gopal Das Bhawan 16th Floor 28, Barakhamba Road New Delhi 110 001 India NOIDA 9th Floor Berger Tower Sector 16 B Noida Uttar Pradesh 201301 India T: +91 11143548407 M: +91 6290503564 www.clplaw.in</p>
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